

RAJASTHAN HIGH COURT, JAIPUR BENCH, JAIPUR

High Court WebSite :- <http://hcraj.nic.in>

Daily Causelist(Filterd)

Monday Dated : 15/01/2018

THE CHIEF JUSTICE COURT

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE G R MOOLCHANDANI

10.30 AM TO 1.00 PM

02.00 PM TO 04.30 PM

D B SPECIAL APPEAL WRITS (SERVICE MATTERS) UPTO YEAR 2016

D B PIL MATTERS , D B FAMILY COURT AND MATRIMONIAL MATTERS

D B PAROLE MATTERS

NOTE: 1-CASES LISTED IN SUPPLEMENTARY CAUSE LIST SHALL BE TAKEN FIRST

2-THE CASES PERTAINING TO ORDERS CATEGORY AND ADMISSION

CATEGORY SHALL BE TAKEN UP BEFORE THE CASES PERTAINING TO

HEARING CATEGORY IN THE MAIN LIST AS WELL AS SUPPLEMENTARY LIST

3-LEARNED COUNSELS ARE REQUESTED TO PROVIDE LIST OF THE BOOKS

IN TWO COPIES TO THE LIBRARIAN ON WHICH THEY RELY UPON IN

SUPPORT OF THEIR CASE

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - DEFECT CASES			
1	C.M.A. 5074/2017 1001 CMCC 2093/2017	SMT ASHA RANI MADAN LAL	SANDEEP SHARMA-P
2	C.M.A. 5114/2017 1001	MANOJ AGARWAL SMT SULOCHANA	RAKESH KUMAR SAINI-P
3	C.M.A. 5668/2017 1001	MANISH SMT BHAWANA BHAL	O P MISHRA-P
FOR ORDERS			
4	WRIT RAP 513/2017 4401 SENIOR CITIZEN	SOHAN LAL SAIN STATE OF RAJ AND ORS	SANJAY JOSHI RANJANA-P MR ANURAG SHARMA AAG-R
5	C.M.A. 590/2014 1001	RAJU SMT SHANTI	RIPU DAMAN SINGH NARUKA-P
6	S.A.W. 1423/2016 0516	BHAGEERATH SINGH LAKHAWAT STATE OF RAJ AND ORS	MAHENDRA SHAH V SHAH-P AAG-R AAG AASHISH SHARMA-R
7	C.W. 7031/2016 0400 -PIL	NEM SINGH RATHORE U O I AND ORS	J K GUPTA-P ASHISH KUMAR-R A G SHEETANSHU SHARMA-R DILIP SINGH SHEKHAWAT-R MANJEET KAUR-R
8	C.W. 4144/2017 0400 -PIL	NARENDRA SINGH STATE OF RAJ AND ORS	LAXMI KANT ANITA AGARWAL-P RAJAT RANJAN-R AMIT KURI-R O P MISHRA-R
9	C.W. 12429/2017 0400 -PIL	BABU LAL MEENA STATE OF RAJ AND ORS	VIKRAM SINGH SHEKHAWAT-P LOKESH SHARMA SHEFALI-R AKHIL SIMLOTE-R ANURAG SHARMA AAG-R
10	C.W. 17462/2017 0400 -PIL	SUO MOTU STATE OF RAJ AND ORS	BY HONBLE COURT-P ANUROOP SINGHI-P RISHI PAL AGARWAL ADD G C-R G S GILL AAG H KANDPAL-R J M SAXENA AAG-R
FOR ORDERS ON INTERIM APPLICATIONS			

Daily Causelist(Filtered)
Monday Dated : 15/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS ON INTERIM APPLICATIONS				
11	C.M.A. 3120/2017	RAEES KHAN AND ANR SMT HEENA BANO AND ORS 1004 (LIMITATION) APPL 1271/2017 STAY 2251/2017	P K SHARMA-P	
12	C.M.A. 6436/2017	MUKESH KUMAR SMT RANI KUMARI 1001 (LIMITATION) APPL 2877/2017	MAHESH KUMAR SHARMA-P	
13	C.W. 19831/2017	GANGA SAHAY SHARMA STATE OF RAJ AND ORS 0400 -PIL APPL 1777/2018	G P KAUSHIK K D NAGAR-P	SANJAY JHANWAR P KHURAN-R
14	C.W. 20200/2017	DR ABHINAV SHARMA STATE (MEDICAL AND HEALTH)ORS 0400 -PIL APPL 67282/2017 APPL 75318/2017 APPL 76723/2017 APPL 76724/2017	DR ABHINAV SHARMA SELF-P	BHUPENDER PAREEK-R A G KUNAL JAIMAN-R DR MAHESH SHARMA-R YOGESH KUMAR SHARMA-R
FOR FRESH ADMISSION WITH STAY				
15	C.M.A. 6140/2017	VIKRAM KHEMCHANDANI MAMTA KHEMCHANDANI 1003 STAY 4417/2017	REKHA ARORA-P	
FOR FRESH ADMISSION WITHOUT STAY				
16	S.A.W. 1694/2011	KANHIYA LAL & ORS STATE & ORS 0516	GAYATRI RATHORE-P	
17	C.W. 732/2018	MAHESH KUMAR STATE OF RAJ AND ORS 4400 -PAROLE	GOVIND PRASAD RAWAT-P	
18	C.W. 733/2018	KAMLESH STATE OF RAJ AND ORS 4400 -PAROLE	DHEERAJ SINGHAL-P	
19	C.W. 735/2018	DEEPAK STATE OF RAJ AND ORS 4400 -PAROLE	GOVIND PRASAD RAWAT-P	
20	C.W. 866/2018	PUSHPA STATE OF RAJ AND ORS 4400 -PAROLE	LAKHAN SINGH TOMAR-P	
21	C.W. 874/2018	UMMED @ RAHUL MEV STATE OF RAJ AND ORS 4400 -PAROLE	DHEERAJ SINGHAL-P	
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
22	C.M.A. 1666/2015	SURENDRA KUMAR SMT RENU 1001 AT 2-00 PM	INTJAR ALI-P	R B SHARMA GANTHOLA-R
23	C.M.A. 2558/2015	DHANVEER SINGH RAGHAV SMT PRIYANKA KANWAR ALIAS ANSHU KANWAR 1001 STAY 1772/2015	MAHENDRA SINGH NARUKA-P	POONAM CHAND BHANDARI-R
24	C.W. 5463/2015	SUO MOTU STATE OF RAJ AND ORS 0400 -PIL	HONBLE COURT-P SONAL SINGH,AMICUS CURIAE-P SUMATI BISHNOI, AMICUS CU-P	ANSHUMAN SAXENA-R NM LODHA,AG-R
25	C.M.A. 2644/2017	JITENDRA SONI DEEPIKA 1001 AT 2-00 PM	REKHA ARORA-P	ARVIND BHARDWAJ-R
ADMISSION WITH NOTICE SERVED - REPLY FILED				

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
26	C.W. 17188/2012	RAMJI LAL GUPTA ORS STATE OF RAJ AND ORS	RAJENDRA SONI-P NAINA SARAF-R R B MATHUR-R SN KUMAWAT AAG-R SURUCHI KASLIWAL-R
	0400 -PIL (INTERIM RELIEF)		
27	C.W. 15690/2016	DAYA SINGH LAHORIYA STATE (HOME DEPARTMENT) ORS	SURESH SAHNI-P PANKAJ SISODIYA-R
	4400 -PAROLE		
28	C.W. 9014/2017	SUJEET SWAMI UNION OF INDIA AND ORS	SAJID ALI-P P C SHARMA-R
	0400 -PIL		
29	C.W. 19626/2017	PARMESHWAR STATE OF RAJ AND ORS	BHARAT YADAV-P SHRI R.S. RAGHAV, P.P.-R
	4400 -PAROLE		
30	C.W. 22941/2017	JALSINGH STATE OF RAJ AND ORS	GOVIND PRASAD RAWAT-P B N SANDU AAG-R
	4400 -PAROLE		
31	C.W. 23210/2017	RADHEY SHAYAM STATE OF RAJ AND ORS	GOVIND PRASAD RAWAT-P B N SANDU-R
	4400 -PAROLE		
32	C.W. 23222/2017	HANSRAJ STATE OF RAJ AND ORS	GOVIND PRASAD RAWAT-P B N SANDU-R
	4400 -PAROLE		
FOR HEARING			
33	C.M.A. 339/2005	RAMESHWARI KAILASH CHAND	SUNIT AWASTHI-P KULDEEP ASWAL-R
	1007		
34	C.W. 8990/2013	PROF RAJEEV GUPTA AND ANR U O I AND ORS	PRATEEK KASLIWAL-P KRISHNA VERMA-R A G SHEETANSHU SHARMA-R R D RASTOGI-R S S RAGHAV-R
	0400 -PIL		
With			
35	C.W. 6189/2014	SWAYAM SEVI SHISHAN SANSTHA ORS U O I AND ORS	NAYAN JAIN-P SHIVANI SINGH-P ANAND SHARMA-R ASHISH KUMAR-R SUNIL NATH RAUNAK BAPNA-R
	2612		
With			
36	C.W. 13769/2014	SUO MOTO U O I AND ORS	PUNIT SINGHVI-P R D RASTOGI-R A G VISHAL SHARMA-R
	0400 -PIL		
37	S.A.W. 1274/2014	STATE OF RAJ AND ANR PHOOL SINGH	RAJENDRA PRASAD O I C-P DR A S KHANGAROT ADD G C-P G S GILL AAG H KANDPAL-P SANDEEP BHAGWATI-R
	0502		
38	S.A.W. 541/2015	NAGENDRA PRATIHAAS STATE OF RAJ & ORS	AJATSHATRU MINA-P S K GUPTA AAG-R AAG-R
	0502		
39	S.A.W. 986/2015	BHUNESHWAR PD. TREVEDI STATE OF RAJ AND ORS	M I BEG-P AJAY CHAUDHARY-P S K GUPTA AAG-R
	0505		

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
With 40	S.A.W. 987/2015 0505	SMT SAROJ SHARMA STATE OF RAJ AND ORS	M I BEG-P S K GUPTA AAG-R
With 41	S.A.W. 1008/2015 0505	RATAN LAL SHASTRI STATE OF RAJ &ORS	M I BEG-P S K GUPTA AAG-R
With 42	S.A.W. 1009/2015 0505	SUGAN CHAND STATE OF RAJ &ORS	M I BEG-P S K GUPTA AAG-R
With 43	S.A.W. 1014/2015 0505	RAJENDSRA KUMAR VERMA STATE OF RAJ AND ORS	M I BEG-P S K GUPTA AAG-R
With 44	S.A.W. 1015/2015 0505	SMT LALITA SHARMA STATE (EDUCATION DEPARTMENT)ORS	M I BEG-P S K GUPTA AAG-R
With 45	S.A.W. 1072/2015 0505	SATYA NARAYAN SHARMA STATE OF RAJ AND ORS	M I BEG-P S K GUPTA AAG-R
With 46	S.A.W. 1073/2015 0505	HEERA LAL STATE OF RAJ AND ORS	M I BEG-P S K GUPTA AAG-R S K GUPTA AAG-R
47	C.W. 7297/2015 0400 -PIL	JUSTICE I S ISRANI AND ANR U O I AND ORS	PRATEEK KASLIWAL-P DR RAM KISHAN SHARMA-R AAG-R AKHIL SIMLOTE-R AMIT KURI-R BALKISHAN SAINI-R DEVESH SHARMA-R R D RASTOGI-R RAJENDRA PRASAD AAG-R RAJENDRA SONI-R RISHABH KHANDELWAL-R S S HORA-R
48	C.W. 10126/2016 0502 BEFORE DB I	MISS SEEMA JAIN RAJ HIGH COURT AND ANR	AMIT MATHUR-P V K TAMOLIYA-R RISHI PAL AGARWAL ADD G C-R
With 49	C.W. 20914/2013 0516	SEEMA JAIN STATE (LAW AND LEEGAL) ANR	JAG MOHAN SAXENA-P NITISH BAGRI-R AMIT MATHUR-P

DB TAX MATTERS, DB CONTEMPT MATTERS, DB CAT MATTERS,
D B SPECIAL APPEAL WRITS (MISC. MATTERS),
D B CIVIL RESIDUE MATTERS

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- DEFECT CASES			
1	CRL.C.P. 2/2017	POONAM CHAND BHANDARI MR ASHOK PARNAMI	RAKESH CHANDEL/ ABHINAV-P RAKESH CHANDEL-P
FOR FRESH ADMISSION WITH STAY			
2	S.A.W. 32/2018 1804 SENIOR CITIZEN STAY 540/2018	ARVIND KUMAR LALI BAI THROUGH HIS LRS AND ORS	MAHESH SHARMA-P
3	S.A.W. 1103/2017 1600 STAY 11376/2017	MANGILAL & ORS STATE OF RAJ & ORS	SAKET PAREEK ADITYA-P ADITYA PAREEK-P SAKET PAREEK-P SURYA PRATAP SINGH-R
With			
4	S.A.W. 1120/2017 1600 STAY 11548/2017	PANCHU & ORS STATE OF RAJ & ORS	SAKET PAREEK ADITYA-P SURYA PRATAP SINGH-R
With			
5	S.A.W. 1220/2017 1600 STAY 12644/2017	MOTI BHAWAN NIRMAN SAHAKARI SA STATE OF RAJ & ORS	ANIL MEHTA-P SURYA PRATAP SINGH-R
6	S.A.W. 1577/2017 2612 STAY 15956/2017	SANJAY KUMAR TRIPATHI AND ANR MANIPAL UNIVERSITY AND ANR	H V NANDWANA P K SINGH-P H V NANDWANA-P
7	S.A.W. 1749/2017 4300 STAY 17523/2017	OM PRAKASH MEHTA HINDUSTAN PETROLEUM CORP LTD ORS	ARVIND BHARDWAJ-P
8	S.A.W. 1812/2017 2612 STAY 18071/2017	R U H S AND ANR MANAGEMENT COMMITTEE OF IBBS COLLEGE	M A KHAN-P
9	S.A.W. 1817/2017 1600 STAY 18156/2017	GOVIND RAM STATE (INDUSTRIES DEPARTMENT)ORS	ADITYA MATHUR-P
10	C.W. 599/2018 1305 STAY 450/2018	SMT ANJU ARORA AND ORS STATE OF RAJ AND ORS	YOGESH SINGHAL-P
FOR FRESH ADMISSION WITHOUT STAY			
11	S.A.C. 17/2017 4500 BEFORE DB II	IFCI LTD O/L OF RATHI ALLOYS & STEEL LTD	ASHISH TIWARI-P
12	S.A.C. 19/2017 4500 BEFORE DB II CMCC 2531/2017	SHRI SANJAY KHAITAN O L OF M/S PARAKARAM TECHNOFEB LTD	VIJAY CHOUDHARY-P ANGAD MIRDHA-P
13	I.T. APPEAL 16/2018 1303	M/S SHREE OM BUILDERS & COLONIZERS THE DCIT CENTRAL CIRCLE-I	GUNJAN PATHAK-P
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED			

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED			
14	S.A.W. 902/2013 6900 APPL 38245/2015 APPL 68833/2017 STAY 13655/2013	M/S MAJBAT TEA ESTATE LTD STATE OF RAJ AND ORS	DR.PRAKASH CHANDRA JAIN-P RAJENDRA KUMAR SHARMA-P PUNIT SINGHVI-R AMIT KURI-R MAHENDRA GOYAL-R SURYA PRATAP SINGH-R VISHAL SHARMA-R
15	S.A.W. 609/2014 6900 STAY 3337/2014	TARUCHAYA NAGAR RAMARAM VIKAS STATE OF RAJ & ORS	B L SHARMA-P RAJESH MOONDIA-R AJEET BHANDARI-R ANOOP DHAND-R
16	S.A.W. 584/2017 1600	SMT GOMTI BURDAK STATE OF RAJ & ORS	DHOOP SINGH POONIA-P SURYA PRATAP SINGH-R AAG AASHISH SHARMA-R ASHISH KUMAR-R
17	S.A.W. 612/2017 1600 STAY 5703/2017	RANJIT SINGH MEENA STATE (URBAN DEVELOPMENT)ORS	G P KAUSHIK-P ASHISH SHARMA GC-R
18	S.A.W. 933/2017 4300 STAY 8845/2017	SMT BANDANA ALIAS KALPANA S B I AND ANR	R S TANWAR SAMSHER-P S S TANWAR-P V S YADAV A S YADAV-R PAWAN PAREEK R SINGH-R
19	S.A.W. 2003/2017 2604 STAY 20513/2017	SIKAR NURSING COLLEGE STATE OF RAJ AND ORS	SANDEEP SINGH SHEKHAWAT-P ANURADHA UPADHAYA-R M A KHAN-R
20	C.W. 21591/2017 1310	SOMLATA YADAV AND ANR STATE OF RAJ AND ORS	SUNIL NATH ARCHIT BOHRA-P
With			
21	C.W. 21344/2017 1310	RAJENDRA AGARWAL AND ORS STATE OF RAJ AND ORS	SUNIL NATH S NAVAL-P
With			
22	C.W. 21565/2017 1310	ROHIT BOHRA AND ORS STATE OF RAJ AND ORS	SUNIL NATH S NAVAL-P
With			
23	C.W. 21590/2017 1310	POOJA GUPTA AND ORS STATE OF RAJ AND ORS	SUNIL NATH SUKIRTI SINGH-P
ADMISSION WITH NOTICE SERVED- REPLY FILED			
24	C.W. 11817/2017 0509 SENIOR CITIZEN	PATI RAM UNION OF INDIA AND ORS	RAJVIR SHARMA P SINGH-P ASLAM KHAN-R
25	S.A.W. 824/2017 5400 CMS 8078/2017	MOHAMMAD YASEEN STATE (LOCAL BODIES DEPT) ORS	YOGESH KUMAR SHARMA-P NAINA SARAF-R MS NAINA SARAF-R
26	S.A.W. 1105/2017 1804 APPL 27453/2017 STAY 11202/2017	SURESH CHOUDHARY BABU LAL AND ORS	VIJAY DUTT SHARMA-P RAGHURAJ SINGH RAJAWAT-R DHARAMVEER THOLIA AAG-R

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED- REPLY FILED			
With			
27	S.A.W. 1626/2016	M/S ALLIED LANDMARK PVT LTD BABU LAL AND ORS	RAVI BHOJAK PANKAJ-P RAGHURAJ SINGH RAJAWAT-R AMIT KURI-R D K BHARDWAJ-R DHARAMVEER THOLIA AAG-R
	1804 APPL 166/2017 LIMITATION STAY 16493/2016		
FOR ORDERS- DEFECT CASES			
28	S.A.W. 232/2017	AJEET SINGH SINGHVI DR T C SADASUKHI AND ORS	PETITIONER SELF-P AMIT DHAWAN-P
	4300		
29	S.A.W. 1743/2017	SHANTI LAL CHAGAN LAL KHINCHI & ANR	KULDEEP ASWAL ASHOK MEENA-P
	4300		
30	S.A.W. 1846/2017	OMPRAKASH AND ORS KANAHIYALAL URF KANA AND ORS	KULDEEP SHARMA-P
	4300		
31	S.A.W. 1852/2017	STATE OF RAJ AND ORS M/S VETINDIA PHARMACEUTICALS PVT LTD ANR	SHYAM ARYA AAG-P
	4300		
FOR ORDERS			
32	S.A.W. 20/2010	BODU SINGH AND ORS AGAR SINGH AND ORS	R K GOYAL-P AJAY GUPTA-R D V THOLIA AAG-R RAJENDRA PRASAD AAG-R
	1804		
33	S.A.W. 1595/2011	GOVIND NARAIN VERMA STATE & ORS.	PRAHLAD SINGH-P RAJENDRA PRASAD AAG-R B R RAANA-R
	5600		
34	S.A.W. 1379/2016	M/S AKSHDEEP PRINTERS &ANR ORIENTAL BANK OF COMMER &ORS	ASHOK YADAV-P
	3100		
35	W.M.APPL. 613/2017	DR RAM BABU GOYAL AND ORS R H B &ORS	N C GOYAL-P
	4401 BEFORE		
36	RES.APPL. 731/2017	M/S KRISHI UPAJ MANDI SAMITI ALWAR COMMISSIONER OF CENTRAL EXCISE&SER TAX	N K JAIN-P
	4201		
37	S.A.W. 1213/2017	STATE OF RAJ AND ANR CHIRANJI AND ORS	DHARAM VEER THOLIA AAG-P
	1804 (LIMITATION) CMCW 641/2017 STAY 12556/2017		
38	S.A.W. 1281/2017	STATE OF RAJ AND ANR SMT DAKHA BAI AND ORS	AAG AASHISH SHARMA-P SANJAY MEHRISHI-R
	1804 CMCW 709/2017 STAY 13384/2017		
With			
39	S.A.W. 1282/2017	STATE OF RAJ AND ANR SMT DAKHA BAI AND ORS	AAG AASHISH SHARMA-P SANJAY MEHRISHI-R
	1804 CMCW 723/2017 STAY 13382/2017		

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
With			
40	S.A.W. 1283/2017 1804 CMCW 713/2017 STAY 13386/2017	STATE OF RAJ AND ANR SMT DAKHA BAI AND ORS	AAG AASHISH SHARMA-P
With			
41	S.A.W. 1284/2017 1804 CMCW 722/2017 STAY 13389/2017	STATE OF RAJ AND ANR SMT DAKHA BAI AND ORS	AAG AASHISH SHARMA-P
With			
42	S.A.W. 1285/2017 1804 CMCW 716/2017 STAY 13396/2017	STATE OF RAJ AND ANR SMT DAKHA BAI AND ORS	AAG AASHISH SHARMA-P
With			
43	S.A.W. 1286/2017 1804 CMCW 721/2017 STAY 13405/2017	STATE OF RAJ AND ANR SMT DAKHA BAI AND ORS	AAG AASHISH SHARMA-P
With			
44	S.A.W. 1287/2017 1804 CMCW 724/2017 STAY 13408/2017	STATE OF RAJ AND ANR SMT DAKHA BAI AND ORS	AAG AASHISH SHARMA-P
With			
45	S.A.W. 1288/2017 1804 CMCW 712/2017 STAY 13414/2017	STATE OF RAJ AND ANR SMT DAKHA BAI AND ORS	AAG AASHISH SHARMA-P
With			
46	S.A.W. 1289/2017 1804 CMCW 711/2017 STAY 13415/2017	STATE OF RAJ AND ANR SMT DAKHA BAI AND ORS	AAG AASHISH SHARMA-P
With			
47	S.A.W. 1291/2017 1804 CMCW 720/2017 STAY 13431/2017	STATE OF RAJ AND ANR SMT DAKHA BAI AND ORS	AAG AASHISH SHARMA-P
With			
48	S.A.W. 1292/2017 1804 CMCW 719/2017 STAY 13438/2017	STATE OF RAJ AND ANR SMT DAKHA BAI AND ORS	AAG AASHISH SHARMA-P
With			
49	S.A.W. 1293/2017 1804 CMCW 704/2017 STAY 13442/2017	STATE OF RAJ AND ANR SMT DAKHA BAI AND ORS	AAG AASHISH SHARMA-P

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
With				
50	S.A.W. 1294/2017 1804 CMCW 707/2017 STAY 13447/2017	STATE OF RAJ AND ANR SMT DAKHA BAI AND ORS	AAG AASHISH SHARMA-P	
With				
51	S.A.W. 1295/2017 1804 CMCW 703/2017 STAY 13453/2017	STATE OF RAJ AND ANR SMT DAKHA BAI AND ORS	AAG AASHISH SHARMA-P	
With				
52	S.A.W. 1296/2017 1804 CMCW 706/2017 STAY 13458/2017	STATE OF RAJ AND ANR SMT DAKHA BAI AND ORS	AAG AASHISH SHARMA-P	
With				
53	S.A.W. 1297/2017 1804 CMCW 708/2017 STAY 13461/2017	STATE OF RAJ AND ANR SMT DAKHA BAI AND ORS	AAG AASHISH SHARMA-P	
With				
54	S.A.W. 1352/2017 1804 CMCW 967/2017 STAY 13965/2017	STATE OF RAJ AND ANR SMT DAKHA BAI AND ORS	AAG AASHISH SHARMA-P	
55	S.A.W. 1726/2017 4300 STAY 17440/2017	NEMICHAND UNION OF INDIA AND ORS	AMIT RATNAWAT-P	V P MATHUR-R
56	S.A.W. 1837/2017 5700 STAY 18427/2017	PRADEEP KUMAR FOOD COMMISSIONER AND ORS	KESHAV AGARWAL V S YADAV-P	V D GATHALA ADD G C-R
57	S.A.W. 1987/2017 4300 (LIMITATION) APPL 1134/2017 STAY 20246/2017	STATE OF RAJ AND ORS LAXMI NARAYAN KULDEEP	SHYAM ARYA AAG-P	
FOR ORDERS ON INTERIM APPLICATION				
58	S.A.W. 942/2006 1804 APPL 24895/2008	KAILASH B O R	SAKET PAREEK-P	TARUN JAIN-R
59	S.A.W. 251/2017 1600 APPL 58451/2017 STAY 2685/2017	BEEMA CHOUDHARY HINDUSTAN ZINC LTD &ANR	SUNIL KUMAR SINGH-P	RAJESH KAPOOR-R DHARAMVEER THOLIA AAG-R
60	S.A.W. 321/2017 1804 APPL 62481/2017 STAY 3739/2017	SURAJ MAL PURUSHOTTAM AND ORS	CHIRANJI LAL SAINI-P	AMIT DHAWAN, A K PAREEK-R SAURABH JAIN-R

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATION			
With			
61	S.A.W. 1429/2017	HEERA LAL THROUGH HIS LRS PURSHOTTAM AND ORS	SAURABH JAIN-P SOURABH JAIN-R AMIT DHAWAN-R
	1804 APPL 880/2017 LIMITATION STAY 14934/2017		
62	S.A.W. 753/2017	SUBASH SINDHI GIRAH NIRMAN ORS ARUN BORDIA AND ORS	SUDESH BANSAL M ADIL-P ANIL MEHTA-R ANIL MEHTA-R
	5800 APPL 41678/2017 STAY 8112/2017		
With			
63	S.A.W. 754/2017	SUBASH SINDHI GIRAH NIRMAN ORS NIRMALA JAIN AND ORS	SUDESH BANSAL M ADIL-P ANIL MEHTA-R ANIL MEHTA-R
	5800 APPL 41681/2017 CMS 8111/2017		
With			
64	S.A.W. 755/2017	SUBASH SINDHI GIRAH NIRMAN ORS AJAY BORDIA AND ORS	SUDESH BANSAL M ADIL-P ANIL MEHTA-R ANIL MEHTA-R
	5800 APPL 41684/2017 CMS 8109/2017		
With			
65	S.A.W. 756/2017	SUBASH SINDHI GIRAH NIRMAN ORS KAILASH CHAND BORDIA AND ORS	SUDESH BANSAL M ADIL-P ANIL MEHTA-R ANIL MEHTA-R
	5800 APPL 41682/2017 CMS 8110/2017		
66	S.A.W. 1336/2017	SHRI MEHARISHI DADHICH STATE (HIGHER EDUCATION)ORS	INDERSH SHARMA-P Y S JADON-R AAG AASHISH SHARMA-R GAURAV SHARMA SARSAWAT-R P C SHARMA-R S K GUPTA AAG-R
	2609 APPL 75391/2017 STAY 13865/2017		
67	S.A.W. 1543/2017	MANGAL SINGH STATE (FINANCE DEPARTMENT) ORS	MAHENDRA SHAH VIGYAN SHAH-P
	0515 APPL 37164/2017 APPL 867/2017 LIMITATION BEFORE DB II STAY 15722/2017		
68	S.A.W. 1783/2017	JAGNNATH THE DISTRICT COLLECTOR TONK AND ORS	KARAN PAL SINGH S P SINGH-P
	4300 APPL 1024/2017 LIMITATION STAY 17791/2017		
69	S.A.W. 1860/2017	MANSOOR ALI J D A AND ORS	VIMAL CHOUDHARY YOGESH T-P
	6900 (LIMITATION) APPL 48/2018		
70	S.A.W. 1861/2017	GUDDO J D A AND ORS	VIMAL CHOUDHARY YOGESH T-P
	6900 (LIMITATION) APPL 52/2018		
71	S.A.W. 1862/2017	JAMIL AHMED J D A AND ORS	VIMAL CHOUDHARY YOGESH T-P
	6900 (LIMITATION) APPL 54/2018		

Daily Causelist(Filtered)
Monday Dated : 15/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATION			
72	S.A.W. 1864/2017 6900 (LIMITATION) APPL 51/2018	JARINA BANO J D A AND ORS	VIMAL CHOUDHARY YOGESH T-P
73	S.A.W. 1865/2017 6900 (LIMITATION) APPL 53/2018	GUDDO J D A AND ORS	VIMAL CHOUDHARY YOGESH T-P
74	S.A.W. 1866/2017 6900 (LIMITATION) APPL 49/2018	SUBHAAN KHAN AND ANR J D A AND ORS	VIMAL CHOUDHARY YOGESH T-P
75	S.A.W. 1867/2017 6900 (LIMITATION) APPL 50/2018	SHEHNAAZ J D A AND ORS	VIMAL CHOUDHARY YOGESH T-P
76	S.A.W. 1868/2017 6900 (LIMITATION) APPL 55/2018	ALEYAMMA K M J D A AND ORS	VIMAL CHOUDHARY YOGESH T-P
77	S.A.W. 39/2018 2612 APPL 1457/2018 APPL 58/2018 LIMITATION	ASHISH UDAY STATE OF RAJ AND ORS	DILEEP SINSINWAR-P
FOR HEARING			
78	C.W. 16968/2017 1305 STAY 14989/2017	BRIJPAL SINGH STATE OF RAJ AND ANR	DHRUV ATRI-P NM LODHA A G-R
FOR HEARING (SAW)			
79	S.A.W. 1126/2007 4300	ELECTRO STEEL CASTINGS LTD AND STATE OF RAJ AND ANR	ANIL MEHTA D S PUNIA-P ANGAD MIRDHA-P S K GUPTA AAG-R
80	S.A.W. 1194/2007 4300	RAJ STATE INDUSTRIAL DEVELOPME M/S DCM LIMITED AND ORS	AJEET KUMAR SHARMA-P AJEET BHANDARI-P SANJAY MEHRISHI-R ALANKRITA SHARMA-R
81	S.A.W. 1069/2008 3400	MAJOR S.K.GOYAL UNION OF INDIA	PRAHLAD SINGH-P SANJAY PAREEK-R ANAND SHARMA-R
82	S.A.W. 1108/2008 0800	DIRECTOR OF ESTATE MINI SECRET MAHARAJA BRIGADIER SAWAI BHAWANI SINGH	DINESH YADAV AAG-P A A G-P DINESH YADAV-P RAJENDRA PRASAD AAG-P S N KUMAWAT-R ASHUTOSH BHATIA-R R C SHARMA PRATEEK MATHUR-R RITESH KUMAR SHARMA-R
83	S.A.W. 140/2009 6900	JAIPUR DEVELOPMENT AUTHORITY & MANGHA RAM AND ORS	ARVIND KUMAR GUPTA-P PRAHLAD SHARMA-R
84	S.A.W. 1233/2009 4300	RAMESH CHAND GUPTA & ANR THE SENIOR REGIONAL MANAGER HI	MS . ANISHA JAIN-P ANUPAM AGARWAL-P ANUPAM AGRAWAL-P MS. ANISHA JAIN-P S KASLIWAL-R
85	S.A.W. 1259/2009 6900	RAJ STATE CO OPERATIVE BANK LTD J D A AND ORS	R P GARG-P G P SHARMA-R ATUL KUMAR JAIN-R
86	S.A.W. 1583/2017 2203	SMT DARSHAN DEVI JAI SHREE	N C SHARMA S L SHARMA-P J K MOOLCHANDANI-R
87	S.A.W. 1840/2017 1305	ASHA CHORDIA STATE OF RAJ AND ORS	JITENDRA MITRUKA-P N K BHATT-R

Daily Causelist(Filterd)
Monday Dated : 15/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING (SAW)			
With			
88	S.A.W. 1849/2017	ASHA CHORDIA STATE OF RAJ AND ORS	JITENDRA MITRUCKA-P N K BHATT AGC-R
1305			

D B CIVIL WRITS (INCLUDING JUDICIAL OFFICERS MATTERS)
D B SPECIAL APPEAL WRITS (SERVICE MATTERS) FROM YEAR 2017,
D B SPECIAL APPEALS (CIVIL)

NOTE: IN HEARING CASES, IT IS EXPECTED FROM THE LAWYERS TO SUBMIT
THEIR BRIEF SYNOPSIS AND THE JUDGEMENT TO BE RELIED UPON IN
ADVANCE BEFORE THE MATTER IS BEING TAKEN UP FOR HEARING
2-ADVOCATES WHO ARE DESIROUS TO TAKE ADJOURNMENT ARE
REQUESTED TO FURNISH WRITTEN REQUEST IN THIS REGARD
TO THE COURT MASTER, A DAY BEFORE THE DATED OF HEARING

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS (SAW)			
1	S.A.W. 1308/2017 0515 APPL 729/2017 LIMITATION	RADHEYSHYAM MEENA AND ANR STATE (RURAL DEVELOP AN PANCHAYATI) ORS	HANUMAN CHOUDHARY-P
2	S.A.W. 1431/2017 0502	STATE OF RAJ AND ORS TULCHA RAM	G S GILL AAG-P
3	S.A.W. 1916/2017 0507 (LIMITATION) APPL 3500/2005	STATE OF RAJ & ORS OM PRAKASH GUPTA	MS MANJU JOSHI ADDL GC-P
FOR ORDERS ON INTERIM APPLICATION			
4	S.A.W. 1008/2017 0523 APPL 515/2017 LIMITATION STAY 10083/2017	STATE OF RAJ AND ANR MAHENDRA NATH SHARMA	AAG AASHISH SHARMA-P SARANSH SAINI-R
5	S.A.W. 1561/2017 0511 (LIMITATION) APPL 878/2017	DR MANU JAIN STATE OF RAJ AND ANR	H V NANDWANA P K SINGH-P
6	S.A.W. 1799/2017 0509 (LIMITATION) APPL 1037/2017 STAY 17990/2017	R S R T C AND ORS GOVERDHAN LAL SONI & ANR	VINAYAK JOSHI-P ABHISHEK SHARMA-R
7	S.A.W. 2004/2017 0502 (LIMITATION) APPL 1/2018 CMS 20542/2017	STATE OF RAJ AND ANR SMT NATHI AND ORS	AAG AASHISH SHARMA-P
FOR FRESH ADMISSION WITH STAY			
8	S.A.W. 734/2017 0502 STAY 6961/2017	KESHAV DEV STATE OF RAJ AND ORS	RAJEEV SOGARWAL-P
9	S.A.W. 1625/2017 0502 STAY 16696/2017	STATE OF RAJ AND ORS JAIDEV SINGH	AAG AASHISH SHARMA-P SANJAY SHARMA-R
10	S.A.W. 29/2018 0507 CMS 473/2018	J V V N L AND ORS GOPAL PRASAD SHARMA	SANDEEP SINGH SHEKHAWAT-P
ADMISSION WITH NOTICE SERVED - REPLY NOT FIELD			
11	S.A.W. 434/2017 0513	SMT RUKMA & ORS THE STATE OF RAJASTHAN & ORS	AMIN ALI-P ANURAG SHARMA AAG-R
12	S.A.W. 931/2017 0502 STAY 8755/2017	U O I AND ORS SUBHASH CHAND YADAV	SHAILESH PRAKASH SHARMA-P AJEET BHANDARI-R AJEET BHANDARI-R

Daily Causelist(Filtered)
Monday Dated : 15/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FIELD			
13	S.A.W. 1053/2017	JAIRAM KARALA AND ORS STATE OF RAJ AND ORS	NAINA SARAF-P AAG AASHISH SHARMA-R ACHINTYA KAUSHIK-R TANVEER AHAMAD-R
	0506 APPL 25174/2017 STAY 10475/2017		
With			
14	S.A.W. 1058/2017	PANKAJ SHARMA AND ORS STATE OF RAJ AND ORS	ACHINTYA KAUSHIK-P TANVEER AHMED-R
	0506		
With			
15	S.A.W. 1111/2017	JAIRAM GURJAR AND ORS GAJENDRA SINGH AND ORS	AMRIT SUROLLIA-P TANVEER AHAMAD-R ACHINTYA KAUSHIK-R
	0506 STAY 20127/2017		
With			
16	S.A.W. 1250/2017	STATE OF RAJ AND ANR GAJENDRA SINGH AND ORS	AAG AASHISH SHARMA-P TANVEER AHAMAD-R ACHINTYA KAUSHIK-R TANVEER AHAMAD-R
	0506		
FOR ORDERS ON INTERIM APPLICATION (CIVIL WRIT)			
17	C.W. 7502/2017	HANSRAJ BAIRWA UNION OF INDIA AND ORS	RAJENDRA SONI MOHIT SONI-P SURUCHI KASLIWAL-R
	0513 APPL 1907/2018 STAY 6784/2017		
FOR FRESH ADMISSION WITHOUT STAY			
18	C.W. 18102/2012	SHAFIQ U RAHMAN STATE (EDUCATION DEPARTMENT)ORS	G S GILL-P AJAY KUMAR JAIN ADITYA-P
	0515		
19	C.W. 723/2018	SMT ROSHANI DEVI AND ANR STATE OF RAJ AND ORS	AKHIL SIMLOTE-P
	0516		
ADMISSION WITH NOTICE SERVED - REPLY FILED			
20	C.W. 7180/2016	RAGHUNANDAN LAL &ORS STATE (HOME DEPARTMENT)ORS	MUNESH BHARDWAJ-P SANJAY RAHAR-R DR A S KHANGAROT ADD G C-R G.S. GILL AAG-R SANJAY RAHAR-R
	0516 APPL 43486/2017 STAY 6447/2016		
With			
21	C.W. 82/2017	MANEET SAHARAWAT STATE OF RAJ AND ORS	MUNESH BHARDWAJ-P AAG-R G S GILL AAG H KANDPAL-R
	0516 STAY 76/2017		
22	C.W. 3446/2017	MANOJ KHANDELWAL AND ORS STATE OF RAJ AND ORS	VIKAS KABRA-P S.K. GUPTA, AAG-R
	0507 STAY 3149/2017		
23	C.W. 8750/2017	DR PRADEEP JAIN STATE OF RAJ AND ORS	AJEET BHANDARI-P S K GUPTA AAG-R A C UPADHAYAY-R M A KHAN-R
	0502 CMS 7895/2017		
FOR FRESH ADMISSION WITH STAY (CMA/SAC)			

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITH STAY (CMA/SAC)				
24	S.A.C. 13/2017 4500 STAY 2401/2017	SHRI GOPAL GURJAR AND ANR THE STATE OF RAJASTHAN AND ORS	V S GURJAR-P	
FOR HEARING (CIVIL WRIT)				
With				
34	C.W. 3865/2017 0507	SMT DR USHA GUPTA AND ORS STATE OF RAJ AND ORS	HANUMAN CHOUDHARY G K-P	S K GUPTA AAG-R NEERAJ BATRA-R
25	C.W. 7577/2005 4401	SHRIRAM FERTILISERS & CHEMICAL THE RAILWAYS RATES TRIBUNAL OF	KAMLAKAR SHARMA-P	GA-R ALANKRITA SHARMA-R SHAIESH PRAKASH SHARMA-R
26	C.W. 4228/2010 0505	DINESH KUMAR AND ORS STATE OF RAJ & ORS	SARGAM JAIN-P N C CHOUDHARY-P	N K BHATT ADD G C-R AAG AASHISH SHARMA-R
With				
27	C.W. 284/2010 0505	NEERAJ NAVIN CHANDRA SHAH &ORS STATE OF RAJ & ORS	NEMI CHAND CHOUDHARY-P	KAMLAKAR SHARMA-R BHANWAR LAL TIWARI-R DINESH YADAV AAG-R
With				
28	C.W. 5/2013 0505	NIRAJ NAVIN CHANDRA SHAH ORS STATE OF RAJ AND ORS	N C CHOUDHARY-P	DINESH YADAV AAG-R AAG AASHISH SHARMA-R
With				
29	C.W. 21766/2013 0516	NIHAL SINGH STATE (FINANCE DEPARTMENT)ORS	SORABH PUROHIT-P	A G SHEETANSHU SHARMA-R
With				
30	C.W. 21767/2013 0516	PAWAN KUMAR STATE (FINANCE DEPARTMENT)ORS	SORABH PUROHIT-P	A G SHEETANSHU SHARMA-R
31	C.W. 15229/2010 0507	SURAJ MAL CHOUDHARY AND ORS STATE OF RAJ & ORS	S S HORA VIKRAM SINGH-P	BHARAT VYAS-R DR SONIYA SAINI ADD G C-R MANU BHARGAVA G C-R S N KUMAWAT AAG-R
With				
32	C.W. 17258/2011 0507	DR GANESH SHARMA AND ORS STATE (EDUCATION DEPARTMENT)ORS	S S HORA-P T C SHARMA-P	S N KUMAWAT-R BHARAT VYAS-R S K GUPTA AAG-R
With				
33	C.W. 15086/2013 0516	DR NEEKEEM CHATURVEDI AND ORS STATE (EDUCATION DEPARTMENT)ORS	S S HORA T C SHARMA-P	
35	C.W. 6204/2011 0504	PRADEEP JAIN STATE OF RAJ & ORS	S K SAKSENA-P	V K SHARMA RACHIT SHARMA-R
36	C.W. 7272/2013 0504	DHANNA RAM STATE (LAW AND LEGAL DEP)ANR	G S CHAUHAN-P	V K TAMOLIYA-R

Daily Causelist(Filterd)
Monday Dated : 15/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING (CIVIL WRIT)			
37	C.W. 6269/2015 0509	MAHENDRA KUMAR PAREEK &ORS STATE OF RAJ AND ORS	RAJENDRA VAISH-P J M SAXENA AAG-R
38	C.W. 9845/2016 0507	VINOD KUMAR PANWAR &ORS STATE (FINANCE DEPARTMENT)ORS	C P SHARMA-P SAURABH SARASWAT DY G C-R J.M. SAXENA AAG-R
FOR HEARING (CMA/SAC)			
39	S.A.C. 35/2015 4500	RAJ STATE INDUSTRIAL DEV & INVEST CORP O/L OF M.S SIROHI CEMENT LTD	SANDEEP TANEJA-P SONAL SINGH-R

Daily Causelist(Filterd)

Monday Dated : 15/01/2018

Court No :4

HON'BLE MR. JUSTICE MOHAMMAD RAFIQ
HON'BLE MR. JUSTICE GOVERDHAN BARDHAR

10.30 AM TO 01.00 PM

02.00 PM TO 04.30 PM

D B CRIMINAL APPEALS; D B CRIMINAL LEAVE TO APPEAL;
D B HABEAS CORPUS WRITS; D B CRIMINAL RESIDUE MATTERS

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
1	CRL.LV.A. 328/2016 0106	STATE OF RAJASTHAN RAJU @ RAJENDRA AND ORS	P P-P MUKESH SHARMA-R
2	CRL.LV.A. 218/2017 0106	NARSI STATE OF RAJASTHAN AND ORS	ANIL SHUKLA-P
With			
3	CRL.A. 680/2011 0104	HANUMAN SAHAI AND ORS STATE OF RAJASTHAN THROUGH P.P.	V R BAJWA-P P.P.-R AJEET BHANDARI-P ANSHUMAN SAXENA-P PRAHLAD SHARMA-P SURESH SHARMA-P ANURAG SHARMA-R G S SHEKHAWAT-R
With			
4	CRL.LV.A. 219/2017 0106	RAM GOPAL @ GOPAL GOPAL AND ORS	V P BISHNOI-P SHRI AJEET BHANDARI -R V R BAJWA-P
5	CRL.LV.A. 232/2017 0106	ROHITASH KUMAR STATE OF RAJASTHAN AND ORS	M FAISAL BAIG-P
6	Hab.Corpus 233/2017 0304 -HAB.COR.	VIJESH KUMAR GURJAR STATE OF RAJ AND ORS	SUNIL KUMAR SAINI-P VIKRAM YADAV-R MR BN SANDHU-R
7	CRL.LV.A. 267/2017 0106	MUSHTAK ALI STATE OF RAJASTHAN AND ORS	SUDARSHAN LADDHA-P
8	CRL.A. 1212/2017 0104 SOSA 1099/2017 SOSA 1100/2017	LAXMI DEVI AND ORS STATE OF RAJASTHAN THROUGH P P	PT SHRI RAM JOSHI-P PP-R RAHUL KAMWAR/ALI HASAN-P
With			
9	CRL.A. 1262/2017 0104 SOSA 797/2017	RAMAVTAR STATE OF RAJASTHAN THROUGH P P	H P SINGH-P PP-R H P SINGH-P
10	CRL.A. 1981/2017 0104 SOSA 1278/2017	NEKRAM AND ORS STATE OF RAJASTHAN THROUGH PP	ANIL UPMAN-P
11	CRL.A. 2040/2017 0104 SOSA 1312/2017	SADAKAT ALI @ CHHOTA SADDA STATE OF RAJASTHAN THROUGH P P	RAJESH SHARMA/CHETNA SH.-P M I BEG-R
FOR ORDERS ON INTERIM APPLICATION			
12	CRL.A. 972/2014 0104 APPL 20577/2017	RAJENDRA STATE OF RAJASTHAN THROUGH PP	UMARAV SINGH-P ANIL UPMAN-P RAJESH SHARMA-P
13	CRL.LV.A. 273/2015 0106 (LIMITATION) APPL 18/2018	STATE OF RAJASTHAN JITENDRA VIDHUDI AND ANR	P P-P

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATION			
14	CRL.A. 502/2016 0104 APPL 26464/2017	SHIVCHARAN STATE OF RAJASTHAN THROUGH PP	RAJESH SHARMA-P
15	CRL.LV.A. 336/2017 0106 (LIMITATION) CMCR 499/2017	MAHESH STATE OF RAJ AND ORS	ANIL JAIN-P
FOR FRESH ADMISSION WITHOUT STAY			
16	CRL.A.D. 13/2018 0113	STATE OF RAJASTHAN KAPIL @ ANNA AND ORS	P P-P
FOR HEARING			
17	CRL.A. 1176/2015 0104 For : 9 Years, 6 Months & 16 Days.	SHYAM SUNDER TRIPATHI STATE OF RAJASTHAN THROUGH PP	SURESH SAHNI/R M SHARMA-P
With			
18	CRL.A. 183/2017 0106	STATE OF RAJASTHAN SHYAM SUNDER TRIPATHI	P P-P SURESH SAHANI-R
19	CRL.A. 374/2010 0104 For : 9 Years, 3 Months & 11 Days.	MAHAVIR STATE OF RAJASTHAN	BIRI SINGH SINSINWAR-P P,P,-R ANURAG SHARMA-R
With			
20	CRL.A. 650/2013 0104	MUKESH KUMAR STATE OF RAJASTHAN THROUGH PP	SUMER SINGH-P
With			
21	CRL.A. 743/2013 0104	PAWAN KUMAR STATE OF RAJASTHAN THROUGH PP	YOGENDRA SINGH-P PP-R AMARJIT SINGH NARANG-P
22	CRL.A. 852/2014 0104 For : 7 Years, 7 Months & 18 Days.	GABU MEENA STATE OF RAJASTHAN THROUGH P P	SHIV DAYAL-P P P-R NAWAB ALI /ZAKIR H KHAN-P NAWAB ALI RATHORE-P RAJNEESH GUPTA-P
With			
23	CRL.A. 884/2014 0104	RAJDINESH STATE OF RAJASTHAN THROUGH PP	RAJVEER-P PP-R ABDUL RAHIM KHAN-P NAWAB ALI RATHORE-P
24	CRL.A. 966/2011 0104 For : 7 Years, 6 Months & 1 Days.	PAPPU KHAN STATE OF RAJASTHAN THROUGH PP	PRATAP SINGH SIROHI-P PP-R
25	CRL.A. 290/2013 0104 For : 7 Years, 2 Months & 19 Days.	SALIM STATE OF RAJASTHAN THROUGH P P	VINAY PAL YADAV-P PP-R
26	CRL.A. 753/2014 0104 For : 6 Years, 11 Months & 16 Days.	ASHOK KUMAR AND ANR STATE OF RAJASTHAN THROUGH PP	ALI MOHD KHAN-P PP-R
27	CRL.A. 153/2015 0104 For : 6 Years, 10 Months & 28 Days.	SATISH AND ORS STATE OF RAJASTHAN THROUGH PP	S K MEENA/JAGDISH NAGAR-P G S SHEKHAWAT/ S SUDHIR JAIN/MONU KUMAR-P PANWAR-R

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
28	CRL.A. 805/2012	KANA AND ORS STATE OF RAJASTHAN THROUGH P.P.	RAJESH SHARMA-P N C CHOUDHARY-P
	0104	For : 6 Years, 10 Months & 4 Days.	
29	CRL.A. 1112/2014	SALAMU@SALMU STATE OF RAJASTHAN THROUGH PP	SURESH SAHNI-P R M SHARMA-P
	0104	For : 6 Years, 9 Months & 21 Days.	
With			
30	CRL.A. 1138/2014	LALLU STATE OF RAJASTHAN THROUGH PP	GIRISH KHANDELWAL-P
	0102		V S BADHWAR-R
With			
31	CRL.A. 1139/2014	HAKMUDEEN STATE OF RAJASTHAN AND ORS	V S BADHWAR-P M K KAUSHIK-P
	0104		GIRISH KHANDELWAL-R RAHUL TIWARI-R
With			
32	CRL.A. 10/2015	SHREEF KHAN AND ANR STATE OF RAJASTHAN THROUGH PP	RAHUL TIWARI-P
	0102		
With			
33	CRL.A. 805/2016	STATE OF RAJASTHAN SARIF KHAN AND ORS	P P-P
	0106		RAHUL TIWARI-R GIRISH KHANDELWAL-R RAHUL TIWARI-R
34	CRL.A. 729/2012	SHAKIR STATE OF RAJASTHAN THROUGH PP.	SANDEEP JAIN/V P SAIN-P MANU BHARGAVA-P
	0104	For : 6 Years, 9 Months & 4 Days.	
With			
35	CRL.A. 610/2012	KHALID HUSAIN STATE OF RAJASTHAN THROUGH P P.	VIMAL KUMAR JAIN-P MANU BHARGAVA-P
	0104		
With			
36	CRL.A. 730/2012	PARVEZ STATE OF RAJASTHAN THROUGH PP.	ASHOK SHARMA-P
	0104		
With			
37	CRL.A. 731/2012	MOINUDDIN STATE OF RAJASTHAN THROUGH PP.	ASHOK SHARMA-P
	0104		
38	CRL.A. 680/2013	ANIL KUMAR STATE OF RAJASTHAN THROUGH PP	JITENDRA SHARMA-P
	0104	For : 6 Years, 8 Months & 28 Days.	
39	CRL.A. 512/2014	MASOOQ ALI@BANGALI STATE OF RAJASTHAN THROUGH PP	S N SHAH-P REASHM BHARGAVA-P
	0104	For : 6 Years, 8 Months & 27 Days.	
With			
40	CRL.A. 567/2014	MOHAMMAD AKRAM@AKKU@KALA KATTA STATE OF RAJASTHAN THROUGH PP	SAJID ALI-P NAWAL SINGH SIKARWAR-P
	0104		

Daily Causelist(Filtered)
Monday Dated : 15/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
41	CRL.A. 1323/2011	GABBO ANDC ANR STATE OF RAJASTHAN THROUGH PP. 0104 For : 6 Years, 8 Months & 16 Days.	DR MAHESH SHARMA-P P.P.-R
42	CRL.A. 786/2014	DINESH KUMAR@PAHALWAN STATE OF RAJASTHAN THROUGH PP 0104 For : 6 Years, 8 Months & 15 Days.	ASHVIN GARG-P NEMI CHAND CHOUDHARY-P PP-R M F BAIG-R
With			
43	CRL.A. 734/2014	SMT MEENA KANWAR STATE OF RAJASTHAN THROUGH PP 0104	JAI PRAKASH YOGI-P SHRI RAM JOSHI-P PP-R M FAISAL BAIG-R
With			
44	CRL.A. 787/2014	SOMVEER SINGH AND ANR STATE OF RAJASTHAN THROUGH PP 0104	ANIL YADAV-P PP-R M F BAIG-R
With			
45	CRL.A. 788/2014	DHARMENDRA KUMAR AND ANR STATE OF RAJASTHAN THROUGH PP 0104	ASHVIN GARG-P PP-R
46	CRL.A. 287/2013	ISHWAR SINGH STATE OF RAJASTHAN THROUGH PP. 0104 For : 6 Years, 8 Months & 7 Days.	A N KHAN/JAIRAJ TANTIA-P VINAY PAL YADAV-P PP-R
47	CRL.A. 451/2013	RANVEER SINGH STATE OF RAJASTHAN THROUGH P P 0104 For : 6 Years, 7 Months & 0 Days.	SATYAPAL POSHWAL-P PP-R
48	CRL.A. 386/2014	RAM MANOHAR STATE OF RAJASTHAN THROUGH PP 0104 For : 6 Years, 7 Months & 0 Days.	B R CHOUDHARY-P VINAY PAL YADAV-P P P-R SANJAY SHARMA-R
49	CRL.A. 60/2015	RAJESH KUMAR STATE OF RAJASTHAN THROUGH PP 0104 For : 6 Years, 7 Months & 0 Days.	BY POST-P LAKHAN SINGH TOMAR-P PP-R
50	CRL.A. 820/2012	KALURAM AND ANR STATE OF RAJASTHAN THROUGH PP. 0104 For : 6 Years, 6 Months & 27 Days.	ASHVIN GARG-P JITENDRA SINGH-P ANOOP DHAND-R
51	CRL.A. 30/2012	DAREE KHAN URF DAUD KHAN STATE OF RAJASTHAN THROUGH PP. 0104 For : 6 Years, 6 Months & 25 Days.	JAGDISH SINGH CHAUHAN-P PP-R
52	CRL.A. 775/2013	HANUMAN AND ANR STATE OF RAJASTHAN THROUGH PP 0104 For : 6 Years, 6 Months & 19 Days.	CHAIN SINGH RATHORE-P P P-R
53	CRL.A. 42/2012	DEVI SINGH STATE OF RAJASTHAN THROUGH PP. 0104 For : 6 Years, 6 Months & 15 Days.	C M VERMA-P POOJA CHOUDHARY-P SATISH KHANDAL-P PP-R
54	CRL.A. 634/2012	DEV PRAKASH AND ORS STATE OF RAJASTHAN THROUGH PP. 0104 For : 6 Years, 6 Months & 13 Days.	PANKAJ JAIN-P ABHI GOYAL-P V S BADHWAR-P P P-R P S SHARMA-R
55	CRL.A. 679/2014	SHEIKH IMRAN@RANU STATE OF RAJASTHAN THROUGH PP 0104 For : 6 Years, 6 Months & 8 Days.	NAWAB ALI-P RAHIL KALAM-P
56	CRL.A. 680/2012	TRILOK STATE OF RAJASTHAN THROUGH P P 0104 For : 6 Years, 6 Months & 5 Days.	ABHISHEK SINGH-P KAMLENDRA SIHAG-P P P-R

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR HEARING				
57	CRL.A. 148/2013	RAMESH CHAND SAINI STATE OF RAJASTHAN THROUGH PP. 0104 For : 6 Years, 6 Months & 0 Days.	NIKHLESH KATARA-P	PP-R HIMMAT SINGH BIKARWAR-R
58	CRL.A. 1124/2015	DILIP STATE OF RAJASTHAN THROUGH PP 0104 For : 5 Years, 5 Months & 26 Days.	HARENDRA SINGH SINSINWAR-P	
With				
59	CRL.LV.A. 26/2016	STATE OF RAJASTHAN MUKESH AND ORS	P P-P	
DEFECT				
60	CRL.A. 1244/2016	PAWAN KUMAR STATE OF RAJASTHAN THROUGH PP 0104 For : 5 Years, 1 Months & 15 Days.	NEMI CHAND CHOUDHARY-P	
61	CRL.A. 434/1988	CHAVALA STATE 0104	DEVENDRA RAGHAV-P	P.P.-R RAHUL KAMWAR-R
62	CRL.A. 298/1993	SHANKER AND ORS. STATE 0104	NITIN JAIN-P NITIN JAIN-P	P.P.-R
63	CRL.A. 350/1993	KALYAN STATE 0104	S.K. JAIN-P	PP-R
64	CRL.A. 353/1993	PRAKASH@OM PRAKASH STATE 0104	ARVIND KUMAR GUPTA-P	P P-R
65	CRL.A. 356/1993	RAMESH THE STATE OF RAJ. 0104	ARVIND KUMAR GUPTA-P	P.P.-R
With				
66	CRL.A. 540/1993	STATE RAMESH AND ORS. 0106	P.P.-P	A.K.GUPTA-R DINESH KALA-R J.R.BRIJANIA-R R.YADEV-R
67	CRL.A. 487/1993	STATE SITA RAM AND ORS. 0106	D.P.SARSWET-P ALADEEN KHAN-P R.YADEV-P	PP-R HANUMAN SHARMA-R
68	CRL.A. 116/1994	STATE TURSII AND ORS. 0106	P.P.-P	N.A.NAQVI-R
With				
69	CRL.R. 279/1994	RAJAN STATE		
70	CRL.A. 175/1996	MANGAL RAM AND ANR. STATE 0104	V L MATHUR-P A.K.GUTPA-P	P.P.-R
71	CRL.A. 460/1996	KESRA & ORS. STATE 0104	K K MEHRISH-P	P P-R

Daily Causelist(Filterd)
Monday Dated : 15/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
With			
72	CRL.A. 620/1996	CHITAR LAL STATE	SANTOSH KUMAR JAIN-P R K SHARMA,P P-R PRAMOD KUMAR SHARMA-P SANGRAM SINGH SOLANKI-P
	0104		
73	C.W. 3811/2016	RAMESH CHANDER PAREEK HIGH COURT OF JUDICATURE	GAURAV SHARMA-P TANVEER AHAMAD-R
	0509	BEFORE D B IV	

SB CIVIL MISC WRITS (MINES AND MINERALS, LAND ACQUISITION
LAND REVENUE AND TENANCY, BOARD OF REVENUE, WAKF MATTERS
COLONISATION, JDA AND ALL RESIDUE MATTERS

NOTE: ALL THE MEMBERS OF THE BAR ARE INFORMED THAT NO ADJOURNMENT
WOULD BE GRANTED LEARNED ADVOCATE MAY MAKE ALTERNATIVE
ARRANGEMENT FOR APPEARANCE IN THE COURT TO ARGUE THE CASE

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS - DEFECT CASES				
1	C.W. 19949/2017 6900 SENIOR CITIZEN	SATYANARAIN SINGH AND ANR STATE OF RAJ AND ORS	VIMAL GAURAV CH YOGESH-P	
2	C.W. 22728/2017 1701 SENIOR CITIZEN	SMT GULAB DEVI SENIOR REGIONAL MANAGER RIICO AND ORS	RAM RAKH SHARMA-P	
3	C.W. 22754/2017 1600 SENIOR CITIZEN	RAMPHAL (DECEASED) THROUGH LRS AND ORS STATE OF RAJ AND ORS	J K MOOLCHANDANI-P	
4	WRIT RAP 825/2017 4201	KUMARI NIDHI CHOUDHARY J D A AND ANR	KARNI OLA-P	
5	WRIT RAP 830/2017 4201	HAFEEZ MOHAMMED STATE (URBAN DEVELOPMENT)ORS	PETITIONER SELF-P	
6	WRIT RAP 833/2017 4201	UGRASAIN B.O.R.& ORS	SUMIT JAIN-P	
7	C.W. 18417/2017 1700	SMT BHARTO DEVI BABLURAM MEENA AND ORS	P S RAJAWAT-P	
8	C.W. 20280/2017 0900	SURESH PAL SINGH STATE OF RAJ AND ORS	ASHWANI CHOBISA-P	
9	C.W. 22640/2017 1001	KAMALKANT SHARMA SMT ASHA SHARMA	UMESH KUMAR SHARMA-P	
FOR ORDERS				
10	C.W. 8511/2008 1800 SENIOR CITIZEN	GEETA DEVI AND ORS STATE OF RAJ AND ORS	SANJAY MEHRISHI-P	AJAY KUMAR JAIN-R P S SHUKLA-R
11	C.W. 21033/2017 1800 SENIOR CITIZEN	VISHNUDUTT SHARMA AND ANR STATE OF RAJ AND ANR	PRAHLAD SHARMA-P	
12	C.W. 2036/2000 1804	KARAN B O R & ORS	P C JAIN-P BRAJESH SHARMA-P G C SAINI-P R K JAIN-P	TRIPURARI SHARMA A AHMED-R G C GARG-R
13	C.W. 10016/2006 5800	M/S AGROMECH VANASTHALI MARG, RAJ.URBAN CO-OP BANK LTD, JAIP	ANOOP DHAND-P	R K SHARMA-R

Daily Causelist(Filtered)
Monday Dated : 15/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
14	C.W. 10520/2014	NARENDRA SINGH & ORS STATE OF RAJ. & ORS	P C SHARMA-P	DHARMENDRA PAREEK ADD G C-R DHARAMVEER THOLIA AAG-R SHUBHAM JAIN-R SUNITA PAREEK-R YOGESH PUJARI-R
	4300 APPL 17859/2016 APPL 51626/2015 APPL 62023/2017 APPL 62029/2017 CMS 9829/2014			
With				
15	C.W. 17900/2017	SHRI NITYANAND SHARMA STATE (REVENUE DEPARTMENT) ORS	RAJENDRA SHARMA S PUJARI-P	
	0502 CMS 15863/2017			
16	WRIT RAP 675/2017	STATE AND ANR BOR AJMER AND ORS	DHARMENDRA PAREEK ADD GC-P	
	4201 CMCW 921/2017 (LIMITATION)			
17	WRIT RAP 679/2017	STATE OF RAJ & ORS THE KHUD KAST COMMISSIONER & ANR	DHARMENDRA PAREEK ADD GC-P	
	4201 CMCW 922/2017 (LIMITATION)			
18	C.W. 11420/2017	RAKESH MORDIA STATE (MINES DEPARTMENT)ORS	V K SHARMA RACHIT SHARMA-P	ANURAG SHARMA AAG-R
	0900 CMS 10242/2017			
With				
19	C.W. 11421/2017	M/S MGM STONE AGGREGATES P LTD STATE OF RAJ AND ORS	V K SHARMA RACHIT SHARAMA-P	V CHOUDHARY RAVI SHANKAR-R ANURAG SHARMA AAG-R
	0900 CMS 10243/2017			
20	C.W. 13577/2017	STATE OF RAJ AND ANR GULAB DEVI AND ORS	DHARMENDRA PAREEK ADD GC-P	
	1804			
21	C.W. 15593/2017	RAKESH GAUR J D A AND ORS	MANOJ BHARDWAJ-P	Y S JHALA-R Y S JHALA-R
	6900 CMS 13782/2017			
22	C.W. 21709/2017	SATYAMUNI BABA PARAMHANS JI KAILASH AGARWAL AND ANR	A K BAJPAI-P	
	4300 CMS 18959/2017			
23	WRIT RAP 14/2018	MUNICIPAL BOARD AND ORS MAKSOOD KHAN AND ORS	B K SHARMA-P	
	4201			
FOR ORDERS ON INTERIM APPLICATIONS				
24	C.W. 10787/2014	DILIP SRIVASTAVA AND ORS STATE (URBAN DEVELOPMENT)ORS	VISHWAJEET MANTRI-P	MAHENDRA GOYAL-R AJAY KUMAR JAIN-R AMIT KURI-R
	1600 APPL 75743/2017 SR CITIZEN			
25	WRIT RAP 785/2015	SMT GAYARSI BAI & ORS STATE OF RAJ AND ORS	SANJAY MEHRISHI-P GAJENDRA SINGH RATHORE-P	DHARMENDRA PAREEK ADD G C-R
	4201 APPL 1253/2018 SENIOR CITIZEN			
26	C.W. 21701/2017	KEDAR LAL SHARMA STATE OF RAJ AND ORS	RAJNEESH GUPTA RAHUL SH-P	MUNESH BHARDWAJ-R
	1800 APPL 76718/2017 SENIOR CITIZEN			

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATIONS			
27	C.W. 2966/2002 6500 APPL 76190/2017	STATE OF RAJ BAJRANG SINGH & ANR	ZAKAWAT ALI-P VINEET MEHTA-R PRAVEEN JAIN-R
With			
28	C.W. 11632/2016 6500	JASWANT SINGH STATE (REVENUE DEPARTMENT)ORS	PRADEEP MATHUR-P MR DHARMENDRA PAREEK-R
29	C.W. 7106/2005 1804 APPL 66725/2017	LALU RAM THE B O R AJMER & ORS	TARUN JAIN-P BHANWAR BAGRI-P SANJAY MEHRISHI-P MAHESH SHARMA-R DHARMENDRA PAREEK ADD G C-R S ZAKAWAT ALI DY G C-R
30	C.W. 5854/2010 1800 APPL 65263/2017	NAND SINGH BHOO SWAMI AND ORS	DEEPAK GOYAL-P S K GUPTA R GUPTA-R DHARMENDRA PAREEK ADD G C-R S ZAKAWAT ALI ADD G C-R
31	C.W. 14370/2014 1600 APPL 62713/2017 CMS 13230/2014	BANSHI AND ORS STATE (URBAN DEVELOPMENT)ORS	L L GUPTA-P RAJENDRA PRASAD AAG-R AASHISH SHARMA-R
With			
32	C.W. 13733/2014 1600 APPL 62714/2017 CMS 12601/2014	HANUMAN SHARMA ANR STATE (URBAN DEVELOPMENT)ORS	L L GUPTA-P RAJENDRA PRASAD AAG-R AASHISH SHARMA-R
With			
33	C.W. 481/2015 1600 APPL 63890/2017 CMS 421/2015	SANKAPL DHAMANI &ORS STATE (URBAN DEVELOPMENT)ORS	G C GARG ALOK GARG-P RAJENDRA PRASAD AAG-R AASHISH SHARMA-R
With			
34	C.W. 5822/2015 1600 CMS 5171/2015	RAM JI LAL AND ORS STATE (URBAN DEVELOPMENT)ORS	ANIL KUMAR JAIN-P RAJENDRA PRASAD AAG-R AASHISH SHARMA-R
With			
35	C.W. 11119/2015 1600 CMS 9736/2015	RAMESHWAR &ORS STATE (URBAN DEVELOPMENT)ORS	L L GUPTA-P RAJENDRA PRASAD AAG-R AASHISH SHARMA-R
36	C.C.P. 553/2015 2401 APPL 25797/2017 BEFORE	DR NARENDRA MOHAN SHARMA SHRI HANUMAN SINGH BHATI AND OTHERS	SHIV CHARAN GUPTA-P R A KATTA-R ALANKRITA SHARMA-R
37	C.W. 3436/2015 1600 APPL 137/2018 CMS 3098/2015	KISAN SAMUHIK KRISHI SAHAKARI J D A AND ORS	P S SIROHI-P MAHENDRA GOYAL-R RAJENDRA PRASAD AAG-R SURYA PRATAP SINGH-R

Daily Causelist(Filtered)
Monday Dated : 15/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATIONS			
38	C.W. 17445/2015 6900 APPL 71846/2017 CMS 15465/2015	DEEN DAYAL GOYAL &ORS J D A	VIRENDRA AGARWAL-P ANIL MEENA-R
39	C.W. 16566/2016 3100 APPL 764/2018 APPL 765/2018	RAMKARAN SUB DIVISIONAL OFFICER AND ANR	RAM RAKH SHARMA-P ALOK GARG-R MR. ALOK GARG-R
40	C.W. 17767/2016 5900 APPL 119/2018 CMS 18358/2017	CHINAR CEMENT LTD AND ORS RAJASTHAN FINANCIAL CORPORATION AND ORS	SANDEEP SINGH SHEKHAWAT-P ANUROOP SINGHI-R ARVIND SONI-R
41	C.W. 18184/2016 1600 APPL 1098/2018	M K PREM AND ORS STATE (URBAN DEVELOP AN HOUSING DEPT)ORS	S D KHASPURIA-P AMIT KURI-R
42	C.W. 3641/2017 4300 APPL 29188/2017 APPL 29797/2017 CMS 3315/2017	ROCHE DIAGNOSTICS INIDA LTD STATE OF RAJ AND ORS	MADHUSUDAN S RAJPUROHIT-P GAURAV GUPTA-P G C GARG ALOK GARG-R MAHESH GUPTA-R S S HASAN-R
43	C.W. 16519/2017 4300 APPL 75046/2017 CMS 14613/2017	M/S AMIT SINGH SHEKHAWAT AND ANR RAJASTHAN CO-OPERATIVE AND ORS	ARVIND GUPTA SOHAN SH-P RUPIN K KALA-R KAN SINGH RATHORE-R LAXMI KANT (MALPURA)-R UMMED KHICHER-R VIJAY CHOUDHARY-R
44	C.W. 21515/2017 1600 APPL 1167/2018 CMS 18805/2017	SHAFI MOHAMMAD AND ORS STATE OF RAJ AND ORS	SUNIL KUMAR SINGODIYA-P MR. RAJENDRA PRASAD AAG-R
45	C.W. 23190/2017 1006 APPL 340/2018 CMS 20191/2017	VINOD DUHAN SMT SHUBHAM CHOUDHARY	KAPIL GUPTA-P SHASHI KANT SAINI-R
FOR FRESH ADMISSION WITH STAY/BAIL			
46	C.W. 20655/2017 1600 CMS 18104/2017 SENIOR CITIZEN	DHANNA LAL GUPTA STATE OF RAJ AND ORS	MAHESH GUPTA-P
47	C.W. 22888/2017 0900 CMS 19945/2017 SENIOR CITIZEN	VISHNU KISHORE KATTA STATE OF RAJ AND ORS	A K BAJPAI-P
48	C.W. 22979/2017 1804 CMS 20015/2017 SENIOR CITIZEN	SITA RAM AND ANR MANNA LAL AND ORS	AJEET BHANDARI-P RAGHUVVEER SINGH RATHORE-R RAGHUVVEER SINGH RATHORE-R
49	C.W. 24351/2017 4300 CMS 21081/2017 SENIOR CITIZEN	RUGHARAM AND ANR STATE OF RAJ AND ORS	LALIT GAUTAM K C KUMAWAT-P

Daily Causelist(Filtered)
Monday Dated : 15/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY/BAIL			
50	C.W. 1751/2016 4300 STAY 2985/2016	RAMKISHORE RAJ GRAM DAN BOARD &ORS	MUKESH MEHRA BL CHOUDHARY-P AASHISH SHARMA-R RAJENDRA PRASAD AAG-R
51	C.W. 20737/2017 4300 CMS 18168/2017	RAKESH KUMAR MEENA AND ORS STATE OF RAJ AND ORS	V S CHAUHAN-P V S CHAUHAN-P
52	C.W. 21241/2017 4300 CMS 18600/2017	M/S TRANSTECH GREEN POWER STATE OF RAJ AND ORS	RAVI CHIRANIA-P NITISH DIXIT-P
53	C.W. 21714/2017 4300 CMS 18965/2017	CHIEF EXECUTIVE OFFICER SHRI NARENDRA SINGH	ANURAG SHARMA AAG-P
54	C.W. 22689/2017 1804 CMS 19791/2017	JILLE REHMAN THROUGH HIS LRS ABDUL MAJID THROUGH HIS LRS & ORS	RAJNEESH GUPTA RAHUL SH-P SANDEEP SINGH NIRWAN-R R P GARG-R SANDEEP SINGH NIRWAN-R
55	C.W. 22992/2017 4300 CMS 20020/2017	M/S SAHU CONTRACTOR STATE OF RAJ AND ORS	ASHINDRA GAUTAM-P NITIKA SUD-R
56	C.W. 24050/2017 4300 CMS 20838/2017	SATISH BABU SHARMA STATE OF RAJ	MANISH KUMAR SHARMA-P
57	C.W. 24320/2017 1001 CMS 21054/2017	SMT PRIYANKA SANJAY KUMAR	VIKRAM SINGH SHEKHAWAT-P
58	C.W. 293/2018 6900 CMS 212/2018	SMT NEELAM SEJWANI J D A AND ORS	SAKET PAREEK ADITYA-P
59	C.W. 654/2018 5700 CMS 491/2018	HEMANT KUMAR DISTRICT COLLECTOR ALWAR & ANR	ARVIND KUMAR SHARMA-P
60	C.W. 705/2018 1003 CMS 532/2018	DHARMRAJ VERMA SMT SHALU BUNKAR	NEERAJ SHARMA PAWAN-P
61	C.W. 736/2018 4300 CMS 550/2018	SMT RAMBHAROSI DEVI CHAIRMAN HPCL AND ORS	PRAVEEN KUMAR JAIN-P
62	C.W. 754/2018 1303 CMS 563/2018	M/S KSHEER SAGAR DEVELOPERS PVT LTD DEPUTY COMMISSIONER OF INCOME TAX	RISHAB KHANDELWAL-P
63	C.W. 809/2018 1701 CMS 602/2018	ANSHUL SHARMA SECRETARY MINISTRY OF ROAD TRANSPORT&ORS	LAXMI KANT (MALPURA)-P
64	C.W. 815/2018 0900 CMS 609/2018	JAGDISH PRASAD AND ORS STATE OF RAJ AND ORS	SARANSH SAINI SUMAN-P
65	C.W. 816/2018 0900 CMS 610/2018	JAGDISH PRASAD AND ORS STATE OF RAJ AND ORS	SARANSH SAINI SUMAN-P
66	C.W. 817/2018 0900 CMS 611/2018	JAGDISH PRASAD AND ORS STATE OF RAJ AND ORS	SARANSH SAINI SUMAN-P
67	C.W. 820/2018 0900 CMS 614/2018	JAGDISH PRASAD AND ORS STATE OF RAJ AND ORS	SARANSH SAINI SUMAN-P

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITH STAY/BAIL				
68	C.W. 833/2018 4300 CMS 626/2018	SMT UPMA DEVI STATE OF RAJ AND ORS	PRIYANKA SHARMA SURESH-P	
69	C.W. 900/2018 4300 CMS 672/2018	SHARIF KHAN UNION OF INDIA AND ORS	K A KHAN G S GAUTAM-P	
FOR FRESH ADMISSION WITHOUT STAY				
70	C.W. 12710/2017 4300	M/S KAMLESH TRANSPORT COMPANY INDIAN OIL CORP LTD AND ORS	PUNIT SINGHVI-P	PANKAJ GUPTA-R
71	C.W. 16044/2017 4300	SMT DHAPU DEVI AND ORS STATE OF RAJ AND ANR	SHAILESH PRAKASH SHARMA-P	
72	C.W. 747/2018 1006	VIKAS MATHUR SMT PRATIMA MATHUR	VIKAS SHARMA B L SHARMA-P	
ADMISSION WITH NOTICE SERVED-REPLY NOT FILED				
73	C.W. 16673/2017 1600 CMS 14743/2017 SENIOR CITIZEN	NATHURAM AND ORS STATE OF RAJ AND ANR	ANAND SHARMA-P	PARAG RASTOGI-R
74	C.W. 301/2009 1700	NEW INDIA ASSURANCE COMPANY LT SMT ASHA DEVI GARG AND ORS	RISHIPAL AGRAWAL-P	SHOBHIT TIWARI-R
75	C.W. 6987/2011 4300	NARENDRA KUMAR SHARMA BHARAT PETROLEUM CORP ORS	ANURAG SHARMA-P SHAILESH PRAKASH SHARMA-P	ANANT KASLIWAL-R
76	C.W. 14092/2014 4300 stay 12969/2014	KAMAL SINGH MEENA BHARAT PETROLEUM CORP LTD & ORS	GANESH MEENA-P	ANANT KASLIWAL-R ANANT KASLIWAL-R
77	C.W. 16858/2016 6900 CMS 15015/2016	ANAND SINGH RATHORE STATE OF RAJ AND ORS	PRIYANKA TIWARI-P	PUNIT SINGHVI-R SURYA PRATAP SINGH-R
78	C.W. 861/2017 0900 CMS 802/2017	ASHOK CHANDANA STATE (MINES DEPARTMENT)ORS	RACHIT SHARMA MOHIT SONI-P	ANURAG SHARMA AAG-R A G SHEETANSHU SHARMA-R
79	C.W. 12386/2017 4300	RAMAVTAR GURJAR STATE (LOCAL SELF DEPT) ORS	MOHAR PAL MEENA-P	NAVEEN VERMA-R RUPIN K KALA-R
80	C.W. 19141/2017 1200 CMS 16943/2017	M/S WIRES & FABRIKS (S.A.) LTD TATA BLUE SCOPE STEEL LTD	MAHESH SHARMA M GAUTTAM-P	RAJAT RANJAN-R
81	C.W. 19184/2017 1804 CMS 16984/2017	KISHOR AND ANR NAND LAL	MAHESH GUPTA-P	SUNIL KUMAR SINGODIYA-R
82	C.W. 21797/2017 4300	SUO MOTU JAIPUR MUNICIPAL CORPORATION&ORS	BY HONBLE COURT-P	J M SAXENA AAG-R ANANT KASLIWAL-R RAJENDRA PRASAD AAG-R VAIBHAV KASLIWAL-R
ADMISSION WITH NOTICE SERVED- REPLY FILED				

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED- REPLY FILED			
83	C.W. 2413/2011 0900 2ND CMS 11415/2017 CMS 2209/2011	SOHAN LAL TANK STATE OF RAJ & ORS	LOKESH SHARMA-P MUKESH KUMAR MEENA-R N S CHAUHAN DY G C-R N S CHAUHAN DY GC-R VIMAL CHOUDHARY-R ZAKIR HUSSAIN ADD G C-R
84	C.C.P. 546/2015 2403 BEFORE	SUO-MOTO SHRI MANOHAR LAL	BY COURT-P DEEN DAYAL SHARMA-R DEEN DAYAL SHARMA-R
85	C.W. 3531/2017 4300 CMS 3221/2017	EKANSH GARG JAIPUR MUNICIPAL CORPORATION AND ORS	SHWETA BANSIWAL-P ARAFAT HUSSAIN-P MANOJ SHARMA RAMNIWAS-R ANAND SHARMA-R
86	C.W. 11373/2017 4300 CMS 10196/2017	NAVIN YADAV STATE OF RAJ AND ORS	PRADEEP CHAUDHARY-P SANTOSH JAIMAN-R AKHIL SIMLOTE-R
87	C.W. 13142/2017 4300 CMS 11665/2017	DHANPAL MEENA H P C L AND ANR	D K BHARDWAJ-P SUKRITI KASLIWAL-R
88	C.W. 15245/2017 4300 CMS 13459/2017	J D WORLDWIDE EXPORT IMPORT PVT LTD RAJASTHAN STATE INDUSTRIAL DEVELOP & ORS	S S HORA-P AJEET BHANDARI-R
With			
89	C.W. 15244/2017 4300 CMS 13457/2017	J D WORLDWIDE EXPORT IMPORT PVT LTD RAJASTHAN STATE INDUSTRIAL DEVELOP & ORS	S S HORA-P AJEET BHANDARI-R AJEET BHANDARI-R
90	C.W. 17954/2017 4300 CMS 15918/2017	M/S RAMKY INFRASTRUCUTRE LTD STATE OF RAJ AND ORS	SAMEER JAIN-P DR P C JAIN-R
91	C.W. 20311/2017 0900 CMS 17916/2017	M/S TUGANIA INFRATECH PVT LTD STATE OF RAJ AND ORS	ALANKRITA SHARMA-P N S CHAUHAN DY G C-R ANURAG SHARMA AAG-R N S CHAUHAN DY G C-R
FOR HEARING			
92	C.W. 3907/1990 1804	ISHWERI AND ORS. STATE	PAVAN PAREEK,R K PAREEK-P A.K.PAREEK-P I.R.SAINI GA-R K.K.MEHRISHI,S.MEHRISHI-R N.L.PAREEK DY.G.A.-R
93	C.W. 4712/1992 6500	KEDHARU STATE	G P KAUSHIK,R K PAREEK-P L L GUPTA-P SAMANDAR SINGH-P R K GOYAL-R DHERAM GOPAL,H P SINGH-R
94	C.W. 3476/2000 0900	SMT.PUSHPA MEENA STATE AND ORS	RAMAKANT PAREEK-P P.S.SHARMA-P G A-R A K SHARMA-R K K SHARMA-R R.N.DIXIT,M.B.SHARMA-R VIMAL CHOUDHARY-R
95	C.W. 4853/2000 1804	MOOL CHAND AND ORS B O R AND ORS	R K MATHUR-P N.K.JOSHI-R DHARMENDRA PAREEK ADD G C-R S D KHASPURIA ADDI G C-R

Daily Causelist(Filtered)
Monday Dated : 15/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
96	C.W. 4912/2000	MRS. NIRMALA MEHTA STATE AND ORS	PARAS KUHAD-P AJAY TYAGI-P DIGVIJAY ANAND-P MAHENDRA SINGH,P.S.SHUKLA-P MANJU AGARWAL-P RAJESH MAHARISHI-P SHALINI SHEORAN-P SHYAM ARYA-P SUNIL NATH,R.K.SALECHA-P
	1600		R.N.MATHUR,SHYAM ARYA-R NAINA SARAF-R RD RASTOGI-R
With			
97	C.W. 5175/2000	SMT ALIMAN AND ORS STATE AND ORS	BP AGARWAL-P R.P.AGRAWAL-P SHYAM ARYA-P
	1600		R D RASTOGI-R NAINA SARAF-R S N KUMAWAT A.A.G.-R
98	C.W. 5381/2000	NAND KISHORE AND ORS BOR AJMER AND ORS	RK MATHUR-P
	1804		L N BOSS-R BIRI SINGH-R S K GUPTA-R
99	C.W. 5527/2000	TEK CHAND STATE AND ORS	SAKET PAREEK-P N C SHARMA-P SURESH PAREEK-P YOGESH PUJARI-P
	1600		R P SINGH AAG-R ALOK CHATURVEDI-R MANJU JOSHI ADD G C-R MANJU JOSHI AGC-R RAJENDRA PRASAD AAG-R SUDEEP MATHUR-R SUMATI BISHNOI-R
100	C.W. 2180/2001	HARBHAN SINGH AND ORS THE BOR AJMER AND ORS	RK GOYAL-P PC JAIN-P
	1804		DHARMENDRA PAREEK ADD G C-R DHARMENDRA PAREEK AGC-R NL PAREEK-R
101	C.W. 2861/2001	M/S FILAMENTS INDIA LIMITED JA STATE AND ORS	RB MATHUR,SL SHARMA-P
	1301		
102	C.W. 9388/2002	M/S CHANDI AND COMPANY CHIEF ENGINEER P W D JAIPUR	R P GARG-P
	4300		G A-R S P SHARMA-R
103	WRIT REVIEW 10/2012	STATE OF RAJ AND ANR KULDEEP KUMAR MATHUR AND ORS	GANESH MEENA G C-P B K SHARMA ADD G C-P
	4201 BEFORE		C P SHARMA-R
104	C.W. 13459/2013	VIRENDRA AGARWAL BHARAT PETROLEUM CROP LTD ANR	R D RASTOGI-P JAI LODHA-P
	4300 CMS 11199/2013		ANANT KASLIWAL-R MR SHANTANU KUMAWAT-R RAVINDRA MATHUR-R S ZAKAWAT ALI DY G C-R

S B CRIMINAL APPEALS, SB PAROLE MATTERS

SB CRIMINAL LEAVE TO APPEAL, SB CRIMINAL RESIDUE MATTERS

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- DEFECT CASES			
1	CRL.TSFR.PT. 3/2017 0207 APPL 184/2018	KESHAV RAM STATE OF RAJASTHAN AND ORS	JINESH JAIN-P
2	CRL.LV.A. 183/2017 0113 (LIMITATION) APPL 269/2017	CHOTU LAL RAM VILAS AND ORS	ASHWANI CHOBISA-P
3	CRL.LV.A. 476/2017 0106	RAM LAXMAN STATE OF RAJASTHAN AND ORS	GIRISH KHANDELWAL-P
4	CRL.LV.A. 480/2017 0113	VEDI STATE OF RAJASTHAN AND ORS	T C SHARMA-P
5	CRL.LV.A. 483/2017 0106	CHANDMAL GUPTA PARAS MAL JAIN	ATUL KUMAR JAIN-P
6	CRL.LV.A. 484/2017 0106	DAYANAND SHARMA PUSHKAR DUTT SHARMA	S S SUNDA-P
7	CRL.A. 1862/2017 0106	DEVKARAN STATE OF RAJASTHAN AND ORS	KHUSHAL SINGH-P
FOR ORDERS			
8	CRL.A. 895/2012 0103	LAXMINARAYAN URF LACHHU STATE OF RAJASTHAN THROUGH P P	R K KASLIWAL-P P P-R
9	CRL.A. 981/2013 0106	STATE MOHAMMAD MUNNA URF IRFAN	P P-P
10	CRL.A. 993/2013 0101	MUKESH MEENA AND ANR STATE OF RAJASTHAN THROUGH PP	DR MAHESH SHARMA-P PP-R
11	CRL.A. 188/2014 0106	STATE OF RAJASTHAN SHER SINGH URF BHULLA AND ORS	PP-P JAGDISH NAGAR/G S SHARMA-R GIRRAJ P SHARMA-R VINAY PAL YADAV-R
12	CRL.A. 285/2014 0106	STATE OF RAJASTHAN SURESH KUMAR AND ANR	P P-P
13	CRL.LV.A. 85/2015 0106	STATE OF RAJASTHAN PURUSHOTTAM@PARSARAM AND ORS	P P-P
14	CRL.A. 121/2016 0106	STATE OF RAJASTHAN KIRTI AND ORS.	P.P.-P KARAN PAL SINGH/S P SINGH-R
15	CRL.LV.A. 403/2016 0106	STATE OF RAJASTHAN SOHAN SINGH	P P-P
16	CRL.A. 761/2016 0103 SOSA 866/2016	RAM LAL STATE OF RAJASTHAN THROUGH PP	G S RATHORE-P VIJAY POONIA/ANIL KUMAR-R

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
17	CRL.A. 1337/2016 0103	ASHOK KUMAR AND ORS STATE OF RAJASTHAN THROUGH PP	SATISH KHANDAL-P	
18	CRL.LV.A. 2/2017 0106	CHUNNI LAL RAKESH KUMAR	SARANSH SAINI-P	
19	CRL.LV.A. 148/2017 0106	PRITAM SINGH DUA STATE OF RAJASTHAN AND ANR	SHIKHA PARNAMI-P	
20	CRL.LV.A. 308/2017 0106	DIRECTORATE OF REVENUE INTELLIGENCE SAIYAD MOHAMMAD JAMA	ANAND SHARMA-P	
21	CRL.A. 310/2017 0106	STATE OF RAJASTHAN GIRRAJ	P P-P	
22	CRL.LV.A. 402/2017 0106	MOTHURAM STATE OF RAJASTHAN AND ORS	HARENDRA SINGH-P	
23	CRL.LV.A. 441/2017 0106	OM PRAKASH STATE OF RAJASTHAN AND ANR	S K VERMA-P	
24	CRL.LV.A. 491/2017 0113 (LIMITATION) CMCR 1807/2017	VINOD KUMAR STATE OF RAJASTHAN AND ORS	AJAY SINGH-P	
25	CRL.A. 1682/2017 0103 SOSA 1391/2017	SANDEEP KUMAR STATE OF RAJASTHAN THROUGH P P	ASHVIN GARG-P	
26	CRL.A. 2250/2017	STATE OF RAJASTHAN GAJENDRA URF PINTU	P P-P	
27	CRL.M.(BAIL) 4279/2017 0202 3RD BEFORE	JEETU @ DEEPU STATE OF RAJASTHAN THROUGH P P	K L MEENA-P	P.P.-R
28	CRL.M.(BAIL) 12363/2017 0202 2ND BEFORE	KAILASH SINGH STATE OF RAJASTHAN THROUGH PP	RAJESH SHARMA/CHETNA-P	P.P.-R
29	W.M.APPL. 12/2018 4201 BEFORE	VASU DEV SECRETARY DEPT OF PERSONNEL ORS	B L AVASTHI ADD GC-P	
30	W.M.APPL. 13/2018 4201 BEFORE	VASU DEV SECRETARY DEPT OF PERSONNEL ORS	B L AVASTHI ADD GC-P	
31	CRL.LV.A. 15/2018 0106	SMT ARCHANA AGRAWAL SMT VIMLA GUPTA	JAI PRAKASH GUPTA-P	
32	CRL.LV.A. 17/2018 0106	JAGDISH STATE OF RAJASTHAN AND ANR	DHEERAJ SINGHAL-P PRADEEP CHAUDHARY-P	
33	CRL.M.(BAIL) 404/2018 0202 4TH BEFORE	AMIT@ANIL@PANDIT STATE OF RAJASTHAN THROUGH PP	ANIL UPMAN/PAWAN VERMA-P	P.P.-R
FOR ORDERS ON INTERIM APPLICATIONS				
34	CRL.LV.A. 272/2017 0106 (LIMITATION) CMCR 444/2017	DR T K VASHIST DAULAT SINGH GURJAR AND ANR	RAJAT RANJAN-P	SHAILESH PRAKASH SHARMA-R

Daily Causelist(Filtered)
Monday Dated : 15/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATIONS			
35	CRL.LV.A. 440/2017 0113 CMCr 719/2017	MEWA SINGH STATE OF RAJASTHAN AND ANR	A K BAJPAI-P GAJENDRA SINGH RATHORE-R
FOR FRESH ADMISSION WITH STAY/BAIL			
36	CRL.A. 1528/2016 0103 SOSA 1046/2017	MAMRAJ STATE OF RAJASTHAN THROUGH PP	GURVINDER SINGH-P
37	CRL.A. 1782/2017 0102 SOSA 1147/2017	SURAJ JATAV STATE OF RAJASTHAN THROUGH PP	RAJ KUMAR SUTHAR-P
FOR FRESH ADMISSION WITHOUT STAY			
38	CRL.A. 940/2012 0113	HARIYA AND ORS STATE OF RAJASTHAN THROUGH P P	RAKESH KUMAR-P PP-R
39	CRL.A. 742/2015 0101	PRADHUMAN STATE OF RAJASTHAN THROUGH PP	DR MAHESH SHARMA-P ROHAN JAIN-R
40	CRL.A. 725/2016 0113	AMAR PRATAP SINGH STATE OF RAJASTHAN AND ORS	KARTAR SINGH FAUJDAR-P
41	CRL.A. 1357/2016 0113	BANWARI LAL DEEPARAM AND ORS	VIJAY POONIA/ANIL KUMAR-P
42	CRL.A. 1209/2017 0101	PREM KUMAR KHATWANI STATE OF RAJASTHAN THROUGH P P	KARAMVEER/VIJAY PUNIA-P PP-R
43	CRL.A. 2259/2017 0102	LADDU RAM STATE OF RAJASTHAN THROUGH P P	GAJENDRA SINGH RATHORE-P
44	CRL.A.S. 62/2018 0102	RAJPAL STATE OF RAJASTHAN THROUGH P P	RAJNEESH GUPTA/RAHUL SH.-P
45	C.W. 286/2018 4400 -PAROLE	PREM SINGH STATE OF RAJ AND ANR	SANDEEP JAIN-P
46	C.W. 587/2018 4400 -PAROLE	JAGDISH STATE OF RAJ AND ORS	BHARAT SAINI SONIYA SAINI-P
47	C.W. 868/2018 4400 -PAROLE	KANARAM STATE OF RAJ AND ORS	K L MEENA-P
48	C.W. 869/2018 4400 -PAROLE	HEERA LAL JATAV STATE OF RAJ AND ORS	K L MEENA-P
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED			
49	CRL.A. 928/2013 0106	STATE OF RAJASTHAN KANHAIYA LAL	P P-P ASHVIN GARG-R
50	CRL.TSFR.PT. 38/2017 0206 STAY 4280/2017	SMT GEETA FARODA STATE OF RAJASTHAN AND ANR	NAWAL SINGH SIKARWAR-P PP-R AJAY SHARMA-R
51	CRL.TSFR.PT. 39/2017 0206 STAY 4281/2017	SMT GEETA FARODA STATE OF RAJASTHAN AND ANR	NAWAL SINGH SIKARWAR-P PP-R AJAY SHARMA-R

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED			
52	CRL.TSFR.PT. 64/2017 0207	SHIV CHARAN MEENA AND ANR STATE OF RAJ AND ANR	SARANSH SAINI-P
ADMISSION WITH NOTICE SERVED- REPLY FILED			
53	C.W. 15289/2016 4400 -PAROLE	SARAFRAJ MOHD STATE OF RAJ AND ORS	SAMEER SHARMA-P B S CHABA-R
54	C.W. 21780/2017 4400 -PAROLE	SITARAM DIRECTOR GENERAL OF POLICE	U P GAUR S P DHANERA-P
55	C.W. 22401/2017 4400 -PAROLE	INDRAJ SINGH STATE OF RAJ AND ORS	DHEERAJ SINGHAL-P B.N. SANDU, AAG-CUM-GA-R
FOR HEARING			
56	CRL.A. 1196/2017 0103 For : 5 Years, 10 Months & 12 Days.	KAYUM @ SANJAY STATE OF RAJASTHAN THROUGH P P	BY POST-P RAHIL KALAM-P PP-R
With			
57	CRL.A. 1334/2017 0103	JALEEL ALLIAS JAMEEL STATE OF RAJASTHAN THROUGH P P	RAJ KUMAR SUTHAR-P PP-R
58	CRL.A. 264/1985 0103	RAJENDRA SINGH STATE	R.N.KHANDELWAL-P R.N.GUPTA-P R.P.GARG-P P.P.-R
With			
59	CRL.A. 274/1985 0103	RAMAVTAR STATE	PRAVEEN BALWADA-P DEEPAK SONI-P P.P.-R
60	CRL.A. 47/1990 0102	HARI BABU STATE	S.C.AGERWAL-P L.N.SHARMA-P P P-R A.K.SHARMA-R RINESH GUPTA-R SHIV LAL VERMA-R T.P.SHARMA-R
61	CRL.A. 179/1995 0102	RAM SINGH STATE	GAYTRI RATHORE-P P.P.-R
62	CRL.A. 578/2009 0106	STATE CHOBBE AND ORS	P P-P M.I.KHAN-R
63	CRL.A. 1011/2013 0106	STATE KU.RAJU AND ORS	P P-P VINAY PAL YADAV-R RAVI KUMAR SHARMA-R SUKHVEER SINGH-R VINAY PAL YADAV-R YASHPAL SINGH JHALA-R
With			
64	CRL.R. 1539/2008 0205	TANUJA MEENA STATE AND ORS	GANESH MEENA/SN MEENA-P YASH PAL SINGH JHALA-R P. P.-R VINAY PAL YADAV-R

Daily Causelist(Filterd)
Monday Dated : 15/01/2018
Court No :8
HON'BLE SMT. JUSTICE SABINA

10.30 AM TO 01.00PM
02.00 PM TO 04.30 PM

SB CRIMINAL REVISIONS

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- DEFECT CASES			
1	CRL.R. 1296/2017 APPL 27530/2017	HANSRAJ MEENA STATE OF RAJASTHAN AND ANR	K C SHARMA-P P.P.-R ASHVIN GARG-R
With			
2	CRL.R. 1297/2017 APPL 27523/2017 DEFECT	HANSRAJ MEENA STATE OF RAJASTHAN AND ANR	K C SHARMA-P P.P.-R ASHVIN GARG-R
3	CRL.R. 1799/2017 0209	PRABHU NARAYAN MEENA STATE OF RAJASTHAN AND ANR	S L MEENA/SOHAN/KOMAL-P
4	CRL.R. 1865/2017 0208 (LIMITATION) APPL 777/2017	SURENDAR SINGH PARIHAR STATE OF RAJASTHAN AND ANR	UMMED KHICHAR/BRIJESH-P
5	CRL.R. 1873/2017 0205	NILESH GUPTA STATE OF RAJASTHAN AND ANR	MANISH SHARMA/PRADEEP-P
6	CRL.R. 1875/2017 0205	KHERTI VIKAS SAMITI SUBHASH CHAND AND ANR	R P GARG-P
7	CRL.R. 1876/2017 0206	JINESH @ BILLU @ DINESH AND ORS STATE OF RAJASTHAN AND ANR	DR R K SHARMA/BHRIGU-P
8	CRL.R. 1879/2017 0209	KESHAVDEV YADAV STATE OF RAJASTHAN AND ANR	DILIP SINGH SHEKHAWAT-P
With			
9	CRL.R. 1880/2017 0209 DEFECT	KESHAVDEV YADAV STATE OF RAJASTHAN AND ANR	DILIP SINGH SHEKHAWAT-P
10	CRL.R. 1882/2017 0206	PRAMOD YADAV AND ANR STATE OF RAJASTHAN THROUGH P P	I R SAINI-P
11	CRL.R. 1887/2017 0208	SMT SHARWAN DEVI STATE OF RAJASTHAN AND ORS	T S CHOUDHARY-P
12	CRL.R. 1888/2017 0209	SANWAR LAL STATE OF RAJASTHAN THROUGH P P	RAJENDRA SINGH TANWAR-P SANJU RAJAWAT-P
13	CRL.R. 1894/2017 0206	BHANWAR LAL STATE OF RAJASTHAN AND ANR	D K SRIVASTAVA/ANKITA-P
14	CRL.R. 1895/2017 0209	MUNNALAL STATE OF RAJASTHAN AND ANR	VISHWAJEET MANTRI-P
15	CRL.R. 1986/2017 APPL 218/2018	RAJENDRA SINGH STATE OF RAJASTHAN AND ANR	AMIT SINGH SHEKHAWAT-P

FOR ORDERS

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
16	CRL.R. 17/2003 0205	BALDEVA RAM STATE AND ORS	AJEET KUMAR SHARMA-P P. P.-R ANOOP DHAND-R
17	CRL.R. 1481/2015 0209	SMT KAMLESH SHARMA KULDEEP GODARA AND ANR	SUDHIR JAIN-P P.P.-R
With 18	CRL.R. 1482/2015 0209	SMT KAMLESH SHARMA KULDEEP GODARA AND ANR	SUDHIR JAIN-P P.P.-R
With 19	CRL.R. 1483/2015 0209	SMT KAMLESH SHARMA KULDEEP GODARA AND ANR	SUDHIR JAIN-P P.P.-R
With 20	CRL.R. 1484/2015 0209	SMT KAMLESH SHARMA KULDEEP GODARA AND ANR	SUDHIR JAIN-P P.P.-R
With 21	CRL.R. 1485/2015 0209	SMT KAMLESH SHARMA KULDEEP GODARA AND ANR	SUDHIR JAIN-P P.P.-R
With 22	CRL.R. 1486/2015 0209	SMT KAMLESH SHARMA KULDEEP GODARA AND ANR	SUDHIR JAIN-P P.P.-R
23	CRL.R. 1184/2016 0206 STAY 3952/2016	DESHRAJ STATE OF RAJASTHAN AND ANR	KAPIL GUPTA-P P.P.-R
24	CRL.R. 1533/2016 0206 STAY 4799/2016	BADRI AND ORS RAMSAHAY AND ORS	BHARAT SAINI/SONIYA SAINI-P P.P.-R SARANSH SAINI-R
25	CRL.R. 1785/2016 0208 STAY 5484/2016	DR KAILASH CHAND SHARMA SMT SUNITA SHARMA	SURESH KUMAR PAREEK-P P.P.-R
26	CRL. B. CANC. 74/2017 0203 BEFORE	AKHTAR STATE OF RAJASTHAN AND ORS	HEMENDRA GOYAL-P KAPIL GUPTA-R
27	CRL. B. CANC. 169/2017 0203 BEFORE	IMRAN KHAN STATE OF RAJASTHAN AND ANR	MADHU SAINI-P
28	CRL.R. 762/2017 0205 STAY 2461/2017	KARTAR SINGH STATE OF RAJASTHAN AND ORS	ANOOP DHAND-P P.P.-R
29	CRL.R. 1413/2017 0209	MOHAMMED HANIF KHAN STATE OF RAJASTHAN AND ANR	DEVANSHU SHARMA-P
30	CRL.R. 1417/2017 0209	MAKKHAN LAL SHARMA STATE OF RAJASTHAN AND ANR	P S RAJAWAT/AJIT SAHARAN-P RAJENDRA SINGH TANWAR-P NAVEEN DHUWAN-R
31	CRL.R. 1593/2017 0209	KULDEEP STATE OF RAJASTHAN THROUGH PP	RAHUL CHOUDHARY-P
32	CRL.M.(BAIL) 324/2018 0202 4TH BEFORE	RAMSINGH STATE OF RAJASTHAN THROUGH PP	LOKESH SHARMA-P P.P.-R

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
33	CRL.M.(BAIL) 493/2018	MONESH KUMAR MISHRA STATE OF RAJASTHAN THROUGH PP	C C RATNU/RAJKUMAR-P P.P.-R
	3RD BEFORE		
FOR ORDERS ON INTERIM APPLICATIONS			
34	CRL.R. 1005/2002	VIJAY KRISHAN DUBEY BAJRANG LAL BAJAJ AND ORS	VIJAY SINGH POONIA-P SN KUMAWAT-R P. P.-R V S POONIA-R
	0206 APPL 4401/2017		
With			
35	CRL.R. 1004/2002	VIJAY KRISHAN DUBEY RAJESH JAIPURIA AND ORS	VIJAY SINGH POONIA-P P. P.-R
	0206		
36	CRL.R. 365/2014	SUMESH DHOBI SMT ANJU DEVI AND ANR	VIVEK GOYAL-P P.P.-R SARANSH SAINI-R
	0208 APPL 1783/2017 STAY 1119/2014		
37	CRL.R. 2165/2016	PRAHLAD KUMAR SAINI STATE OF RAJASTHAN THROUGH PP	M C JAIN/ANKIT JAIN-P P.P.-R
	0209 APPL 3040/2017		
38	CRL.M.APPLI. 309/2017	STATE OF RAJASTHAN RAM SINGH	P P-P
	0204 BEFORE CRLR ROSTER		
39	CRL.R. 374/2017	BHUPENDRA VERMA RENU VERMA	LIYAKAT ALI-P P.P.-R
	0208 (LIMITATION) APPL 142/2017 STAY 1287/2017		
40	CRL.M.APPLI. 399/2017	NARAYAN WADHWANI STATE OF RAJASTHAN AND ANR	SAHIR HUSSAIN-P
	0204 BEFORE		
41	CRL.R. 595/2017	VIKASH KUMAR SHARMA @ PAWAN KUMAR STATE OF RAJASTHAN THROUGH P P	SAMAY SINGH/K K SHAH-P ZAKIR HUSSAIN-P P.P.-R
	0206 APPL 13665/2017		
42	CRL.R. 994/2017	ROHIT WILLIAM AND ORS SMT GLORIA JOSEPH	S K JINDAL/AMIT JINDAL-P P.P.-R DR BHARTI SHARMA-R
	0208 APPL 431/2018 STAY 3251/2017		
43	CRL.R. 1252/2017	LALA URF RAJEEV STATE OF RAJASTHAN THROUGH PP	R P VIJAY/SUNIL VIJAY-P P.P.-R
	0209 APPL 23792/2017		
44	CRL.R. 1749/2017	SHYAM LAL STATE OF RAJASTHAN THROUGH PP	SANJAY MEHRISHI-P
	0206 (LIMITATION) APPL 709/2017 STAY 6217/2017		
HELD UP CASES			
45	CRL.R. 1489/2009	KISHAN SINGH @ BHEEMA STATE OF RAJASTHAN THROUGH P.P.	SANTOSH KUMAR JAIN-P P.P.-R
	0208 STAY 1797/2009		
46	CRL.R. 431/2014	BADAN SINGH AND ORS CENTRAL BUREAU OF INVESTIGATION AND ANR	MADHAV MITRA-P P.P., T P SHARMA-R ANIL UPMAN/T L PANDEY-R ASHWANI KUMAR SHARMA-R RINESH GUPTA-R
	0206 STAY 1336/2014		
47	CRL.R. 1308/2015	CHANCHAL RAJ @ CHUDAMANI SMT REKHA @ JANAK KUMARI AND ANR	RAM MANOHAR SHARMA-P P.P.-R SANJAY TYAGI/M KHARRA-R
	0208 STAY 4898/2015		

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
HELD UP CASES			
With			
48	CRL.R. 756/2015 0208 STAY 2776/2015	CHANCHAL RAJ@CHUDAMANI SMT REKHA@JANAK KUMARI	AKHILESH PAREEK-P SANJAY TYAGI/M KHARRA-R
49	CRL.R. 1370/2017 0208 STAY 4657/2017	ANIL @ MANISH GUPTA AND ORS SEEMA GUPTA AND ANR	MADHAV MITRA-P
FOR FRESH ADMISSION WITH STAY/BAIL			
50	CRL.R. 351/2016 0206 STAY 1347/2016	DHANRAJ AND ORS STATE OF RAJASTHAN THROUGH PP	MANISH SHARMA/SMT LAXMI-P P.P.-R
51	CRL.R. 853/2016 0208 STAY 2968/2016	VIKRAM SINGH SMT KUSHAL BAI	RAJESH MOOTHA-P P.P.-R
52	CRL.R. 1332/2016 0208 STAY 4331/2016	VIJAY SHARMA STATE OF RAJASTHAN AND ANR	SANJAY SHARMA-P P.P.-R
53	CRL.R. 1906/2016 0209 SOSR 567/2016	RADHESHYAM RATHOR SMT TRIVENI DEVI GUPTA	SHAILESH KUMAR PANWAR-P RIBHU DUTT-R P.P.-R
With			
54	CRL.R. 1902/2016 0209	SMT TRIVENI DEVI GUPTA STATE OF RAJASTHAN AND ANR	RIBHU DUTT-P P.P.-R
55	CRL.R. 524/2017 0209 STAY 1731/2017	PREM SINGH ROHISA STATE OF RAJASTHAN THROUGH P P	SANGEETA VASHISHTA-P P.P.-R
56	CRL.R. 609/2017 0208 STAY 1993/2017	VIJAY SHARMA STATE OF RAJASTHAN AND ORS	VIJAY SINGH SHEKHAWAT-P P.P.-R
57	CRL.R. 893/2017 0208 STAY 2940/2017	GIRRAJ PRASAD SHARMA SHRUTI SHARMA AND ORS	TARUN JAIN-P P.P.-R
58	CRL.R. 1063/2017 0209 STAY 3433/2017	NARAYAN LAL KAILASH SHARMA	DINESH YADAV-P BHARAT YADAV-R P.P.-R
With			
59	CRL.R. 1065/2017 0209 STAY 3438/2017	NARAYAN LAL KAILASH SHARMA	DINESH YADAV-P BHARAT YADAV-R P.P.-R
60	CRL.R. 1781/2017 0209 SOSR 521/2017	RAKESH @ RAMESH SANGAT STATE OF RAJASTHAN AND ANR	NEERAJ K TIWARI-P
61	CRL.R. 1943/2017 0209 SOSR 565/2017	SARWASUKH STATE OF RAJASTHAN THROUGH PP	KAPIL GUPTA-P
62	CRL.R. 1952/2017 0209 SOSR 568/2017	BALARAM STATE OF RAJASTHAN THROUGH PP	YUNUS KHAN-P
63	CRL.R. 1954/2017 0209 SOSR 569/2017	HAKAM AND ORS STATE OF RAJASTHAN THROUGH PP	MANISH GUPTA-P

Daily Causelist(Filtered)
Monday Dated : 15/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY/BAIL			
64	CRL.R. 1958/2017 0209 SOSR 572/2017	AJAD @ COLLECTOR STATE OF RAJASTHAN THROUGH P P	MANISH GUPTA-P
65	CRL.R. 37/2018 0208 STAY 131/2018	A U SMALL FINANCE BANK LTD STATE OF RAJASTHAN AND ANR	GAJENDRA S RATHORE-P
FOR FRESH ADMISSION WITHOUT STAY/BAIL			
66	CRL.R. 202/2013 0206	VIKRAM SINGH STATE OF RAJASTHAN AND ORS.	ANOOP DHAND-P P.P.-R RAM MOHAN SHARMA-R SURESH SAHNI-R
67	CRL.R. 267/2014 0209	AISHEN SINGH STATE OF RAJASTHAN THROUGH PP	VEDPRAKASH SOGARWAL-P P.P.-R
68	CRL.R. 1251/2015 0209	PAPPU VERMA STATE OF RAJASTHAN THROUGH PP	RAJENDRA SINGH TANWAR-P P.P.-R
69	CRL.R. 1451/2015 0209	SMT SAROJ DHAWAN STATE OF RAJASTHAN AND ANR	GHANSHYAM BRIJWASI-P P.P.-R
70	CRL.R. 276/2016 0208	NAJO BANO AND ANR MOHAMMAD ARSHAD	ALI MOHD KHAN-P P.P.-R
71	CRL.R. 603/2016 0208	SHASHI KUMARI STATE OF RAJASTHAN AND ANR	LAXMIKANT SHANDLIYA-P P.P.-R
72	CRL.R. 644/2016 0209	MOHAN LAL STATE OF RAJASTHAN THROUGH PP	SHAILESH KUMAR PANWAR-P P.P.-R
73	CRL.R. 963/2016 0208	MAHAK DUESJA @ SWATI LATISH DUSEJA	N U QUAZI/AMRISH BALARIYA-P P.P.-R
74	CRL.R. 1158/2016 0209	AJIJ KHAN STATE OF RAJASTHAN THROUGH PP	NAWAB ALI/C P MEENA-P P.P.-R
75	CRL.R. 1251/2016 0205	RENU ROSHAN LAL AND ANR	V S CHAUHAN-P P.P.-R
With			
76	CRL.R. 1252/2016 0205	RENU RAMDAS AND ORS	V S CHAUHAN-P P.P.-R
77	CRL.R. 1438/2016 0209	SIRAJUDDIN STATE OF RAJASTHAN AND ORS	RAJENDRA SINGH TANWAR-P P.P.-R
78	CRL.R. 1457/2016 0209	AMAR SINGH AND ANR STATE OF RAJASTHAN THROUGH PP	GANESH MEENA/SUNITA MEENA-P S N MEENA-P P.P.-R
79	CRL.R. 869/2017 0208	BASANTA CHIMAN LAL	K C SHARMA/NIDHI SHARMA-P P.P.-R
80	CRL.R. 1737/2017 0209	SURESH STATE OF RAJASTHAN THROUGH PP.	AMIT DADHICH/PADMINI-P

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITHOUT STAY/BAIL			
81	CRL.R. 1901/2017 0209	AJAY SINGH @ BOS AND ANR STATE OF RAJASTHAN THROUGH PP	R B SHARMA GANTHOLA-P
82	CRL.R. 1993/2017 0209	SANDEEP KRASHANIYA STATE OF RAJASTHAN THROUGH P P	OMVEER SINGH SAINI-P
83	CRL.R. 17/2018 0209	NOOR MOHAMMAD STATE OF RAJASTHAN THROUGH P P	AMIR AZIZ-P
ADMISSION WITH NOTICE SERVED-REPLY NOT FILED			
84	CRL.R. 132/2007 0205	JAGDISH SINGH CHAOUHAN STATE	LAXMAN MADNANI-P SK JAIN-P P. P.-R O P SHARMA-R
85	CRL.R. 620/2008 0206	CENTRAL BUREAU MOHD.IQBAL MADNI	SP TYAGI-P ASHWINI KUMAR SHARMA-P K K SHARMA,-P TEJ PRAKASHF SHARMA-R BRIJESH YADAV-R P. P.-R
86	CRL.R. 957/2012 0205	GANDHI DEV CHANDRABHAN SHARMA	D C GUPTA-P P.P.-R ANURAG SHARMA-R G S SHAEKHAWAT-R
87	CRL.R. 1538/2014 0208 STAY 4719/2014	SMT MANJU DEVI AND ANR BHANWAR LAL	RAJENDRA PRASAD SHARMA-P P.P.-R
88	CRL.R. 499/2015 0208	GARIMA SANCHETI ACHARYA AND ANR DEEPAK ACHARYA	POONAM CHAND BHANDARI-P P.P.-R AJAY KUMAR JAIN/ADITYA-R
89	CRL.R. 731/2015 0206 STAY 2654/2015	VINOD KUMAR SHARMA STATE OF RAJASTHAN AND ORS	VINOD KUMAR SELF-P AATISH JAIN-P P.P.-R ASHVIN GARG-R
90	CRL.R. 905/2015 0208 STAY 3314/2015	MAHENDRA KHURANA SMT DIPTI KHURANA AND ANR	NIRMAL KUMAR GOYAL-P P.P.-R
91	CRL.R. 102/2016 0208 STAY 225/2016	RAGHUVVEER SINGH PRABHAT KANWAR AND ORS	SAJID ALI-P P.P.-R ABDUL KALAM KHAN-R
92	CRL.R. 651/2016 0206 STAY 2478/2016	SUGAD AND ORS SMT MEERA DEVI	SUMAN SHARMA-P P.P.-R ANAND BHARDWAJ-R
93	CRL.R. 1396/2016 0206 STAY 4475/2016	JUGAL KISHORE STATE OF RAJASTHAN AND ANR	MUKESH BIJARANIA-P P.P.-R
94	CRL.R. 1527/2016 208	SMT MAYA DEVI STATE OF RAJASTHAN AND ANR	P BALWADA/MOHIT BALWADA-P P.P.-R ANIL UPMAN/OMPRAKASH-R HARENDRA SINGH SINSINWAR-R
95	CRL.R. 377/2017 0208	SMT MAYA DEVI STATE OF RAJASTHAN AND ANR	ARVIND CHAWLA-P P.P.-R SARVESH JAIN-R
96	CRL.R. 621/2017 0205	PYAAR SINGH STATE OF RAJASTHAN AND ANR	DHEERAJ SINGHAL-P P.P.-R RAJENDRA SHARMA-R
With			
97	CRL.R. 347/2017 0205	PYAAR SINGH STATE OF RAJASTHAN AND ORS	DHEERAJ SINGHAL-P P.P.-R

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
ADMISSION WITH NOTICE SERVED-REPLY NOT FILED				
98	CRL.R. 1234/2017 0209 STAY 4059/2017	RIJWAN AND ANR STATE OF RAJASTHAN	ANIL SHUKLA-P	P.P.-R
99	CRL.R. 1777/2017 0209	PINTU STATE OF RAJ AND ANR	HARENDRA SINGH SINSINWAR-P	BHEEM SAIN BAIRWA-R
100	CRL.R. 1900/2017 0208	SMT SITA @ SUMAN DEVI DINESH @ GHASILAL MEENA	ASHVIN GARG-P	RAJNEESH GUPTA/RAHUL SH.-R
With				
101	CRL.R. 1576/2017 0208 STAY 5583/2017	DINESH @ GHASI LAL MEENA SMT SEETA @ SUMAN DEVI	RAJNEESH GUPTA/RAHUL SH-P	ASHVIN GARG-R
FOR HEARING				
102	CRL.R. 823/2004 0209	LALA KHAN @LAL MOHAMMAD STATE	DHANESH SARASWAT-P RAJAT RANJAN-P	P. P.-R
103	CRL.R. 1152/2016 0209	RAMKISHORE CHHEEPA STATE OF RAJASTHAN AND ANR	PRAHLAD SHARMA-P G P KAUSHIK/K D NAGAR-P	P.P.-R G P KAUSHIK-R

SB CRIMINAL MISC PETITIONS U/S 482 OF CR.P.C FROM YEAR 2015.

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
1	CRL.M.PET. 6541/2017 0204 STAY 6860/2017	SMT JANKI DEVI AND ANR STATE OF RAJ AND ANR	VIKAS KABRA-P
2	CRL.M.(BAIL) 15579/2017 0202 2ND BEFORE	SUBRATODAS STATE OF RAJASTHAN THROUGH PP	INDER RAJ SAINI-P P.P.-R
FOR ORDERS ON INTERIM APPLICATION			
3	CRL.M.PET. 5076/2015 0204 APPL 25602/2017	SAMIR KAKKAR AND ORS STATE OF RAJASTHAN AND ANR	VIJAY CHOUDHARY-P P.P.-R MAHENDRA SHAH-R
4	CRL.M.PET. 5103/2015 0204 APPL 26002/2017	NAND SINGH STATE OF RAJASTHAN AND ANR	S S HASAN-P P.P.-R VIJAY SINGH SHEKHAWAT-R
5	CRL.M.PET. 1212/2016 0204 APPL 27496/2017	RAM SINGH STATE OF RAJASTHAN AND ANR	VIJAY KUMAR SHARMA-P P.P.-R RAJENDRA KUMAR SHARMA-R
With			
6	CRL.R. 1449/2015 0206	PREMRAJ BAIRWA STATE OF RAJASTHAN AND ANR	RAJENDRA KUMAR SHARMA-P P.P.-R
7	CRL.M.PET. 6390/2016 0204 APPL 769/2018	NEERAJ KUMAR AND ORS STATE OF RAJASTHAN AND ANR	KAPIL PRAKASH MATHUR-P P.P.-R RAJESH KAPOOR-R SUMATI BISHNOI-R
8	CRL.M.APPLI. 239/2017 0204	DEEPAK ARORA ALWAR ZILA DUGDH UTPADAK SEHKARI SANGH	NEERAJ SHARMA-P
9	CRL.M.APPLI. 246/2017 0204	MOJIKA APPLIANCE PRIVATE LTD STATE OF RAJASTHAN AND ANR	NEERAJ SHARMA-P
10	CRL.M.APPLI. 401/2017 0204	RAMESHWAR GOCHAR AND ORS STATE OF RAJASTHAN AND ANR	AMIT DADHICH/PADMINI-P
11	CRL.M.APPLI. 406/2017 0204	SAVITRI STATE OF RAJASTHAN THROUGH PP	RAJ KUMAR GOYAL-P
12	CRL.M.PET. 479/2017 0204 APPL 25698/2017	SAHAB KHAN STATE OF RAJASTHAN AND ANR	SANJAY SHARMA-P P.P.-R GIRISH KHANDELWAL-P
13	CRL.M.PET. 5881/2017 0204 APPL 608/2018	PRINCE JAIN STATE OF RAJ AND ANR	KAMLENDRA SIHAG/SANJAY-P
FOR FRESH ADMISSION WITH STAY			
14	CRL.M.PET. 2964/2017 0204 STAY 3047/2017	Haidar Ali and ANR STATE OF RAJASTHAN THROUGH P P	ARUN SINGH SHEKHAWAT-P P.P.-R
15	CRL.M.PET. 3098/2017 0204 STAY 3201/2017	SHANKAR AND ORS STATE OF RAJASTHAN AND ORS	SANDEEP MAHESHWARI-P P.P.-R

Daily Causelist(Filtered)
Monday Dated : 15/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITH STAY				
16	CRL.M.PET. 5767/2017 0204 BEFORE STAY 6047/2017	RISHABH SETHI STATE OF RAJ AND ANR	PRADEEP GUPTA-P	
17	CRL.M.PET. 5852/2017 0204 STAY 6137/2017	RAJNARAYAN PAREEK AND ANR STATE OF RAJASTHAN AND ANR	M P SINGH-P	
18	CRL.M.PET. 6404/2017 0204 STAY 6709/2017	MEENA MOURYA STATE OF RAJASTHAN THROUGH PP	M P SINGH-P	
19	CRL.M.PET. 6434/2017 0204 STAY 6736/2017	YATINDRA GAUTAM STATE OF RAJASTHAN THROUGH PP	RAUNAK DIXIT/ R N DIXIT-P	
20	CRL.M.PET. 6457/2017 0204 STAY 6760/2017	PREM SINGH SHEKHAWAT STATE OF RAJ AND ANR	PRAHLAD SHARMA-P	
21	CRL.M.PET. 6459/2017 0204 STAY 6764/2017	AKHILESH SHARMA AND ANR STATE OF RAJ AND ORS	VINEET MEHTA-P	
22	CRL.M.PET. 6465/2017 0204 STAY 6772/2017	ISRIAL STATE OF RAJ AND ORS	JITENDRA SINGH-P	
23	CRL.M.PET. 6480/2017 0204 STAY 6789/2017	RAJENDRAPURI SMT KANCHAN DEVI	PRAMOD KUMAR SHARMA-P	
24	CRL.M.PET. 6481/2017 0204 STAY 6790/2017	SMT GUDDI DEVI STATE OF RAJASTHAN THROUGH PP	LAXMAN MEENA/ SANJEEV-P	
25	CRL.M.PET. 6482/2017 0204 STAY 6792/2017	CHHOTURAM CHOUDHARY STATE OF RAJ AND ANR	NAWAL SINGH SIKARWAR-P	
26	CRL.M.PET. 6485/2017 0204 STAY 6796/2017	PAIDU LAXMI NARAYAN RAO STATE OF RAJ AND ANR	R P GARG /SHUBHAM JAIN-P	UMESH DUBEY-R
27	CRL.M.PET. 6514/2017 0204 STAY 6838/2017	MANIK CHAND STATE OF RAJASTHAN THROUGH PP	HARI KRISHAN SHARMA-P	
28	CRL.M.PET. 6547/2017 0204 STAY 6870/2017	SHUBHAM PATNI AND ORS STATE OF RAJ AND ANR	VEYANKATESH GARG-P	
29	CRL.M.PET. 6705/2017 0204 STAY 7014/2017	AKBAR STATE OF RAJASTHAN THROUGH PP	HANISH KHAN-P	
30	CRL.M.PET. 6706/2017 0204 STAY 7015/2017	SAHABU STATE OF RAJASTHAN THROUGH PP	HANISH KHAN-P	
31	CRL.M.PET. 6730/2017 0204 STAY 7043/2017	M/S BHOLE INDUSTRIES (DHOLPUR) AND ANR STATE OF RAJ AND ANR	JITENDRA BAJAJ-P	
32	CRL.M.PET. 6765/2017 0204 STAY 7090/2017	DINESH AND ORS STATE OF RAJ AND ORS	V S BADHWAR-P	KARTAR SINGH FAUJDAR-R
33	CRL.M.PET. 30/2018 0204 STAY 31/2018	GOVIND STATE OF RAJ AND ANR	HARI PRASAD JANGID-P	

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITH STAY				
34	CRL.M.PET. 91/2018 0204 STAY 86/2018	JITENDRA SINGH STATE OF RAJ AND ANR	SURESH SAHNI/R M SHARMA-P	
FOR FRESH ADMISSION WITHOUT STAY				
35	CRL.M.PET. 5193/2016 0204	PRAMOD KUMAR PANDEY AND ORS STATE OF RAJASTHAN AND ANR	DR YOGESH GUPTA-P	P.P.-R
36	CRL.M.PET. 1560/2017 0204	WAZID KHAN STATE OF RAJASTHAN THROUGH PP	DR P C JAIN-P	P.P.-R
37	CRL.M.PET. 1673/2017 0204	LALARAM STATE OF RAJASTHAN AND ORS	R R GOYAL-P	P.P.-R
38	CRL.M.PET. 3982/2017 0204	NANAK CHAND @ THAWARIA STATE OF RAJASTHAN AND ORS	DR MAHESH SHARMA-P	P.P.-R
39	CRL.M.PET. 5418/2017 0204	BAJRANG LAL JANGID STATE OF RAJ AND ANR	RAJNEESH GUPTA-P	
40	CRL.M.PET. 5471/2017 0204	SONU @ AJAY PATEL STATE OF RAJ AND ORS	ASHISH SHARMA-P	
41	CRL.M.PET. 5942/2017 0204	RISHIKESH STATE OF RAJASTHAN THROUGH PP	RAJNEESH GUPTA RAHUL SH-P	
42	CRL.M.PET. 6483/2017 0204	RAMSWROOP YADAV STATE OF RAJ AND ANR	GOVIND SHARMA-P	
43	CRL.M.PET. 6640/2017 0204	SANWAR MAL STATE OF RAJ AND ORS	SURESH SAHNI/R M SHARMA-P	
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED				
44	CRL.M.PET. 40/2016 0204 STAY 72/2016	DR NIRANJAN LAL CHHIPA STATE OF RAJASTHAN AND ORS	A K PAREEK/SANGEETA SAI-P	P.P.-R DR P C JAIN-R
45	CRL.M.PET. 1292/2016 0204 APPL 6934/2017 STAY 1381/2016	SMT MANJU AND ORS SMT SHEETAL	ARVIND KUMAR GUPTA-P	P.P.-R SURESH SAHNI/R M SHARMA-R
46	CRL.M.PET. 2888/2016 0204 APPL 12652/2016 STAY 2996/2016	MUKUT BIHARI GUPTA AND ORS STATE OF RAJASTHAN AND ANR	POONAM CHAND BHANDARI-P ANIL UPMAN-P	P.P.-R
47	CRL.M.PET. 3889/2016 0204 STAY 3983/2016	MANGTA RAM STATE OF RAJASTHAN AND ORS	AJAY GUPTA-P	P.P.-R SUMER SAINI-R SURENDRA KURI-R
48	CRL.M.PET. 1957/2017 0204 STAY 1997/2017	NARENDRA SHARMA AND ORS STATE OF RAJASTHAN AND ANR	RAHUL AGARWAL-P	P.P.-R NARENDRA MEWARA-R
49	CRL.M.PET. 2401/2017 0204 STAY 2454/2017	VIJAY SINGH BENIWAL STATE OF RAJASTHAN THROUGH P P	V S CHAUHAN-P	P.P.-R DHANNA RAM/SUMAN KALA-R

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED			
With			
50	CRL.M.PET. 145/2018 0204 STAY 140/2018	VIJAY SINGH BENIWAL STATE OF RAJ AND ANR	V S CHAUHAN-P
51	CRL.M.PET. 2514/2017 0204 STAY 2569/2017	HARI NARAYAN STATE OF RAJASTHAN AND ORS	N S SIKARWAR/SANDEEP-P P.P.-R DR P C JAIN-R SUDHIR KUMAR JAIN-R
52	CRL.M.PET. 2616/2017 0204	BUDDHA SINGH STATE OF RAJASTHAN AND ORS	S GAHARANA/G K SHARMA-P P.P.-R
53	CRL.M.PET. 3107/2017 0204 STAY 3210/2017	SMT JANKI DEVI AND ORS STATE OF RAJASTHAN AND ANR	ANURAG SHUKLA-P P.P.-R ANIL SHARMA-R
54	CRL.M.PET. 3586/2017 0204 STAY 3718/2017	VERSHA @ AAYUSHI STATE OF RAJASTHAN AND ORS	NRIPENDRA SINSINWAR-P P.P.-R ATUL KUMAR JAIN-R
With			
55	CRL.M.PET. 5092/2017 0204 STAY 5338/2017	MURARI LAL AND ORS STATE OF RAJ AND ANR	ATUL KUMAR JAIN-P
With			
56	CRL.M.PET. 5093/2017 0204 STAY 5339/2017	AMIT KUMAR STATE OF RAJ AND ANR	ATUL KUMAR JAIN-P
57	CRL.M.PET. 4100/2017 0204 STAY 4294/2017	O P JAIN M/S VIHAN ENTERPRISES	RINESH GUPTA-P P.P.-R DEEPAK KHANDELWAL-R
With			
58	CRL.M.PET. 4101/2017 0204 STAY 4295/2017	O P JAIN RAJESH SINGHAL	RINESH GUPTA-P P.P.-R
59	CRL.M.PET. 4381/2017 0204	MAHESH CHAND @ GOPAL AND ORS STATE OF RAJASTHAN AND ANR	DILIP SHARMA/S K SHARMA-P M ASLAM-P RAJESH SHARMA-R
60	CRL.M.PET. 4878/2017 0204 STAY 5116/2017	RAJPAL MEENA VISHNU SHARMA	SUDHIR JAIN-P VIKAS SAINI-R
61	CRL.M.PET. 4936/2017 0204 STAY 5183/2017	LAKHAN BAI STATE OF RAJASTHAN AND ANR	KAILASH KATARA-P JAI RAJ TANTIA/R R SONI-R
62	CRL.M.PET. 4952/2017 0204 STAY 5197/2017	DILIP KUMAR SHARMA STATE OF RAJASTHAN AND ANR	NEERAJ JOSHI-P K N SHARMA/ANIL MAN-R
63	CRL.M.PET. 5044/2017 0204 STAY 5290/2017	DR K D SHARMA STATE OF RAJ AND ANR	ANIL UPMAN-P MAHESH GUPTA-R
64	CRL.M.PET. 5613/2017 0204 STAY 5884/2017	RAGHUVAR SAINI @ RAGHUVIR SAINI AND ORS STATE OF RAJ AND ANR	HANS KUMAR SHARMA-P GOVIND SHARMA-R

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED			
65	CRL.M.PET. 5712/2017 0204 STAY 5976/2017	RAJESH @ RAKESH STATE OF RAJ AND ANR	NAWAL SINGH SIKARWAR-P ANIL UPMAN/MOHAR PAL-R
66	CRL.M.PET. 5729/2017 0204 STAY 5997/2017	SUKHVEER @ SUKHA STATE OF RAJ AND ANR	B R VASHISTH/DEVENDRA-P RAJ KUMAR GOYAL-R
67	CRL.M.PET. 5835/2017 0204 STAY 6121/2017	KESAR SINGH RAWAT STATE OF RAJ AND ANR	SANJAY GANGWAR-P JAVED MOHD KHAN-R
68	CRL.M.PET. 5836/2017 0204 STAY 6122/2017	KESAR SINGH RAWAT STATE OF RAJ AND ANR	SANJAY GANGWAR-P
69	CRL.M.PET. 5840/2017 0204 STAY 6126/2017	KESAR SINGH RAWAT STATE OF RAJ AND ANR	SANJAY GANGWAR-P JAVED MOHD KHAN-R
70	CRL.M.PET. 5853/2017 0204	RAJESH KUMAR STATE OF RAJASTHAN THROUGH PP	M P SINGH-P
71	CRL.M.PET. 6139/2017 0204 STAY 6438/2017	MANOJ KUMAR STATE OF RAJ AND ANR	RAJESH GOSWAMI-P MANOJ SHARMA-R
72	CRL.M.PET. 6165/2017 0204 STAY 6467/2017	AKSHAY KUMAR STATE OF RAJ AND ANR	KUSHAGRA SHARMA/ PURVI-P RAJESH GOSWAMI-R
73	CRL.M.PET. 6447/2017 0204 STAY 6752/2017	ARUNESHWAR KRISHNA VERMA STATE OF RAJ AND ANR	SUDHIR JAIN-P RAJNEESH GUPTA/RAHUL SH.-R
74	CRL.M.PET. 6601/2017 0204 STAY 6902/2017	KAILASH NARAYAN MEENA STATE OF RAJ AND ANR	SHIV LAL MEENA/ KOMAL-P MAHENDRA MEENA-R
FOR HEARING			
75	CRL.M.PET. 6037/2017 0204 STAY 6342/2017	IMRAN MANSOORI STATE OF RAJASTHAN THROUGH PP	DR P C JAIN-P

ALL SB MATTERS RELATING TO PREVENTION OF CORRUPTION ACT
(CIVIL WRITS,CRIMINAL WRITS,CRIMINAL APPEALS, CRIMINAL REVISION
CRIMINAL MISC PET. U/S 482 CR P C.,CRIMINAL MISC. BAIL,CRIMINAL
MISC. TRANSFER PET.), SB CRIMINAL WRITS.

SB CRIMINAL MISC. PETITION U/S 482 OF CR P C UPTO YEAR 2014

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS - DEFECT CASES				
1	CRL.LV.A. 479/2017 0106	RAMAVTAR SHARMA STATE OF RAJASTHAN AND ORS	ANIL UPMAN/O P FAUZDAR-P	
2	CRL.W. 638/2017 0113	FIROJ STATE OF RAJASTHAN AND ANR	SANDEEP KUMAR SHARMA-P	
FOR ORDERS				
3	CRL.W. 536/2017 0113 STAY 5996/2017	SMT LAXMI KANWAR AND ANR STATE OF RAJASTHAN AND ORS	ASGAR KHAN/BUDHWELI KHAN-P	ATUL SAXENA-R
4	CRL.W. 590/2017 0113 STAY 6381/2017	SHAMSHAD SMT RAMKALA AND ORS	AZAD AHMED-P	AMBRISH VASHISHTHA-R
5	CRL.M.(BAIL) 10851/2017 0202 2ND BEFORE	YAKUB KHAN STATE OF RAJASTHAN THROUGH PP	DINESH SHARMA/MRS SANTOSH-P	P.P.-R
6	CRL.M.(BAIL) 11331/2017 0202 4TH BEFORE	RAMSWAROOP STATE OF RAJASTHAN THROUGH PP	RIPU DAMAN SINGH NARUKA-P	P.P.-R
7	CRL.M.(BAIL) 12360/2017 0202 2ND BEFORE	RAKESH STATE OF RAJASTHAN THROUGH PP	ABDUL KALAM KHAN-P	P.P.-R
8	CRL.M.(BAIL) 16646/2017 0202 2ND BEFORE	AVINASH SANSI STATE OF RAJASTHAN THROUGH PP	MANISH K SHARMA-P	P.P.-R
9	CRL.M.(BAIL) 17782/2017 0202 3RD BEFORE	FATEH SINGH STATE OF RAJASTHAN THROUGH PP	KAILASH CHOUDHARY-P NITIN JAIN-P	P.P.-R
10	CRL.M.(BAIL) 17872/2017 0202 2ND BEFORE	KANSINGH STATE OF RAJASTHAN THROUGH PP	MADHAV MITRA-P	P.P.-R VIKAS SAINI-R
11	CRL.M.(BAIL) 17973/2017 0202 2ND BEFORE	DEVENDRA SINGH @ RAVI STATE OF RAJASTHAN THROUGH PP	RAVINDRA PALIWAL/MANISH-P	P.P.-R
12	CRL.M.(BAIL) 403/2018 0202 3RD BEFORE	PRADEEP KUMAR STATE OF RAJASTHAN THROUGH PP	ARUN SINGH SHEKHAWAT-P	P.P.-R
13	CRL.M.(BAIL) 449/2018 0202	RAJENDRA KUMAR STATE OF RAJASTHAN THROUGH PP	SANJAY SINGHAL-P	P.P.-R
FOR ORDERS ON INTERIM APPLICATIONS				
14	CRL.M.PET. 4870/2014 0204 APPL 25913/2017 STAY 4311/2014	BALRAM STATE OF RAJASTHAN AND ANR	JITENDRA PANDEY-P	P.P.-R JIYA UR RAHMAN-R
15	CRL.R. 80/2015 0206 APPL 7852/2017 STAY 182/2015	KHAN MOHAMMAD STATE OF RAJASTHAN THROUGH PP	S S HORA/T C SHARMA-P	P.P.-R

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATIONS			
With 16	CRL.R. 576/2013	STATE RAJESH MEENA AND ANR	ANAND SINGH RAJAWAT-P P.P.-R NEERAJ K TIWARI-R RAJEEV SURANA-R RAKESH KUMAR-R V R BAJWA-R
	0206 STAY 2199/2013		
With 17	CRL.R. 976/2013	LOKESH SONWAL STATE OF RAJASTHAN THROUGH PP	R SURANA/SANJAY YADAV-P P.P.-R
	DEFECT STAY 3678/2013		
With 18	CRL.R. 1055/2013	STATE RAJESH MEENA AND ORS	ANAND SINGH RAJAWAT-P P.P.-R NEERAJ K TIWARI-R RAJEEV SURANA-R SANJAY SHARMA-R V R BAJWA-R
	0206 STAY 3903/2013		
With 19	CRL.R. 77/2014	RAJESH MEENA STATE OF RAJASTHAN THROUGH PP	V R BAJWA-P P.P.-R
	0206 STAY 148/2014		
With 20	CRL.R. 672/2014	STATE OF RAJASTHAN HEMANT JAIN	P P-P P.P.-R G S GILL AAG-R
	0205		
With 21	CRL.R. 749/2014	HEMANT JAIN STATE OF RAJASTHAN THROUGH PP	ANIL JAIN-P P.P.-R
	DEFECT STAY 2444/2014		
With 22	CRL.M.PET. 1310/2014	ASHOK KUMAR BISHNOI STATE OF RAJASTHAN THROUGH PP	S S RATHORE-P P.P.-R
	0204 STAY 1158/2014		
With 23	CRL.R. 1461/2014	JAIPAL DHARNIA STATE OF RAJASTHAN THROUGH PP	V R BAJWA-P P.P.-R
	STAY 4401/2014		
With 24	CRL.R. 1561/2014	HANUMAN SINGH STATE OF RAJASTHAN THROUGH PP	JAI PRAKASH GUPTA-P P.P.-R
	STAY 4894/2014		

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATIONS			
With			
25	C.W. 6150/2014	KHAN MOHAMMED STATE OF RAJ. & ORS.	SWADEEP SINGH HORA-P DR A S KHANGAROT ADD G C-R RAJENDRA RAGHAV PP-R
	7000 STAY 9904/2014		
With			
26	CRL.R. 48/2015	STATE OF RAJASTHAN RAVINDRA YADAV AND ORS	P P-P P.P.-R G S GILL AAG-R JAI PRAKASH GUPTA-R NEERAJ K TIWARI-R S S HORA/T C SHARMA-R V R BAJWA-R
	0206		
With			
27	CRL.R. 78/2015	SUNIL BISHNOI STATE OF RAJASTHAN THROUGH PP	HEMANT NAHTA/MAMRAJ JAT-P P.P.-R
	APPL 10210/2017 STAY 180/2015		
With			
28	CRL.R. 79/2015	PRAMOD SWAMY STATE OF RAJASTHAN THROUGH PP	V R BAJWA-P P.P.-R
	0206 STAY 181/2015		
With			
29	CRL.R. 580/2015	STATE OF RAJASTHAN ASHOK KUMAR BISHNOI	P P-P P.P.-R G S GILL AAG-R
	0206		
30	CRL.M.APPLI. 54/2016	BHURI SINGH STATE OF RAJASTHAN AND ORS	SHIVRAJ SINGH-P
	0204 BEFORE CRLW ROASTER		
31	CRL.W. 212/2016	RAJKUMAR JAIN AND ORS ARUNA GOYAL	S S HORA-P RAJESH MAHARSHI/A KAUSHIK-R V R BAJWA-R
	0113 APPL 17630/2017 STAY 2481/2016		
With			
32	CRL.W. 423/2016	RAJKUMAR JAIN ARUNA GOYAL	S S HORA/SANDEEP HORA-P V R BAJWA-P
	STAY 1535/2016		
33	CRL.M.APPLI. 472/2017	CHIRANJI AND ANR STATE OF RAJASTHAN AND ANR	RAMAVTAR BOCHALYA-P
	0204		
HELD UP CASES			
34	CRL.M.PET. 2785/2009	DILIP SHIVPURI AND ANR. MAHENDRA KHADGAWAT	S S HORA-P P.P.-R MADHAV MITRA-R RAVI BHOJAK-R
	0204 STAY 2202/2009		
35	CRL.R. 743/2017	JAGDISH PRASAD STATE OF RAJASTHAN THROUGH P P	MAHENDRA SHARMA-P P.P.-R
	0206 STAY 2385/2017		

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
HELD UP CASES			
With			
36	CRL.R. 611/2017 0206 STAY 2001/2017	RAMCHANDRA STATE OF RAJASTHAN THROUGH P P	MAHENDRA SHARMA-P P.P.-R
FOR FRESH ADMISSION WITH STAY/BAIL			
37	CRL.M.PET. 3044/2012 0204 STAY 2456/2012	NAVEEN GANWANI STATE OF RAJ ASTHAN AND ANR	O P MISHRA-P P.P.-R
38	CRL.M.PET. 1453/2013 0204 STAY 1308/2013	RAVI SHARMA STATE OF RAJASTHAN THROUGH PP.	SANJAY SHARMA-P P.P.-R
39	CRL.M.PET. 3136/2013 0204 STAY 2765/2013	SMT HEMLATA CHAUDHARY AND ANR STATE OF RAJASTHAN AND ORS	NEERAJ K TIWARI-P P.P.-R SANDEEP BHAGWATI-R
With			
40	CRL.M.PET. 917/2013 0204 STAY 823/2013	RAM DAYAL STATE OF RAJASTHAN AND ANR.	HEMANT GAJRAJ/OP JHAJHRIA-P P.P.-R
41	CRL.M.PET. 3466/2013 0204 STAY 3057/2013	IQBAL AND ORS STATE OF RAJASTHAN AND ANR	SAGHEER AHMED QURESHI-P P.P.-R SUNIL KUMAR SINGODIYA-R
42	CRL.M.PET. 4364/2013 0204 STAY 3884/2013	ACHAL SHARMA STATE OF RAJASTHAN AND ANR	G S GILL-P P.P.-R
43	CRL.M.PET. 141/2014 0204 STAY 132/2014	VIJAY KUMAR AND ORS STATE OF RAJASTHAN AND ANR	NARENDRA VERMA-P MADHAV MITRA/NISHANT SH.-P P.P.-R
44	CRL.M.PET. 2131/2014 0204 STAY 1912/2014	ASHOK KUMAR SHARMA STATE OF RAJASTHAN AND ANR	DEVENDRA RAGHAVA-P P.P.-R
45	CRL.M.PET. 2540/2014 0204 STAY 2239/2014	MAHAVEER AND ORS STATE OF RAJASTHAN AND ANR	MANOJ AVASTHI-P JITENDRA PANDEY-P P.P.-R BRAMHA NAND SANDHU-R
46	CRL.M.PET. 4079/2014 0204 STAY 3616/2014	KAILASH CHAND SHARMA@KAILASH NARAYAN STATE OF RAJASTHAN AND ANR	HARENDRA SINGH SINSINWAR-P P.P.-R
47	CRL.M.PET. 4954/2014 0204 STAY 4374/2014	SUNIL STATE OF RAJASTHAN AND ANR	KAMAL KUMAR MATHUR-P P.P.-R
48	CRL.M.PET. 5525/2014 0204 STAY 4912/2014	HARIRAM STATE OF RAJASTHAN AND ORS	I R SAINI-P P.P.-R
49	CRL.W. 211/2015 0113 STAY 3238/2015	DEEPAK SWAMI STATE OF RAJASTHAN AND ORS	SUDHIR JAIN-P P.P.-R
50	CRL.R. 1268/2015 0206 (LIMITATION) APPL 283/2015 STAY 4760/2015	DEEPAK SHARMA STATE OF RAJASTHAN THROUGH ACB	VIVEK GOYAL-P P.P.-R
With			
51	CRL.R. 937/2015 0206 STAY 3515/2015	BHUPENDRA KUMAR SHARMA STATE OF RAJASTHAN THROUGH PP	NITIN BHARDWAJ-P P.P.-R

Daily Causelist(Filtered)
Monday Dated : 15/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITH STAY/BAIL				
52	CRL.W. 188/2016 0113 STAY 2151/2016	HANSRAJ BAIRWA STATE OF RAJASTHAN AND ORS	N K SINGHAL-P	
53	CRL.W. 407/2016 0113 STAY 4780/2016	NAREN SAHANI BHAGAT STATE OF RAJASTHAN AND ORS	SANJAY SHARMA-P	
54	CRL.W. 49/2017 0113 STAY 802/2017	GANGA RAM STATE OF RAJASTHAN AND ORS	SULTAN SINGH KURI-P VIKAS SAINI-P	
55	CRL.W. 467/2017 0113 STAY 5258/2017	RAM NIWAS AND ANR STATE OF RAJ AND ORS	ANOOP DHAND-P	
56	CRL.W. 548/2017 0113 STAY 6051/2017	BALRAM MEENA STATE OF RAJASTHAN AND ORS	ASGAR KHAN/KHANU KHAN-P	
57	CRL.W. 586/2017 0113 STAY 6311/2017	KAN SINGH STATE OF RAJASTHAN AND ORS	NAWAL SINGH SIKARWAR-P	
58	CRL.W. 607/2017 0113 STAY 6530/2017	KULDEEP AND ORS STATE OF RAJASTHAN AND ORS	DEEPAK KHANDELWAL-P	ARVIND CHAWLA-R
59	CRL.W. 686/2017 0113 STAY 7082/2017	SMT SUNITA AND ANR STATE OF RAJASTHAN AND ORS	VIJAY DUTT SHARMA-P	
60	CRL.W. 702/2017 0113 STAY 7155/2017	RAMSWAROOP STATE OF RAJASTHAN AND ORS	N K SINGHAL-P	
61	CRL.W. 706/2017 0113 STAY 673/2017	MANAK CHAND @ MANAK LAL STATE OF RAJASTHAN THROUGH PP	AJAY SINGH-P	
62	CRL.M.PET. 6778/2017 0204 STAY 7107/2017	NARENDRA KUMAR THORI AND ANR STATE OF RAJ AND ORS	JITENDRA MITRUCKA-P	
63	CRL.W. 7/2018 0113 STAY 44/2018	SUNITA AND ANR STATE OF RAJASTHAN AND ORS	KARTAR SINGH-P	
64	CRL.M.PET. 72/2018 0204 STAY 73/2018	SHANKAR KHANDELWAL CENTRAL BUREAU OF INVESTIGATION AND ANR	PANKAJ GUPTA-P	
65	CRL.M.PET. 94/2018 0204 STAY 89/2018	SHANKAR KHANDELWAL CENTRAL BUREAU OF INVESTIGATION AND ANR	PANKAJ GUPTA-P	
FOR FRESH ADMISSION WITHOUT STAY/BAIL				
66	CRL.M.PET. 1644/2013 0204	BUDDI SAGAR URF BANTI STATE OF RAJASTHAN AND ANR	TARUN JAIN-P	P.P.-R
67	CRL.M.PET. 3488/2013 0204	PRAMOD KUMAR GUPTA AND ANR STATE OF RAJASTHAN AND ANR	RISHI PRASHAR-P	P.P.-R JITENDRA MEENA-R
68	CRL.M.PET. 1420/2014 0204	M/S GODREJ&BOYCE MANUFACTURINGH COM.LTD STATE OF RAJASTHAN AND ANR	RAJESH JAIN-P	P.P.-R

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITHOUT STAY/BAIL			
69	CRL.M.PET. 2159/2014 0204	ABDUL RAJJAK BHATI STATE OF RAJASTHAN THROUGH PP	KARMAVEER / KAMLESH-P P.P.-R
70	CRL.M.PET. 4931/2014 0204	SMT SONIA@SONU STATE OF RAJASTHAN AND ORS	TARUN JAIN-P P.P.-R
71	CRL.W. 282/2017 0113	DEENDAYAL SHARMA STATE OF RAJASTHAN AND ORS	RAJNEESH GUPTA/RAHUL SH.-P
72	CRL.W. 343/2017 0113	RAMAN STATE OF RAJASTHAN AND ORS	D D KHANDELWAL-P
73	CRL.W. 589/2017 0113	SMT VERSHA MANGHNANI AND ANR STATE OF RAJASTHAN AND ANR	ANIL JAIN/DUSHYANT JAIN-P PRATEEK KHANDELWAL-P
74	CRL.W. 646/2017 0113	MOHANLAL SAINI STATE OF RAJASTHAN AND ORS	PREM CHAND DEWANDA-P
75	CRL.W. 18/2018 0113	SMT ANITA KUMARI AND ANR STATE OF RAJ AND ORS	KAMLENDRA SIHAG/SANJAY-P
ADMISSION WITH NOTICE SERVED-REPLY NOT FILED			
76	CRL.M.PET. 1424/2007 0204 STAY 127/2007	BHAGWAN SAHAY AND ANR STATE	SR SURANA-P P. P.-R M P KHANDELWAL-R
With			
77	CRL.M.PET. 1425/2007 0204 STAY 128/2007	GEETA STATE	SR SURANA-P P. P.-R M P KHANDELWAL-R
78	CRL.M.PET. 738/2009 0204	SMT.RAJKUMARI @ RAJSHREE MOHIT AND ORS	RAJEEV SURANA-P P. P.-R V S CHAUHAN-R
79	CRL.M.PET. 2622/2009 0204	KALUA RAM STATE OF RAJASTHAN & ANR	SAMANDRA SINGH-P P.P.-R PANKAJ GUPTA-R
80	CRL.M.PET. 192/2010 0204 STAY 142/2010	VIRENDRA MEENA STATE OF RAJASTHAN AND ANR.	MAHESH GUPTA-P P.P.-R
81	CRL.M.PET. 1360/2010 0204 STAY 1214/2010	GHASI LAL STATE OF RAJASTHAN AND ANR	SUDHIR JAIN-P P.P.-R M M RANJAN-R S GAHARANA/VIVEK SHARMA-R S S HORA-R
With			
82	CRL.M.PET. 982/2010 0204 STAY 763/2010	SUNIL KUMAR GARG STATE OF RAJASTHAN AND ANR.	MAHESH GUPTA-P P.P.-R S GAHARANA/VIVEK SHARMA-R S S HORA-R

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED-REPLY NOT FILED			
With			
83	CRL.M.PET. 992/2010	ANIL KUMAR GARG STATE OF RAJASTHAN THROUGH P.P. AND ANR.	KAMLAKAR SHARMA-P P.P.-R S GAHARANA/VIVEK SHARMA-R S S HORA-R
	0204 STAY 777/2010		
84	CRL.M.PET. 1505/2010	GIRRAJ AND ORS STATE OF RAJASTHAN AND ANR.	RAJEEV SURANA-P P.P.-R
	0204 STAY 1360/2010		
85	CRL.M.PET. 1354/2011	SEEMA SINGH STATE OF RAJ ASTHAN THROUGH PP AND ANR	RAJEEV SHARMA-P P.P.-R SANDEEP SINGH SHEKHAWAT-R
	0204 STAY1403/2011		
86	CRL.M.PET. 1474/2011	M/S JAIN FISCAL SERVICES PVT LTD SMT RAJNI BHAVNANI AND ANR	D P SHARMA-P P.P.-R MAHENDRA SHANDILYA-R
	0204		
87	CRL.M.PET. 954/2012	GAJANAND AND ORS STATE OF RAJASTHAN AND ANR.	GAURAV SHARMA-P P.P.-R S R SAINI-R
	0204 STAY 708/2012		
88	CRL.M.PET. 971/2012	PAWAN AGARWAL STATE OF RAJASTHAN AND ANR.	TAKHAT SINGH RATHORE-P P.P.-R MAHAVEER KALWA-R
	0204		
89	CRL.M.PET. 3291/2012	DEVI SINGH AND ORS STATE OF RAJASTHAN AND ORS.	PRADEEP CHAUDHARY-P P.P.-R V S FAUZDAR-R
	0204 STAY 2719/2012		
90	CRL.M.PET. 3446/2012	DEEPAK DHAKAD STATE OF RAJASTHAN AND ANR.	SANGEETA SHARMA-P P.P.-R N K SINGHAL-R
	0204 STAY 2876/2012		
91	CRL.M.PET. 307/2013	RADHEY SHYAM AGARWAL AND ORS J D A	ANURAG SHARMA-P DR PRAKASH CHANDRA JAIN-P P.P.-R MUNESH BHARDWAJ-R
	0204 STAY 282/2013		
92	CRL.M.PET. 533/2013	RADHEYSHYAM SHARMA STATE OF RAJASTHAN AND ANR	JITENDRA PANDEY/P PANDEY-P P.P.-R ABHISHEK CHOUDHARY-R JAI LODHA-R
	0204 STAY 484/2013		
93	CRL.M.PET. 630/2013	SHOBHAG KANWAR AND ANR STATE OF RAJASTHAN AND ORS.	SANDEEP SINGH SHEKHAWAT-P P.P.-R
	0204 STAY 585/2013		
94	CRL.M.PET. 996/2013	JAHID STATE OF RAJASTHAN AND ANR.	MOHD IQBAL KHAN-P P.P.-R KHUBILAL-R
	0204 STAY 894/2013		
95	CRL.M.PET. 2418/2013	SHRIRAM CITY UNION FINANCE AND ORS STATE OF RAJASTHAN AND ORS	MADHAV MITRA-P P.P.-R MANOJ SHARMA-R
	0204 STAY 2137/2013		
96	CRL.M.PET. 3107/2013	KULDEEP SAINI AND ORS STATE OF RAJASTHAN AND ANR	ADITYA MATHUR-P P.P.-R MANISH GUPTA-R
	0204 STAY 2740/2013		
97	CRL.M.PET. 3116/2013	SAJEEDA AND ANR STATE OF RAJASTHAN AND ANR	PRAVEEN BALWADA/MAMRAJ-P P.P.-R
	0204 STAY 2748/2013		
98	CRL.M.PET. 4371/2013	NARENDRA SODHANI AND ANR STATE OF RAJASTHAN AND ANR	ANIL UPMAN-P P.P.-R RAJIVE SHARMA-R
	0204 STAY 3891/2013		

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED-REPLY NOT FILED			
99	CRL.M.PET. 486/2014 0204 STAY 435/2014	MAHENDRTA TANK GAJRAJ SINGH AND ANR	RAM RAKH SHARMA-P P.P.-R HARI BARATH-R
100	CRL.M.PET. 525/2014 0204 STAY 472/2014	M/S BHAWANI SILIKET INDUSTRIES AND ORS STATE OF RAJASTHAN AND ANR	TAKHAT SINGH RATHORE-P P.P.-R
101	CRL.M.PET. 2269/2014 0204	NRISINGH PRASAD TIWARI STATE OF RAJASTHAN THROUGH PP	M C TAYLOR-P VANDANA CHAUHAN-P P.P.-R
102	CRL.M.PET. 2410/2014 0204 STAY 2149/2014	ROHTAS GOEL AND ANR STATE OF RAJASTHAN AND ANR	RAJDEEPAK RASTOGI-P P.P.-R
103	CRL.M.PET. 2660/2014 0204 STAY 3812/2015	AMAR SINGH BISHNOI STATE OF RAJASTHAN AND ORS	DHOOP SINGH POONIA-P P.P.-R RAKESH DHANKAR-R SYED SAADAT ALI-R
104	CRL.M.PET. 2802/2014 0204 STAY 2493/2014	SATYA NARAYAN STATE OF RAJASTHAN AND ANR	SANDEEP KUMAR SHARMA-P P.P.-R DINESH KALA-R
105	CRL.M.PET. 3615/2014 0204 STAY 3185/2014	KALLI @ LALI DEVI STATE OF RAJASTHAN AND ANR	RAMKARAN MEENA-P ABDUL RAHIM KHAN-P P.P.-R A K GUPTA-R
106	CRL.M.PET. 3671/2014 0204 STAY 3229/2014	RAMESH CHAND SHARMA STATE OF RAJASTHAN THROUGH PP	RAMESH CHAND SHARMA SELF-P R P SHARMA-P P.P.-R
107	CRL.M.PET. 4297/2014 0204 STAY 3830/2014	BEER SINGH STATE OF RAJASTHAN AND ANR	MADHAV MITRA/NISHANT SH.-P P.P.-R MR SANJAY RAHAR-R SANJAY RAHAR-R
108	CRL.M.PET. 5476/2014 0204 STAY 4870/2014	KAMLENDER SINGH KURKI STATE OF RAJASTHAN AND ORS	SUDESH BANSAL-P P.P.-R
109	CRL.R. 620/2015 0206 STAY 2017/5015	SMT ABHILASHA JAIN C B I THROUGH P P	VIVEK GOYAL-P P.P.-R ASHWANI SHARMA C.B.I.-R
110	CRL.W. 346/2016 0113 STAY 4300/2016	NARESH KUMAR SMT RAJNI	SANDEEP KUMAR SHARMA-P SATISH KHANDAL-R
111	CRL.W. 374/2017 0113 STAY 4636/2017	TARA CHAND SINGHAL STATE OF RAJ AND ORS	RAJESH GOSWAMI-P
112	CRL.W. 512/2017 0113 STAY 5703/2017	SMT JANNAT AND ANR STATE OF RAJ AND ORS	DUSHYANT SINGH NARUKA-P
ADMISSION WITH NOTICE SERVED-REPLY FILED			
113	CRL.W. 159/2016 0113 STAY 1925/2016	YASHODA BAI STATE OF RAJASTHAN AND ORS	SATISH KUMAR-P HARENDRA SINGH SINSINWAR-R
With 114	CRL.W. 313/2016 0113 STAY 3828/2016	YASHODA BAI AND ORS STATE OF RAJASTHAN AND ORS	AJAY KUMAR JAIN/SATISH-P

S B CIVIL MISC APPEALS (NON M A C MATTERS)

S B SALES TAX REVISION.

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS- DEFECT CASES				
1	C.M.A. 3478/2012 1101 APPL 44102/2017	INDRA DEVI GAJRAJ SINGH	TARUN JAIN-P	
2	C.M.A. 3391/2013 1504 APPL 43402/2017 CMCC 2368/2013	MALI RAM KANA RAM	O P SHARMA-P	
3	C.M.A. 2399/2015 1101 CMCC 1060/2015	BHAWANI SHANKAR ALIAS BHANU PRAKASH PUBLIC AT LARGE	SUNIL KUMAR SINGODIYA-P	
4	C.M.A. 2663/2015 1504 (LIMITATION) APPL 2355/2017	RAJU ALIAS RAJEEV DAYA RAM AND ANOTHER	PT SHRI RAM JOSHI-P	
5	C.M.A. 4064/2016 1101 APPL 14163/2017	SMT MOHINI SMT LALITA DEVI AN OTHERS	ASHINDRA GAUTAM-P	
6	C.M.A. 5231/2016 1504	TEJPAL JHABAR SINGH AND ANOTHER	AKSHAT CHAUDHARY-P	
7	C.M.A. 5958/2017 1101 APPL 42867/2017	CHANDRA SINGH SOLANKI NAND BHANWAR SINGH BANTI AND ORS	SURENDRA KUMAR SAINI-P	
FOR ORDERS				
8	C.M.A. 1691/2010 1504	I C I C I LOMBARD GEN.INSURANCE CO LTD SAPHIR RAHMAN ANSARI AND OTHERS	VIGYAN SHAH-P	
9	C.M.A. 4687/2011 1504	MST SUNEEL & ORS RAM CHANDRA & ORS	MUKESH KUMAR GOYAL-P	
10	C.Ist.Appl 668/2012 1103 APPL 34622/2012 APPL 34623/2017 BEFORE STAY 3352/2012	ANAND SWAROOP MAJOR RAJEEV S M AND OTHERS	ISHWAR JAIN-P	DHARMENDRA AGARWAL-R DILEEP SINSINWAR-R GAJENDRA SINGH KATELA-R RAAJ PAL CHAUDHARY-R
11	C.M.A. 1205/2013 1504	BANWARI LAL AND OTHERS SANJAY KHAITAN AND ANOTHER	SANDEEP MATHUR-P	S R CHOUDHARY-R
12	C.M.A. 25/2014 1700	UNITED INDIA INSURANCE CO LTD GOKUL AND OTHERS	OM PRAKASH GUPTA-P	SANTOSH KUMAR JAIN-R
13	C.M.A. 1530/2014 1504	MAHENDRA SINGH MOTIRAM AND ANR	VINAY MATHUR-P	
14	C.M.A. 3893/2015 1504	JAI RAM VANITA DEVI AND OTHERS	VINAY MATHUR-P	

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case		Name of Advocate
FOR ORDERS				
15	C.M.A. 4697/2015 1504	VAHIDAN BANO AND OTHERS GYAN CHAND AND ANOTHER	NITESH RAWAT-P	ALOK KUMAR BAKLIWAL-R
16	C.M.A. 85/2016 1504	SMT AMRI AND OTHERS SURAJ FATNANI AND OTHERS	RIBHU DUTT-P	NITISH BAGRI-R
17	C.M.A. 3562/2016 4000	VIJAY NARAIN DEVI SAHAY SHARMA AND OTHERS	SUMER SAINI/N MEWARA-P	ROHIT BHARDWAJ-R P S SHARMA-R ROHIT BHARDWAJ-R
18	RES.APPL. 323/2017 4201	PREM PRAKASH DURGA LAL	M AKBAR KHAN-P	
19	C.M.A. 3094/2017 4000	SANJAYA DEVI NATURAL GUADIAN OF LALRAM KAJOD MAL YADAV	ARCHANA MANTRI-P	
20	C.M.A. 3748/2017 1504	FUTURE GENERAL INSURANCE CO LTD SMT HASEENA AND ORS	CHANDERDEEP SINGH JODHA-P	PRATEEK SHARMA-R
21	C.M.A. 3827/2017 1504	UNITED INDIA INSURANCE CO LTD MANGAL SINGH AND ORS	BHUVNESH SHARMA-P	JAI PRAKASH GUPTA-R
22	C.M.A. 5887/2017 1504	UNITED INDIA INSURANCE CO LTD HARPALI AND ANR	LOKESH PARIHAR-P	
FOR ORDERS ON INTERIM APPLICATIONS				
23	C.M.A. 129/2007 1200 APPL 3156/2017	UNION OF INDIA M/S HANUMAN PRASAD AND BROTHER	TEJ PRAKASH SHARMA-P R D RASTOGI-P	BANWARI SHARMA-R DEVI DUTT SHARMA-R KUNAL RAWAT-R
24	C.M.A. 3696/2014 1504 APPL 41602/2017	AJAY KUMAR KAPOOR SMT MEERA AND OTHERS	C P SHARMA-P	VIKRAM SINGH SOLANKI-R PRITAM BIJLANI/K SINGH-R RIZWAN AHMED-R
With				
25	X.OBJECTION 30/2016 4201	AJAY KUMAR KAPOOR SMT MEERA AND OTHERS	PRITAM BIJLANI/KARTAR S-P	
26	RES.APPL. 466/2016 4201 (LIMITATION) APPL 2303/2016	ORIENTAL INSURANCE CO LTD GOPI RAM AND ANOTHER	MANISH CHOUDHARY-P	
27	C.M.A. 3795/2016 4000 APPL 41683/2017	SMT CHOTI DEVI SMT SUSHILA THROUGH LRS AND OTHERS	G BARDHAR/KAPIL BARDHAR-P	B M SHARMA-R
28	C.M.A. 5619/2016 0704 APPL 45051/2017	KISHAN LAL ARORA GOVINDRAM SHARMA AND OTHERS	V K TAMOLIYA-P	RAJESH KALA-R
29	C.M.A. 6447/2016 4000 (LIMITATION) APPL 2312/2016	D K AGARWAL AND ANR RAJ STATE INDUSTRIAL DEV INVESTMENT COR	ANITA AGARWAL-P	RISHABH KHANDELWAL-R
30	C.M.A. 2915/2017 4000 (LIMITATION) APPL 1173/2017 STAY 2065/2017	PRIME GOLD INDIA LTD KRISHAN KUMAR YADAV AND ORS	KAN SINGH RATHORE-P	MAHENDRA GOYAL-R

Daily Causelist(Filtered)
Monday Dated : 15/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS ON INTERIM APPLICATIONS				
31	C.M.A. 3100/2017	HARJI MAHAVEER AND ANR 1504 (LIMITATION) APPL 1264/2017	DEEPAK KHANDELWAL-P	
32	C.M.A. 3246/2017	UNION OF INDIA THR GEN MANAGER AND ANR DCM SHRIRAM INDUSTRIES 1703 APPL 44100/2017	P C SHARMA-P	M K AGRAWAL-R
With				
33	X.OBJECTION 45/2017	UNION OF INDIA THR GEN MANAGER AND ANR DCM SHRIRAM INDUSTRIES 4201	M D AGRAWAL/ANURAG-P	
FOR FRESH ADMISSION WITH STAY/BAIL				
34	C.M.A. 2219/2011	KULDEVI ASHAPURA MATAJI AVINASH CHAND CHANANA 1103 CMS 1366/2011	ALOK CHATURVEDI-P	SANDEEP PATHAK-R
35	C.M.A. 242/2015	JANKI BAI SMT RAMIBAI AND OTHERS 4000 STAY 241/2015	ANIL SHARMA/V SHARMA-P	
36	C.M.A. 2519/2015	RIICO JAIPUR THROUGH M D MADAN MOHAN AND OTHERS 1600 CMS 1743/2015	AJEET BHANDARI-P	RAJENDRA SHARMA-R
With				
37	C.M.A. 2513/2015	RIICO JAIPUR THROUGH M D RAMESH CHAND A ND OTHERS 1600 CMS 1741/2015	AJEET BHANDARI-P	RAJENDRA SHARMA-R
With				
38	C.M.A. 2520/2015	RIICO JAIPUR THROUGH M D BHIMSEN AND OTHERS 1600 CMS 1744/2015	AJEET BHANDARI-P	RAJENDRA SHARMA-R
With				
39	C.M.A. 2521/2015	RIICO JAIPUR THROUGH M D DWARKA PRASAD AND OTHERS 1600 CMS 1745/2015	AJEET BHANDARI-P	RAJENDRA SHARMA-R
With				
40	C.M.A. 2522/2015	RIICO JAIPUR THROUGH M D YAD RAM AND ANOTHER 1600 CMS 1746/2015	AJEET BHANDARI-P	RAJENDRA SHARMA-R
With				
41	C.M.A. 2728/2015	MADAN MOHAN AND OTHERS STATE/DISTT COLLECTOR KAROLI AND OTHERS 1600	RAJAT RANJAN-P	AJEET BHANDARI-R
With				
42	C.M.A. 2753/2015	RAMESH CHAND STATE/DISTT COLLECTOR KAROLI AND OTHERS 1600	RAJAT RANJAN-P	AJEET BHANDARI-R
With				
43	C.M.A. 2761/2015	BHEEM SAIN AND OTHERS STATE/DISTT COLLECTOR KAROLI AND OTHERS 1600	RAJAT RANJAN-P	AJEET BHANDARI-R

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY/BAIL			
With			
44	C.M.A. 2762/2015	YAD RAM AND OTHERS STATE/DISTT COLLECTOR KAROLI AND OTHERS	RAJAT RANJAN-P AJEET BHANDARI-R
	1600		
With			
45	C.M.A. 3084/2015	DWARIKA PRASAD STATE/DISTT COLLECTOR KAROLI AND OTHERS	RAJENDRA SHARMA-P AJEET BHANDARI-R
	1600		
46	C.M.A. 4515/2015	BAHADUR SINGH DHARMPAL SINGH AND OTHERS	SHIV CHARAN GUPTA-P
	4000 STAY 3102/2015		
47	C.M.A. 5211/2016	BHAGWAN SAHAY SAINI SMT RACHANA SHARMA	VIVEK CHOUDHARY-P SATISH KUMAR BHASKAR-R
	4000 STAY 2760/2016		
48	C.M.A. 5502/2016	LOKESH KUMAR JAIN RAVI KUMAR AND ORS	KAWAL SINGH LOHA-P
	1103 STAY 2979/2016		
49	C.M.A. 116/2017	SMT JAGVIRI AND OTHERS SAMARTH SINGH AND OTHERS	J K MOOLCHANDANI-P NIKHLESH KATARA-R SH. AKHILESH KATARA-R
	4000 STAY 114/2017		
50	S.T.R. 303/2017	ASSISTANT COMMERCIAL TAXES OFFICER M/S KALPATRU POWER TRANSMISSION LTD	R B MATHUR-P
	1301 STAY 4476/2017		
51	C.M.A. 1702/2017	SATYANARAYAN RADHEY SHYAM AGARWAL AND ANR	B L AGARWAL-P G P SHARMA/M C GUPTA-R
	1805 CMS 1232/2017		
52	C.M.A. 29/2018	BALVEER SINGH AND ANR GOPAL SHARMA AND ORS	SANDEEP MATHUR-P
	1504 STAY 26/2018		
FOR FRESH ADMISSION WITHOUT STAY/BAIL			
53	C.M.A. 6397/2016	KARAN SINGH RATHORE SANJAY BHATNAGAR AND ORS	RAM MANOHAR SHARMA-P AMIT TANWANI-R
	4000		
54	C.M.A. 3117/2017	DEVENDRA SINGH AMBU SINGH AND ANR	JAI PRAKASH GUPTA-P
	1504		
55	C.M.A. 6697/2017	SMT LALLI DEVI AND ANR GHASI LAL AND ANR	NAWAL SINGH SIKARWAR-P
	4000		
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED			
56	C.M.A. 2181/2010	I C I C I LOMBARD GEN.INSURANCE CO LTD MOHAN SINGH AND OTHERS	VIGYAN SHAH-P GAURAV GUPTA-R M FAISAL BAIG-R
	1504 STAY 1853/2010		
57	C.M.A. 1690/2011	NATIONAL INSURANCE CO LTD SHAITANA RAM AND OTHERS	RIZWAN AHMED-P
	1504 STAY 920/2011		
58	C.M.A. 1732/2011	NATIONAL INSURANCE CO LTD KHUSHI MOHAMMAD & ORS	ASHOK MEHTA-P
	1504 STAY 937/2011		
59	C.M.A. 394/2013	SEEMA RANI AND OTHERS SOHAN SINGH AND ANOTHER	JAI PRAKASH GUPTA-P RISHIPAL AGRAWAL-R MANISH GUPTA-R
	1504		

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case		Name of Advocate
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED				
60	C.M.A. 1532/2013 1504 STAY 1069/2013	SHRIRAM GENERAL INSURANCE CO LTD KANCHAN BAI AND OTHERS	R P VIJAY-P	S K GUPTA-R SUNIL JAIN-R
61	C.M.A. 2316/2013 1504	RAM KISHAN AND ANR MUKUT BIHARI AND ANR	SANDEEP MATHUR-P	N L VERMA-R N L VERMA-R
62	C.M.A. 336/2014 1505 STAY 262/2014	E S I CORP THROUGH REG DIRECTOR M/S SURAJ HOTEL	DR A S KHANGAROT-P	S S SHARMA-R
63	C.M.A. 2323/2014 4000 CMS 1634/2014	JAGDISH ROHIT ALIAS MOHIT	RAHUL KAMWAR-P	VINOD KUMAR SHARMA-R DEEN DAYAL SHARMA-R
64	C.M.A. 341/2015 1504	SMT NAINI AND OTHERS OM PRAKASH AND ANOTHER	JAI PRAKASH GUPTA-P	VIRENDRA AGRAWAL-R
65	C.M.A. 3981/2015 1504	RAM NARAYAN GANESH RAM CHAUDHARY AND ANOTHER	SANDEEP MATHUR-P	SANDEEP PATHAK-R
With				
66	C.M.A. 3984/2015 1504	JEET RAM GANESH RAM CHOUDHARY AND ANOTHER	SANDEEP MATHUR-P	SANDEEP PATHAK-R
67	C.M.A. 10/2016 1504	UNITED INDIA INSURANCE CO LTD RAM NIWAS AND ANOTHER	TRIPURARI SHARMA-P	NAVRATAN SINGH-R
68	C.M.A. 420/2016 1504 CMS 192/2016	ORIENTAL INSURANCE CO LTD SMT TEEJA DEVI AND OTHERS	SANDEEP JAIN-P	ANSHUMAN SAXENA/VISHRAM-R VIDHUT GUPTA-R
69	C.M.A. 3683/2016 2800 STAY 1924/2016	ANAND SAXENA LOKENDRA KAPIL AND OTHERS	RAJAT RANJAN-P	SHYAM SUNDER SHARMA-R
70	C.M.A. 3864/2016 1700	RANJEET SINGH AND OTHERS M/S KANYA KUMARI ENTERPRISES AND ANOTHER	JAI PRAKASH GUPTA-P	A S OBEROI/LOKESH PARIHAR-R PADAM SINGH-R
71	C.M.A. 905/2017 1504	SMT JYOTI DEVI AND ORS KHETAN LOGISTIC PVT LTD AND ANR	AKHILESH PAREEK-P	SANJAY RAHAR-R
72	C.M.A. 1483/2017 4000 STAY 1097/2017	NIRANJAN LAL AND ORS VISHWNATH AND ORS	AMOL VYAS/VINOD PATHAK-P	RAJAT RANJAN-R
73	C.M.A. 2844/2017 1504	IBRAHIM ABDUL RAHMAAN AND ANR	RAM SINGH RATHORE-P	
74	C.M.A. 4184/2017 1504 STAY 3052/2017	UNITED INDIA INSURANCE CO LTD BADRI PRASAD AND ORS	RAAJ PAL CHAUDHARY-P	SANJAY SINGHAL-R
75	C.M.A. 4214/2017 1504	BABULAL BANWARI LAL YADAV AND ANR	SANJAY RAHAR-P	VIRENDRA AGRAWAL-R
76	C.M.A. 5145/2017 1504	SMT MUNNI DEVI AND ORS PAWAN KUMAR SHARMA AND ANR	VINAY MATHUR-P	RAM SHARAN SHARMA-R VIRENDRA SARASWAT-R

SB CIVIL SERVICE WRITS (DISCIPLINARY PROCEEDINGS & PENALTIES,
MATTERS RELATING TO REMOVAL/DISMISSAL/TERMINATION
COMPULSORY RETIREMENT FROM SERVICE, REVERSIONS, SALARY &
ALLOWANCES, SELECTION SCALES, MATTERS RELATING TO INDUSTRIAL
DISPUTES ACT, TRADE UNION ACT, WORKMEN COMPENSATION ACT
EMPLOYEES STATE INSURANCE ACT, FACTORIES ACT, EMPLOYEES
PROVIDENT FUND AND MISC PROVISION ACT, PAYMENT OF GRATUITY ACT
PAYMENT OF BONUS ACT, PAYMENT OF WAGES ACT, CONTRACT
LABOUR (REGULATION OF PAYMENT ACT)

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
1	WRIT RAP 640/2017 4201 SENIOR CITIZEN	OM PRAKASH SHARMA ASST REGISTRAR SAHKARI SAMITI ORS	MAM CHAND MEHRA-P
2	W.M.APPL. 685/2017 4201	RAM KISHORE BAIRWA STATE OF RAJ AND ORS	LOKESH SHARMA-P MR MANU BHARGAVA GC-R
3	WRIT RAP 786/2017 4201	DEPUTY CONSERVATOR OF FOREST&ANR KAMAL SINGH	SHIVRAJ SINGH DY G C-P
4	C.W. 3160/2017 0507 CMS 2898/2017	DR RAJENDRA KUMAR GARG &ORS STATE (LOCAL SELF DEP)ORS	SHOBHIT TIWARI-P MR. MANU BHARGAVA-R SANJAY SHARMA-R
5	C.W. 13403/2017 0511 CMS 11892/2017	BIHARI LAL SHARMA J V V N L AND ORS	BANWARI SHARMA N N SHARMA-P SHAILESH PRAKASH SHARMA-R
6	C.W. 16454/2017 0511 CMS 14553/2017	M M SHARMA STATE (TECHNICAL EDUCATION) ORS	PUNIT SINGHVI-P
7	C.W. 17498/2017 0507 CMS 15531/2017	PUKHRAJ MEENA STATE (EDUCATION DEPARTMENT) ORS	VIJAY PATHAK AJAY PATHAK-P
FOR ORDERS ON INTERIM APPLICATION			
8	C.W. 9787/2002 1502 2ND CMS 3109/2003 APPL 67829/2017	BHAWANI SINGH STATE OF RAJ & ORS	ANKUR RASTOGI ADD G C-R ARPIT SRIVASTAVA DY G C-R SANDEEP SINGH SHEKHAWAT-P
9	C.W. 3866/2006 0507 APPL 1199/2018	SMT MADHURI SHARMA STATE OF RAJ AND ORS	PRAHLAD SINGH-P SUMER SINGH CHOUDHARY-P M A KHAN DY G C-R SANJAY KUMAR SHARMA G C-R
10	C.W. 7685/2006 1502 APPL 1108/2018	PURAN MAL & ORS JUDGE LABOUR COURT/INDUSTRIAL	PREM KRISHAN SHARMA-P DEENDAYAL-R CHETAN BAIRWA ADD G C-R SADHNA BHATT-R SAURABH SARASWAT DY G C-R
11	C.W. 754/2009 0507 APPL 86/2018	SMT UMA RANI SHARMA STATE OF RAJ AND ORS	R B MATHUR-P GANESH MEENA G C-R B K SHARMA ADD G C-R
12	C.W. 1787/2009 0503 APPL 222/2018	BANNE KHAN STATE OF RAJ &ANR	R A KATTA-P B S RAJAWAT-R DR A S KHANGAROT ADD G C-R

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATION			
13	C.W. 15610/2009 0502 APPL 491/2018	DEVENDRA KUMAR SHARMA UNION OF INDIA &ORS	AJEET BHANDARI-P P C SHARMA-R
14	C.W. 17980/2011 1502 APPL 611/2018	CHAIRMAN A V V N LTD AND ORS SHRI BHANWAR LAL AND ORS	RAUNAK SINGHVI-P DHARMENDRA JAIN-R
15	C.W. 18382/2011 0511 APPL 1374/2018	NISHA SAXENA STATE (EDUCATION DEPARTMENT)ANR	SANDEEP SAXENA-P SHIV CHARAN GUPTA-P V K TAMOLIYA-R AAG AASHISH SHARMA-R ANANT BHANDARI DY G C-R DR SONIYA SAINI ADD G C-R GANESH MEENA G C-R MR MANU BHARGAVA GC-R
16	C.W. 14299/2013 1502 APPL 1280/2018	GOPAL LAL JUDGE LABOUR COURT AND ORS	K C SHARMA-P L N BOSS ADD G C-R NEERAJ CHANDRANA ADD G C-R PADAM SINGH GURJAR DY G C-R
17	C.W. 180/2014 0502 APPL 905/2018	MAHAVEER PRASAD THE JUDGE, LABOUR COURT NO.2 JAIPUR & OR	P S SHARMA-P
18	C.W. 9909/2014 0502 APPL 44407/2016 APPL 69447/2017 FD	BHARAT RAJ KAYATH STATE (PANCHYATI RAJ DEP)ORS	POOJA CHOUDHARY-P S K GUPTA AAG-R H R KUMAWAT-R SANJAY SHARMA G C-R
With			
19	C.W. 4529/2017 3100	SHYOJI RAM SUB DIVISIONAL OFFICER AND ORS	AKSHAT CHAUDHARY-P DHARMENDRA PAREEK ADD G C-R
20	C.W. 3718/2016 0507 APPL 784/2018	SUBHASH CHANDRA &ORS STATE (SANSKRIT EDUCATION)ANR	GANESH MEENA-P B K SHARMA ADD G C-R MR B K SHARMA-R
With			
21	C.W. 3719/2016 0507	KAMAL KISHORE SHARMA&ORS STATE (EDUCATION DEPARTMENT)ORS	GANESH MEENA-P B K SHARMA ADD G C-R MR B K SHARMA-R
With			
22	C.W. 3871/2016 0507	SUGAN CHAND SHARMA&ORS STATE (SANSKRIT EDUCATION)ANR	GANESH MEENA-P B K SHARMA ADD G C-R B.K.SHARMA GC-R
23	C.W. 15975/2016 0523 APPL 40706/2017	JAMUNA PRASAD SHAMRA CHAIRMAN R S R T C AND ORS	MANOJ BHARDWAJ-P VINAYAK JOSHI-R
24	C.W. 642/2017 0502 APPL 66072/2017 CMS 613/2017	SMT KOSALAYA DEVI STATE (PANCHAYATI RAJ DEP)ORS	MAMRAJ JAT D BAGDOLIYA-P B K SHARMA ADD G C-R
25	C.W. 5814/2017 0502 APPL 367/2018	GHANSHYAM MEENA STATE OF RAJ AND ORS	RAM PRATAP SAINI-P N K BHATT ADD G C-R

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATION			
With			
26	C.W. 4717/2016 0502 CMS 4154/2016	SURENDRA KUMAR &ORS STATE (MEDICAL AND HEALTH)ORS	RAM PRATAP SAINI-P SANJAY KUMAR SHARMA G C-R
With			
27	C.W. 5747/2016 0502 CMS 5146/2016	VURENDRA SINGH STATE (MEDICAL AND HEALTH)ORS	RAM PRATAP SAINI-P SANJAY KUMAR SHARMA G C-R
With			
28	C.W. 3006/2017 0502 CMS 2764/2017	KARAN SINGH MEHTA AND ANR STATE OF RAJ AND ORS	ASHOK YADAV-P SHYAM ARYA AAG-R
With			
29	C.W. 9822/2017 0502 CMS 8912/2017	VINOD KUMAR MEENA AND ORS STATE OF RAJ AND ORS	VIJAY PATHAK AJAY PATHAK-P MANU BHARGAVA G C-R
With			
30	C.W. 9825/2017 0502 CMS 8915/2017	IMRAT LAL MEENA AND ORS STATE OF RAJ AND ORS	VIJAY PATHAK AJAY PATHAK-P SANJAY KUMAR SHARMA G C-R
31	C.W. 8114/2017 0503 APPL 58868/2017 CMS 7306/2017	DATARAM MEENA &ANR STATE (PANCHAYATI RAJ DEP)ORS	VIJAY PATHAK AJAY PATHAK-P MANU BHARGAVA G C-R S K GUPTA AAG-R SAURABH SARASWAT DY G C-R
32	C.W. 15152/2017 0502 APPL 66493/2017 CMS 13397/2017	RATAN LAL GURJAR STATE (REVENUE DEPARTMENT) ORS	D N SHARMA-P DHARMENDRA PAREEK ADD G C-R
33	C.W. 23595/2017 0511 APPL 1948/2018	SHITAL PRASAD SHARMA STATE OF RAJ AND ORS	JAI LODHA-P J M SAXENA AAG-R
FOR FRESH ADMISSION WITH STAY/BAIL			
34	C.W. 780/2018 0507 CMS 582/2018 SENIOR CITIZEN	MAHESH KUMAR VIJAYAVARGIA STATE OF RAJA AND ORS	ANKIT SETHI-P
35	C.W. 3289/2014 0507 CMS 3139/2014	MANAGIND COMMITTEE BAL ANR DIRECTOR SECONDARY EDU ORS	AJAY TYAGI-P RAJVIR SHARMA-R
36	C.W. 3707/2015 0502 CMS 3326/2015	DHARAM RAJ MEENA STATE (PANCHAYATI RAJ DEP)ORS	Y K SHARMA-P ARVIND SHARMA-P BANWARI SHARMA N N SHARMA-R BANWARI SHARMA N N SHARMA-R
37	C.W. 17671/2017 0518 CMS 15669/2017	HARISH KUMAR STATE OF RAJ AND ORS	RAJESH SHARMA-P
38	C.W. 22972/2017 1502 CMS 20006/2017	MNIT MESS EMPLOYEES UNION DIRECTOR MNIT AND ANR	KUNAL RAWAT MADHVENDRA-P

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY/BAIL			
39	C.W. 23207/2017 0502 CMS 20208/2017	BANWARI LAL MEENA STATE (ANIMAL HUSBANDRY) ORS	RAJVIR SHARMA P SINGH-P
40	C.W. 23349/2017 0502 CMS 20321/2017	GEETARAM PRAJAPAT STATE OF RAJ AND ORS	ASHINDRA GAUTAM-P
41	C.W. 23428/2017 0523 CMS 20396/2017	CHATURBHUIJ JANGID CHAIRMAN & MANAGING DIRECTOR & ORS	KUNAL RAWAT MADHVENDRA-P
42	C.W. 24136/2017 0507 CMS 20904/2017	DR ANUPMA DIXIT STATE OF RAJ AND ANR	ASHOK JOSHI-P
43	C.W. 621/2018 0507 CMS 465/2018	VINOD KUMAR DIWATCH STATE (RURAL DEVELP & PANCHAYATI) ORS	N K MEENA-P
44	C.W. 779/2018 0503 CMS 581/2018	RATAN SINGH MEENA STATE OF RAJ AND ANR	DR SAUGATH ROY-P
FOR FRESH ADMISSION WITHOUT STAY/BAIL			
45	C.W. 24051/2017 0523 SENIOR CITIZEN	RAGHUVEER NARAIN SHARMA STATE OF RAJ AND ORS	MANOJ PAREEK-P
46	C.W. 773/2018 0507 SENIOR CITIZEN	NIRANJAN SINGH BAINSLA SECRETARY KRISHI UPAJ MANDI SAMITI & ANR	PREM KRISHAN SHARMA-P
47	C.W. 805/2018 0507 SENIOR CITIZEN	SH KHEMCHAND AND ORS STATE (MEDICAL & HEALTH) ORS	HARSHAL THOLIA RUBAL-P
48	C.W. 7492/2017 0523	RAM SAHAI MALI STATE OF RAJ AND ANR	V L MATHUR AMIT DHAWAN-P
49	C.W. 21367/2017 0511	ASHISH MATHURIA CHAIRMAN JVVNL AND ORS	K R GURJAR-P
50	C.W. 23034/2017 0507	SMT PRABHA ANAND R R V U N L AND ORS	RAVI KUMAR KASLIWAL-P
51	C.W. 665/2018 0507	RAMBHAROSI AND ORS SECRETARY TO THE GOVT & ORS	T C VYAS H K VYAS-P
52	C.W. 677/2018 0523	LALARAM AND ORS STATE OF RAJ AND ORS	M I ABBASI-P
53	C.W. 714/2018 0523	BABLOO SINGH RATHORE AND ORS STATE OF RAJ AND ORS	M I ABBASI-P
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
54	C.W. 15545/2017 0517 CMS 13736/2017 SENIOR CITIZEN	DR MAHENDRA SINGH RATHORE STATE (MEDICAL & HEALTH) ORS	MAHENDRA SHAH VIGYAN SHAH-P B L AVASTHI ADD G C-R SANJAY KUMAR SHARMA G C-R
55	C.W. 17100/2017 1507 SENIOR CITIZEN	YOGENDRA KUMAR DARBARI CHAIRMAN CUM MANAGING DIRECTOR	SURESH KASHYAP-P V K TAMOLIA AJIT MALOO-R

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case		Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
56	C.W. 17433/2011 0502 STAY 16127/2011	CHOMU KRAYA VIKRAY SAHAKARI THE ASSISTANT REGI COOP SOCI ORS	ASHOK JOSHI-P	C S SHARMA-R C S SHARMA-R PRAVEEN BALWADA-R
57	C.W. 7433/2016 0507 CMS 6682/2016	BANKAT PAL SINGH DIRECTOR ELEMENTARY EDU&ORS	NARENDRA MEWARA-P MANOJ BHARDWAJ-P	PARIKSHIT SINGH DY G C-R
58	C.W. 13943/2016 0507 CMS 12425/2016	RAM PRAKASH R S R T C AND ORS	V K MATHUR-P	VINAYAK JOSHI-R R M BAIRWA-R
59	C.W. 2159/2017 1502 CMS 1948/2017	DEPUTY CONSERVATOR AND ANR SUMER SINGH	SHIVRAJ SINGH DY GC-P	D.C. GUPTA-R D.C. GUPTA-R
60	C.W. 12256/2017 1502	VIJAY KUMAR SHARMA CHIEF MANAGER AND ORS	USMAN KHAN-P	O P SHEORAN-R
61	C.W. 13342/2017 0502 CMS 11839/2017	VISHRAM MEENA DIRECTOR GENERAL CENTRAL&ORS	SANJAY MEHLA SUNITA MEHLA-P	B S CHHABA-R
62	C.W. 16115/2017 0507 CMS 14248/2017	YATEENDRA KUMAR KHATANA AND ORS STATE OF RAJ AND ORS	ANOOP DHAND-P	DR A S KHANGAROT ADD G C-R
63	C.W. 18140/2017 0502 2ND CMS 20890/2017 CMS 16079/2017	DALBEER SINGH STATE OF RAJ AND ORS	SANDEEP SINGH SHEKHAWAT-P	DR A S KHANGAROT ADD G C-R
64	C.W. 20541/2017 0507 CMS 18013/2017	DR NARENDRA SINGH AND ORS STATE OF RAJ AND ORS	RAKESH KUMAR SHARMA-P	ARPIT SRIVASTAVA DY G C-R
ADMISSION WITH NOTICE SERVED - REPLY FILED				
65	C.W. 858/2016 0511 SENIOR CITIZEN STAY 720/2016	HARISHANKAR KANKAR PRINCIPAL SECRETAR &ORS	MAHENDRA GAUR-P	DILIP SINGH SHEKHAWAT-R B L AVASTHI ADD G C-R SANJEEV SINGHAL DY G C-R
66	C.W. 15844/2017 0507 CMS 14016/2017 SENIOR CITIZEN	GHASI RAM JAT STATE (EDUCATION DEPARTMENT) ORS	TANVEER AHAMAD-P	RISHI PAL AGARWAL ADD G C-R MR. RISHIPAL AGARWAL AGC-R MR. SANJAY KU. SHARMA, GC-R
67	C.W. 5725/2003 1508 CMS 4699/2003	GHASI LAL PAREEK R S R T C JAIPUR	MANOJ PAREEK-P ANKUL GUPTA-P GAYATRI RATHORE-P	O P SHARMA-R MR. ANUROOP SINGHI-R MR. S.L. SHARMA-R S L SHARMA-R
68	C.W. 4285/2005 0507	SMT DEV KUMARI STATE OF RAJ & ORS	R S BHADAURIA-P	B S RAJAWAT DY G C-R DR A S KHANGAROT ADD G C-R

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
69	C.W. 4872/2009	KALU RAM CHAUDHARY STATE OF RAJ AND ORS	BHANWAR BAGRI-P TANVEER AHAMAD-P
	0502		A K PAREEK-R ANURAG SHARMA AAG-R BHUVNESH SHARMA DY G C-R I R SAINI AAG-R K S CHANDEL DY G C-R
70	C.W. 9458/2009	SHANKAR LAL SHARMA THE PANCHAYAT SAMITI &ANR	D C GUPTA-P
	1502		L N BOSS ADD G C-R
71	C.W. 15062/2009	JAGDISH PRASAD SHARMA MAHARSHI DAYANAND SARS &ANR	N K GAUTAM-P
	1502		PRADEEP SINGH-R
72	C.W. 6812/2010	THE MANAGING COMMITTEE MOHATA SHIV KUMAR SAHAL AND ORS	DR P C JAIN-P
	0507		PRAHLAD SINGH D SHARMA-R ANANT BHANDARI DY G C-R DR SONIYA SAINI ADD G C-R MANU BHARGAVA G C-R
73	C.W. 12011/2010	RAMESH LABOUR COURT NO 2 AND ANR	JITENDRA MITRUCKA-P DILIP MUDGAL N K TIWARI-P RAGHUNANDAN SHARMA-P
	1502		SAURABH SARASWAT DY G C-R
74	C.W. 13469/2010	MANISH SHARMA STATE OF RAJ & ORS	MUKESH KUMAR VERMA-P
	0501 CMS 6393/2010		DR A S KHANGAROT ADD G C-R
75	C.W. 13521/2010	GYARSI LAL MALI STATE OF RAJ & ANR	LOKESH SHARMA-P
	0507		GANESH MEENA G C-R MR. S.K. GUPTA AAG-R MS VANDANA SHARMA-R
76	C.W. 182/2011	MAHENDRA SINGH LABOUR COURT AND ORS	M C TAYLOR-P VANDANA CHAUHAN-P
	1502		R K JAIN-R
77	C.W. 14977/2011	NAVEEN CHAND BHANDARI J V V N LTD AND ANR	ANAND SHARMA-P
	0507		AAG-R ANKUR SRIVASTAVA-R
78	C.W. 3389/2012	PRADEEP KUMAR SINHA AND ANR STATE (COOPERATIVE SOCI) ORS	SANDEEP SAXENA-P SANDEEP SAXENA-P
	0507		VINAYAK JOSHI-R ANURAG SHARMA AAG-R I R SAINI AAG-R MR S K GUPTA AAG-R
79	C.W. 16425/2012	SMT SANJANA SHARMA STATE (MEDICAL AND HEALTH)ORS	PRAVEEN BALWADA M R JAT-P
	0502		VB SHARMA, ADDL. GC-R
80	C.W. 21095/2012	MUKESH KUMAR GOYAL STATE (MEDICAL AND HEALTH)ORS	TANVEER AHMED-P
	0523		SANJAY KUMAR SHARMA G C-R
81	C.W. 7714/2014	HARINARAYAN SHARMA R S R T C AND ORS	ASHOK MISHRA-P
	0502 CMS 6970/2014		OM PRAKASH SHEORAN-R
With			
82	C.W. 18239/2012	HARINAAYAN SHARMA R S R T C AND ORS	ASHOK MISHRA-P
	0522		SANDEEP SINGH SHEKHAWAT-R OM PRAKASH SHEORAN-R

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
83	C.W. 8097/2014 0523	GIRIRAJ MAL NATH DISTRICT &SESSION JUDGE	P S SHARMA-P RISHI PAL AGARWAL ADD G C-R
84	C.W. 8335/2014 0502	RAJENDRA KUMAR NAWARIYA AND ORS U O I AND ORS	VIKASH KABRA-P JAI RAJ TANTIA MUKESH-R
85	C.W. 3183/2016 0502 CMS 2788/2016	SURENDRA SINGH STATE (MEDICAL AND HEALTH)ORS	TANVEER AHMED-P SHRI S.K GUPTA, AAG-R
86	C.W. 5572/2016 1510	ACME ENTERPRISES SUPERITENDENT SAWAI MANSINGH&ANR	HIMANSHU JAIN-P TANVEER AHMED-R SANJEEV SINGHAL DY G C-R TANVEER AHMED-R
87	C.W. 10842/2016 0507 CMS 9748/2016	SMT MOHINI DEVI STATE (FOREST DEPARTMENT)ORS	GAYATRI RATHORE ISHA-P SANJEEV SINGHAL DY G C-R SHIVRAJ SINGH DY G C-R
88	C.W. 12233/2016 0523	CHAUTHMAL &ANR CHIEF ENGINEER IRRIGATION &ORS	KAPIL GUPTA-P SANJEEV SINGHAL DY G C-R
89	C.W. 12654/2016 0501 CMS 11295/2016	DR MANOJ KUMAR STATE (ANIMAL AND HUSBSNDRY DEP)ORS	B B L SHARMA-P BANWARI SHARMA N M SHARMA-P B L AVASTHI ADD G C-R ARPIT SRIVASTAVA DY G C-R
90	C.W. 12910/2016 0507	RAM PRASAD JAT STATE (EDUCATION DEPARTMENT)ORS	PRAVEEN BALWADA-P TANVEER AHAMAD-R HEMANT TAYLOR-R MANU BHARGAVA G.C.-R
91	C.W. 14697/2016 1502 CMS 13032/2016	PRAVEEN KUMAR MANAGING DIRECTOR (S B B J) ORS	KUNAL RAWAT-P G C GARG ALOK GARG-R
92	C.W. 323/2017 0507 CMS 314/2017	R R S BANK KARMCHARI SANGH STATE (COOPERATIVE DEPT) ORS	ASHOK BANSAL-P RAHUL KAMWAR-R BHUWNESH SHARMA DY G C-R
93	C.W. 2380/2017 0507 CMS 2145/2017	CHANDAN SINGH AND ORS STATE OF RAJ AND ORS	RAJENDRA PRASAD SHARMA-P ARPIT SRIVASTAVA DY G C-R RAM KUMAR SHARMA-R
With			
94	C.W. 2117/2017 0507 CMS 1917/2017	GIRIRAJ PRASAD SHARMA STATE OF RAJ AND ORS	RAJENDRA PRASAD SHARMA-P ARPIT SRIVASTAVA DY G C-R RAM KUMAR SHARMA-R
With			
95	C.W. 2186/2017 0507 CMS 1968/2017	NARAYAN SHARMA STATE OF RAJ AND ORS	RAJENDRA PRASAD SHARMA-P ARPIT SRIVASTAVA DY G C-R RAM KUMAR SHARMA-R

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
With			
96	C.W. 2187/2017	NEMI CHANDRA GUPTA STATE OF RAJ AND ORS	RAJENDRA PRASAD SHARMA-P ARPIT SRIVASTAVA DY G C-R RAM KUMAR SHARMA-R
	0507 CMS 1969/2017		
With			
97	C.W. 2188/2017	SURESH CHAND BHARDWAJ STATE OF RAJ AND ORS	RAJENDRA PRASAD SHARMA-P ARPIT SRIVASTAVA DY G C-R RAM KUMAR SHARMA-R
	0507 CMS 1970/2017		
With			
98	C.W. 2189/2017	MAHENDRA KUMAR SHARMA STATE OF RAJ AND ORS	RAJENDRA PRASAD SHARMA-P ARPIT SRIVASTAVA DY G C-R RAM KUMAR SHARMA-R
	0507 CMS 1971/2017		
With			
99	C.W. 2214/2017	SHAFIQ - UL - ISLAM KHAN AND ORS STATE OF RAJ AND ORS	RAJENDRA PRASAD SHARMA-P ARPIT SRIVASTAVA DY G C-R RAM KUMAR SHARMA-R
	0507 CMS 1994/2017		
With			
100	C.W. 2315/2017	MUNNA SINGH AND ORS STATE OF RAJ AND ORS	RAJENDRA PRASAD SHARMA-P ARPIT SRIVASTAVA DY G C-R RAM KUMAR SHARMA-R
	0507 STAY 2089/2017		
With			
101	C.W. 2379/2017	RAMJI LAL MEENA STATE OF RAJ AND ORS	RAJENDRA PRASAD SHARMA-P ARPIT SRIVASTAVA DY G C-R RAM KUMAR SHARMA-R
	0507 CMS 2144/2017		
With			
102	C.W. 2435/2017	LAIQ AHMED AND ORS STATE OF RAJ AND ORS	RAJENDRA PRASAD SHARMA-P ARPIT SRIVASTAVA DY G C-R RAM KUMAR SHARMA-R
	0507 CMS 2191/2017		
With			
103	C.W. 4835/2017	SHIV SINGH STATE OF RAJ AND ORS	RAJENDRA PRASAD SHARMA-P ARPIT SRIVASTAVA DY G C-R RAM KUMAR SHARMA-R
	0507 CMS 4417/2017		
104	C.W. 4494/2017	SUKHDEV JAT STATE OF RAJ AND ORS	M FAISAL BAIG-P SANJEEV SINGHAL DY G C-R
	0507 CMS 4064/217		

Daily Causelist(Filterd)
Monday Dated : 15/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
105	C.W. 5628/2017	UMMED SINGH STATE OF RAJ AND ORS	ANIL UPMAN SHRIBHAN-P B L AVASTHI ADD G C-R ANURAG SHARMA AAG-R MR. B.L. AVASTHI, GC-R
	0503 CMS 5144/2017		
106	C.W. 8785/2017	YATENDER KUMAR STATE (RURAL DEVLOP AN PANCHAYATI)ORS	ASHOK BANSAL-P ANURAG SHARMA AAG-R MR. MANU BHARGAVA, GC-R
	0507 CMS 7927/2017		
HEARING			
107	C.W. 6086/2014	N K GUPTA P N B AND ANR	ANAND SHARMA-P ANAMIKA ARORA-R
	0517		

SB CIVIL SERVICE WRITS (MATTERS RELATING TO RECRUITMENT, RESERVATION IN SERVICE, REGULARISATION AND ABSORPTION OF EMPLOYEES, PROMOTIONS, SENIORITY, TRANSFER, PENSION MATTERS, RETIREMENT BENEFITS, VOLUNTARY RETIREMENTS, AND ALL RESIDUE MATTERS)

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - DEFECT CASES			
1	WRIT RAP 832/2017 4201	AWAIS MOHAMMAD AND ANR STATE (LOCAL SELF DEPT) ORS	AKANKSHA SAXENA-P
2	WRIT RAP 835/2017 4201	MOHD HUSSAIN STATE OF RAJ AND ORS	M S RAGHAV VISHWAS SAINI-P
3	C.W. 19745/2017 0515	SMT SUVITA AND ANR STATE OF RAJ AND ORS	BHARAT SAINI SONIYA SAINI-P
4	C.W. 20077/2017 0515	FATEH SINGH STATE OF RAJ AND ANR	R K GOUTTAM G S GOUTTAM-P
5	C.W. 22189/2017 0513	MEENA SHARMA CHAIRMAN R S R D C C LTD AND ORS	GANESH CHATURVEDI-P
6	C.W. 22590/2017 0505	BIRBAL PRASAD SHARMA STATE OF RAJ AND ANR	SANJAY RAHAR-P
7	C.W. 22749/2017 0510	SOHAN RAM STATE (EDUCATION DEPARTMENT) ORS	VANDANA SHARMA-P
8	C.W. 22878/2017 0515	SANDEEP KUMAR STATE OF RAJ AND ORS	SANJAY MEHLA SUNITA MEHLA-P
FOR ORDERS			
9	C.W. 6512/2015 0509 SENIOR CITIZEN	RAM PRASAD YADAV STATE (PERSONNEL DEPARTMENT)ORS	R B MATHUR-P
10	C.W. 20869/2017 0509 SENIOR CITIZEN	VALI MOHAMMAD CHAIRMAN CUM MANAGING DIRECTOR & ANR	S K JINDAL AMIT JINDAL-P VINAYAK JOSHI-R
11	C.W. 6637/2015 0515 FINAL DISPOSAL STAY 5842/2015	RAJESH KUMAR RAWAL STATE (PANCHAYATI RAJ DEP)ORS	B B L SHARMA-P SURENDRA KUMAR SAINI-R MR.S.K.GUPTA AAG-R
12	C.W. 7486/2015 0515 STAY 6497/2015	MANISH KUMAR NAYAK STATE (EDUCATION DEPARTMENT)ORS	TANVEER AHMED-P AKHIL SIMLOTE-R
13	W.M.APPL. 492/2017 4201 BEFORE	FARIDUDDIN &ORS STATE OF RAJ AND ORS	TANVEER AHAMAD-P MR BHUVNESH SHARMA DYGC-R MR SANDEEP SAXENA-R
14	W.M.APPL. 493/2017 4201 BEFORE	FARIDUDDIN &ORS STATE OF RAJ AND ORS	SANDEEP SAXENA-P

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
15	WRIT RAP 692/2017 4201	NARESH SINGH RSRTC	AJAY GOYAL-P
16	WRIT RAP 703/2017 4201	SHYAM SINGH R S R T C AND ORS	BHARAT SINGH-P
17	WRIT RAP 843/2017 4201	SUBHASH CHAND MOOND DISTRICT & SESSION JUDGE	DR MAHESH SHARMA-P
18	C.W. 6576/2017 0510	MADHU YADAV STATE OF RAJ AND ORS	MAHENDRA SHAH VIGYAN SHAH-P
19	C.W. 19064/2017 0515 CMS 16871/2017	GANESH SHARMA STATE OF RAJ AND ORS	D K DIXIT-P
20	C.W. 21122/2017 0515 CMS 18508/2017	SURESH KUMARI STATE (MEDICAL & HEALTH) ORS	MAHENDRA SHARMA-P
21	C.W. 21236/2017 0515 CMS 18595/2017	ANKUR MEENA RAJ RAJYA VIDYUT UTPADAN NIGAM AND ORS	TANVEER AHAMAD-P JAI LODHA-R
22	C.W. 21573/2017 0515 STAY 18847/2017	DHARMRAJ AND ORS STATE OF RAJ	TANVEER SHIV LAL MEENA-P
23	C.W. 21749/2017 0515 CMS 18995/2017	RAMESH KUMAR SHARMA AND ORS STATE OF RAJ AND ORS	MAHENDRA SHARMA-P MR. S.K. GUPTA AAG-R
24	C.W. 21990/2017 0510 CMS 19206/2017	SURESH KUMAR TAMBOLI STATE OF RAJ AND ORS	ASHOK BANSAL-P
25	C.W. 22104/2017 0515 CMS 19308/2017	ANUJ KUMAR SHUKLA STATE (RURAL DEVELP & PANCHAYATI) ORS	LAXMI KANT (MALPURA)-P
26	C.W. 22579/2017 0515	BALRAM JAT AND ORS S S C AND ORS	NARPAT SINGH SHEKHAWAT-P
27	C.W. 22581/2017 0515	NEETU YADAV STATE OF RAJ AND ORS	TANVEER AHAMAD-P
28	C.W. 22897/2017 0515 CMS 19949/2017	BHANWAR SINGH NITHARWAL & ANR STATE (EDUCATION DEP)ORS	VIKRAM SINGH SHEKHAWAT-P
29	C.W. 23351/2017 0510 CMS 20322/2017	ISLAM MOHAMMAD GAURI STATE OF RAJ AND ORS	SUNIL KUMAR JAIN PRABHATI-P
30	C.W. 23377/2017 0515 CMS 20348/2017	LOKESH KUMAR VERMA STATE (MEDICAL & HEALTH) ORS	LAXMI KANT (MALPURA)-P
31	C.W. 23393/2017 0510 CMS 20365/2017	KHEMRAJ PARTH STATE OF RAJ AND ORS	SUNIL KUMAR JAIN PRABHATI-P MR. SANJAY SHARMA GC-R
32	C.W. 23394/2017 0510 CMS 20366/2017	JITENDRA PAYAL STATE (RURAL DEVELP & PANCHAYATI) ORS	VIKRAM SINGH SHEKHAWAT-P

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
33	C.W. 23419/2017 0510 CMS 20388/2017	SHWETA PRAJAPATI STATE OF RAJ AND ORS	MAHENDRA SHAH VIGYAN SHAH-P	
34	C.W. 23532/2017 0515 CMS 20490/2017	GAURAV FULWAIRYA UNION OF INDIA AND ANR	ASLAM KHAN-P	
35	C.W. 23655/2017 0515 CMS 20585/2017	JAWAHAR SINGH STATE OF RAJ AND ORS	T C VYAS H K VYAS-P	
With				
36	C.W. 11061/2017 0515 CMS 9928/2017	UMESH SHARMA STATE (HOME DEPARTMENT) ORS	GIRRAJ P SHARMA-P	M FAISAL BAIG-R
37	C.W. 23786/2017 0510 CMS 20674/2017	RAHUL STATE OF RAJ AND ANR	RAM PRATAP SAINI-P	
38	WRIT RAP 12/2018 4201	DIRECTOR SECONDARY EDU &ORS HARI SINGH GODARA &ANR	SANJAY KUMAR SHARMA GC-P	
39	C.W. 84/2018 0510 CMS 62/2018	SANDEEP KUMAR STATE (RURAL DEVELP & PANCHAYATI) ORS	RAM PRATAP SAINI-P	
40	C.W. 85/2018 0510 CMS 63/2018	RAJESH SAINI STATE OF RAJ AND ORS	RAM PRATAP SAINI-P	
41	C.W. 95/2018 0510 CMS 71/2018	RAMNIWAS JAT STATE (RURAL DEVELP & PANCHAYATI) ORS	RAM PRATAP SAINI-P	
42	C.W. 99/2018 0510 CMS 75/2018	NARENDER KUMAR STATE (RURAL DEVELP & PANCHAYATI) ORS	RAM PRATAP SAINI-P	
43	C.W. 100/2018 0510 CMS 76/2018	SHIVKARAN VISHNOI STATE (RURAL DEVELP & PANCHAYATI) ORS	RAM PRATAP SAINI-P	
44	C.W. 101/2018 0510 CMS 77/2018	KAVITA KUMARI STATE OF RAJ AND ORS	RAM PRATAP SAINI-P	
45	C.W. 103/2018 0510 CMS 80/2018	GOPAL CHAND SAINI STATE (RURAL DEVELP & PANCHAYATI) ORS	RAM PRATAP SAINI-P	
46	C.W. 109/2018 0510 CMS 86/2018	ISLAM KHAN STATE OF RAJ AND ORS	RAM PRATAP SAINI-P	
47	C.W. 110/2018 0510 CMS 85/2018	VAKIL STATE OF RAJ AND ORS	RAM PRATAP SAINI-P	
48	C.W. 127/2018 0510 CMS 101/2018	MAHESH KUMAR STATE (RURAL DEVELP & PANCHAYATI) ORS	RAM PRATAP SAINI-P	

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
49	C.W. 128/2018 0510 CMS 102/2018	RAJU SONI STATE OF RAJ AND ORS	RAM PRATAP SAINI-P	
50	C.W. 129/2018 0510 CMS 103/2018	RAJESH CHOUDHARY STATE (RURAL DEVELP & PANCHAYATI) ORS	RAM PRATAP SAINI-P	
51	C.W. 146/2018 0510 CMS 112/2018	RAM SINGH LAMBA STATE (RURAL DEVELP & PANCHAYATI) ORS	RAM PRATAP SAINI-P	
52	C.W. 147/2018 0510 CMS 113/2018	NAVEEN KHAN STATE (RURAL DEVELP & PANCHAYATI) ANR	RAM PRATAP SAINI-P	
53	C.W. 149/2018 0510 CMS 115/2018	ASHOK KUMAR STATE (RURAL DEVELP & PANCHAYATI) ORS	RAM PRATAP SAINI-P	
54	C.W. 151/2018 0510 CMS 117/2018	DHARA SINGH GURJAR STATE (RURAL DEVELP & PANCHAYATI) ORS	RAM PRATAP SAINI-P	
55	C.W. 315/2018 0510 CMS 225/2018	SMT SUMAN KUMARI DIRECTOR ELEMENTARY EDUCATION &ORS	MAHENDRA SINGH GURJAR-P	BANWARI SHARMA N N SHARMA-R S K GUPTA AAG-R
56	C.W. 352/2018 0510 CMS 252/2018	RAJU SAINI STATE (RURAL DEVELP & PANCHAYATI) ANR	VED PRAKASH SAINI-P	
With				
57	C.W. 23281/2017 0510	SIYARAM YADAV STATE (RURAL DEVELP & PANCHAYATI) ANR	RAM PRATAP SAINI-P	
With				
58	C.W. 376/2018 0510 CMS 267/2018	RAHUL KUMAR VERMA STATE OF RAJ AND ORS	RAM PRATAP SAINI-P	
FOR ORDERS - ON INTERIM APPLICATIONS				
59	C.W. 6798/2016 0509 APPL 150/2018 SENIOR CITIZEN	RAMNATH KUMAWAT STATE (P W D) AND ORS	K C SHARMA-P	DR A S KHANGAROT ADD G C-R DR. AS KHANGAROT, AGC-R
With				
137	C.W. 3368/2015 0509	SHYAM SUNDAR MAHESHWARI R S R T C AND ORS	VIKASH KABRA-P	
With				
142	C.W. 7724/2015 0509	SURJEET SINGH R S R T C AND ORS	SURESH KASHYAP-P	ANUROOP SINGHI-R MR. ALOK CHATURVEDI-R

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS - ON INTERIM APPLICATIONS				
With 148	C.W. 11700/2015 0509	PUKHRAJ DANGA M D R S R T C &ANR	NEERAJ K TIWARI-P	
With 149	C.W. 12448/2015 0509	KRISHAN KANT PUROHIT R S R T C AND ANR	C P SHARMA-P	
With 150	C.W. 14024/2015 0509	ONKAR MAL SAINI R S R T C AND ORS	USMAN KHAN-P	VINAYAK JOSHI-R VINAYAK JOSHI-R
With 153	C.W. 17642/2015 0509	LAL KHAN R S R T CAND ORS	USMAN KHAN ZEESHAN KHAN-P	
With 154	C.W. 17997/2015 0509	HARDAYAL SAINI R S R T C &ORS	SUMAN SHARMA-P CHIRANJI LAL SAINI-P N R SAINI-P	VINAYAK JOSHI-R
With 155	C.W. 18365/2015 0509 CMS 16230/2015	CHITTAR LAL SHARMA R S R T C AND ANR	RAJVIR SHARMA P SINGH-P	VINAYAK JOSHI-R
With 160	C.W. 4475/2016 0509	BACCHU SINGH STATE (TRANSPORT DEP)ORS	PRASHANT SHARMA-P	
With 162	C.W. 6120/2016 0509	TARACHAND GUPTA M D R S R T C AND ANR	RAM SHARAN SHARMA-P	
With 190	C.W. 17429/2016 0509	DEVI SINGH RATHORE STATE OF RAJ AND ORS	KAILASH CHOUDHARY-P	VINAYAK JOSHI-R
With 191	C.W. 17443/2016 0509	SARDAR SINGH R S R T C AND ORS	SANDEEP GARSSA-P	
With 192	C.W. 17607/2016 0509 CMS 15728/2016	KRISHAN KANT SHARMA R S R T C AND ANR	V K MATHUR-P	VINAYAK JOSHI-R
With 193	C.W. 17893/2016 0509	KARAN SINGH RATHORE R S R T C AND ORS	SANDEEP GARSSA-P	

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS - ON INTERIM APPLICATIONS				
With 198	C.W. 592/2017 0509 CMS 568/2017	RAMAVTAR SHARMA R S R T C AND ORS	MANISH GUPTA-P	
With 200	C.W. 990/2017 0509	VINOD KUMAR SAINI R S R T C AND ANR	KESHAV AGRAWAL VIKRAM-P	
With 206	C.W. 2417/2017 0509	RAM KUMAR YADAV R S R T C AND ANR	VINOD GOYAL-P	VIBHOR SHARMA-R V K JOSHI-R
With 207	C.W. 2655/2017 0509 CMS 2415/2017	SATYANARIAN RAO R S R T C AND ORS	ANAND SHARMA-P	VINAYAK JOSHI-R V K JOSHI-R
With 209	C.W. 2991/2017 0509 CMS 2752/2017	OMPRAKASH MEENA R S R T C AND ORS	SUNIL KUMAR SINGODIYA-P ANKUL GUPTA-P	VINAYAK JOSHI-R
With 216	C.W. 5160/2017 0521	MOHAN LAL SHARMA R S R T C AND ANR	AMIT JINDAL NEETU-P	VINAYAK JOSHI-R
With 218	C.W. 5642/2017 0509 CMS 5159/2017	SOHAN LAL VISHNOI R S R T C AND ANR	ANKUL GUPTA-P	
With 219	C.W. 6003/2017 0509 CMS 5475/2017	AHMED HUSSAIN R S R T C AND ORS	BHARAT YADAV-P	ALOK CHATURVEDI-R
With 220	C.W. 7082/2017 0509	LAXMAN SINGH R S R T C AND ORS	AMIT JINDAL S K JINDAL-P	
With 221	C.W. 7878/2017 0509	CHHAGAN SINGH R S R T C AND ORS	I J KATHURIA-P	
With 222	C.W. 10466/2017 0509 CMS 9478/2017	ABDUL WAHID KHAN R S R T C AND ANR	KAMAL KANT SHARMA VANDANA-P	VINAYAK JOSHI-R
With 224	C.W. 11546/2017 0509	SHIV CHARAN LAL R S R T C AND ORS	R C JATAV-P	ALOK CHATURVEDI-R VINAYAK JOSHI-R

Daily Causelist(Filtered)
Monday Dated : 15/01/2018

S.No.	Case Type /No	Title of The Case		Name of Advocate
FOR ORDERS - ON INTERIM APPLICATIONS				
With 225	C.W. 12086/2017 0509	CHHATRA PAL SINGH R S R T C AND ORS	V K MATHUR-P	VINAYAK JOSHI-R
With 227	C.W. 12456/2017 0509 CMS 11075/2017	VIRENDRA PRASAD SHARMA COMMISSIONER EMPLOYEE AND ORS	SURESH KASHYAP-P	D K BHARDWAJ-R ALOK CHATURVEDI-R
With 228	C.W. 12854/2017 0509	DHANNA LAL JAT R S R T C AND ORS	KAILASH CHOUDHARY-P	ALOK CHATURVEDI-R
With 229	C.W. 13426/2017 0509 CMS 11906/2017	ROHITAS YADAV AND ANR R S R T C AND ORS	SUNIL KUMAR SINGODIYA-P	KUNAL JAIMAN-R
With 230	C.W. 13701/2017 0509 CMS 12133/2017	GOVIND SINGH BENIWAL R S R T C AND ANR	ANIL UPMAN H R GURJAR-P	KUNAL JAIMAN-R
With 231	C.W. 14010/2017 0509	SATYA NARAYAN SHARMA R S R T C AND ORS	RAJ KAMAL GAUR-P	ANUROOP SINGHI-R DR R K SHARMA BHRIGU-R
With 232	C.W. 16138/2017 0509	GYANENDRA SINGH R S R T C AND ANR	MAHENDRA SHAH VIGYAN SHAH-P	
With 233	C.W. 16376/2017 0509 CMS 14482/2017	MOHAN LAL LAKHERA R S R T C AND ANR	ANKUL GUPTA-P	VINAYAK JOSHI-R
With 234	C.W. 17623/2017 0509	GIRDHAR GOPAL SHARMA R S R T C AND ORS	V K MATHUR-P	VINAYAK JOSHI-R
With 235	C.W. 19428/2017 0509 CMS 17207/2017	GANGADHAR MEENA R S R T C AND ANR	ANKUL GUPTA-P	
With 236	C.W. 19457/2017 0509	VIRAD SINGH MANAGING DIRECTOR R S R T C AND ANR	RAGHUNANDAN SHARMA-P	VINAYAK JOSHI-R KUNAL JAIMAN-R

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - ON INTERIM APPLICATIONS			
60	C.W. 1809/2017 0521 APPL 20600/2017 APPL 52149/2017 SENIOR CITIZEN STAY 1655/2017	KHEM CHAND SANWARIA JAIPUR NAGAR NIGAM AND ORS	RAJESH RAJKUMAWAT-P RISHI PAL AGARWAL ADD G C-R MANU BHARGAVA-R NAINA SARAF-R NAINA SARAF ADV.-R
61	C.W. 2753/2009 0515 APPL 139/2018	RAMGOPAL AND ANR THE SECRETARY (SECONDARY EDU)	SARANSH SAINI-P GANESH MEENA G C-R S K SHARMA-R
62	C.W. 12092/2010 0515 APPL 75062/2017	SMT SUNITA DEVI BAIRWA R P S C AJMER &ANR	KAILASH KATARA-P S N KUMAWAT SHANTANU-R M F BAIG-R PARIKSHIT SINGH DGC-R S K GUPTA AAG-R
63	C.W. 13663/2010 0505 APPL 23849/2017	HARI SINGH PRABHAKAR STATE OF RAJ AND ORS	MAHENDRA SHAH-P I R SAINI AAG-R ANURAG SHARMA AAG-R K S CHANDEL-R
64	C.W. 5998/2011 0506 APPL 72438/2017	SHRI HAR PAL BAIRWA REGISTRAR RAJ AGRI UNIV AND ORS	ASHWANI CHOBISA-P R A KATTA-R PYARE LAL-R
65	C.W. 18742/2013 0521 APPL 73255/2017	KAILASH NATH PAREEK R S R T C AND ORS	LOKESH KU SHARMA-P ALOK CHATURVEDI-R
66	C.W. 19113/2013 0505 APPL 74381/2017 CMS 19263/2013	RAJNEESH AJMERA AND ORS UNIVERSITY OF RAJ AND ORS	SANDEEP JAIN-P R A KATTA-R DR SAUGATH ROY-R
67	C.W. 6786/2014 0509 APPL 230/2018	R K AGARWAL UNIVERSITY OF RAJ	PRAHLAD SINGH-P DR RAM KISHAN SHARMA-R
68	C.W. 7720/2015 0515 APPL 379/2018 CMS 6698/2015	RAM CHANDRA RAIGAR STATE (HOME DEPARTMENT)ORS	POORAN CHAND VERMA-P DR A S KHANGAROT ADD G C-R ARCHNA MANTRI-R G S GILL AAG H KANDPAL-R
69	C.W. 18287/2015 0506 APPL 21214/2017 CMS 16105/2015	RAKESH KUMAR &ANR STATE (WATER RESOURCES DEP)ORS	PAWAN SHARMA-P PRAHLAD SINGH-R J M SAXENA AAG-R
With			
70	C.W. 19179/2012 0505	RAKESH KUMAR GUPTA R C S A TRIBUNAL AND ORS	ANKIT JAIN-P SUSHIL SHARMA AAG-R ASHOK BANSAL-R DINESH YADAV AAG-R J M SAXENA AAG-R RAJENDRA PRASAD-R

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - ON INTERIM APPLICATIONS			
With			
71	C.W. 14178/2013	MUKESH SHARMA AND ANR STATE (WATER RESOURCES DEP)ORS	SHOBHIT TIWARI-P DINESH YADAV AAG-R J M SAXENA AAG-R MR. JITENDRA DIXIT- SELF-R PRAHLAD SINGH-R RAJENDRA PRASAD-R
	0506 APPL 29720/2017 APPL 29967/2017 APPL 8087/2016 CMS 11840/2013		
72	C.M.A. 6367/2016	LALARAM AND ORS BHAGWAN SAHAY AND ORS	PRAHLAD SHARMA-P KAPIL BARDHAR-R
	1103 APPL 2108/2017 BEFORE		
73	C.W. 7026/2016	MANJU STATE (LOCAL SELF DEP)ANR	AMIT DADHICH-P MANU BHARGAVA G C-R
	0515 APPL 67749/2017		
74	C.W. 9127/2016	RAN SINGH R S R T C AND ANR	ANKUL GUPTA-P VINAYAK JOSHI-R A G SHEETANSHU SHARMA-R
	0509 APPL 11644/2017 APPL 11645/2017 APPL 11647/2017 APPL 21255/2017 APPL 31155/2017 APPL 68025/2017		
With			
75	C.W. 4545/2002	PHOOL CHAND YADAV R S R T C JAIPUR & ORS	VINODILAL MATHUR-P MUKESH KUMAR-R D S SHEKHAWAT, R R SHARMA-P
	0509		
With			
76	C.W. 880/2003	NARAIN SINGH THE R S R T C JAIPUR & ANR	PRAHLAD SINGH-P VINAYAK JOSHI-R
	0509		
With			
77	C.W. 1257/2003	ROSHAN LAL SHARMA THE CHAIRMAN MANAGING DIRECTOR	SATISH KHANDAL-P O P SHARMA-R
	0509		
With			
78	C.W. 1610/2004	SATYA NARAIN PARKKED R S R T C AND ANR	RAJENDRA VAISH-P VINAYAK JOSHI-R ASHOK BANSAL-R
	0509		
With			
79	C.W. 1841/2004	MAKSOOD ALI MANAGING DIRECTOR R S R T C JA	C B SHARMA-P MUKESH AGRAWAL-R MUNINDRA SINGH-R R B MATHUR-R
	0509		
With			
80	C.W. 2765/2004	NEMI CHAND GUPTA THE R S R T C JAIPUR & ORS	D C GUPTA-P J M SAXENA-R LETTER PETITION-P
	0509		

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - ON INTERIM APPLICATIONS			
With 81	C.W. 10182/2005	CHANDA LAL R S R T C JAIPUR & ORS	BHANWAR BAGRI-P KAILASH CHOUDHARY-R D K BHARDWAJ-R
	0509		
With 82	C.W. 11/2006	DESHRAJ R S R T C JAIPUR & ORS	SUNIL KUMAR SINGODIYA-P DEEPAK GOYAL-R J K SINGHI-R
	0509		
With 83	C.W. 5829/2006	SHARVAN LAL YADAV RSRTC, JAIPUR	VINODI LAL MATHUR-P O P SHARMA-R
	0509		
With 84	C.W. 6639/2006	MOTI LAL VERMA RSRTC AND ORS	BHANWAR BAGRI-P J P ASIWAL-R ALOK CHATURVEDI-R J M SAXENA-R
	0509		
With 85	C.W. 7714/2006	MAHESH CHAND BANSAL R S R T C, JAIPUR	SANJAY PAREEK-P R A SHAMRA-R JEETENDRA KUMAR SHARMA-P S R SURANA-P V L MATHUR AMIT DHAWAN-P J M SAXENA-R Shri Dharmendra Pareek-R
	0509		
With 86	C.W. 9098/2006	BAGH SINGH R S R T C AND ORS	S D SHARMA-P MUKESH KUMAR VERMA-R R D TRIPATHI-P
	0509		
With 87	C.W. 8347/2008	SHISHUPAL STATE OF RAJ AND ORS	D P PUJARI-P VIRENDRA LODHA-R
	0509		
With 88	C.W. 941/2009	GAJANAND GODARA R S R T C AND ORS	MANOJ AVASTHI-P VIRENDRA LODHA-R
	0521		
With 89	C.W. 7741/2009	NIRMAL SINGH R S R T C JAIPUR & ANR	S K SINGH-P R D RASTOGI-R P L DAVE-R
	0509		
With 90	C.W. 9642/2009	BHAGVAN SAHAY SHARMA R S R T C	N K MALOO-P R S SHEKHAWAT-R
	0521		
With 91	C.W. 11554/2009	BHIMRAJ AND ORS STATE OF RAJ & ORS	V D GATHALA-P VIRENDRA LODHA-R LOKESH SHARMA-P
	0521		

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - ON INTERIM APPLICATIONS			
With 92	C.W. 11619/2009	DWARKA PRASHAD R S R T C AND ORS	MANOJ KUMAR MADHANI-P D K BHARDWAJ-R OM PRAKASH SHEORAN-R
	0521		
With 93	C.W. 15614/2009	HARISH PRAKASH SAXENA R S R T C	RAJEEV SOGARWAL-P O P SHARMA-R
	0509		
With 94	C.W. 15730/2009	JAGDISH SINGH BHATI R S R T C &ORS	MAHENDRA SHAH-P VIRENDRA LODHA-R
	0521		
With 95	C.W. 697/2010	CHHAJU RAM VERMA STATE OF RAJ & ORS	ANOOP DHAND-P S N KUMAWAT-R SANJAY PAREEK-R SHANTANU SHARMA-R
	0502		
With 96	C.W. 1210/2010	SMT JAGMATI AND ORS STATE OF RAJ AND ORS	HARISH MAAN-P VIRENDRA LODHA-R
	0509		
With 97	C.W. 4301/2010	MOHAN LAL YADAV STATE OF RAJ & ORS	SURESH KASHYAP-P VIRENDRA LODHA-R RISHI PAL AGARWAL ADD G C-R
	0521		
With 98	C.W. 6113/2010	SMT MANNI DEVI AND ORS STATE OF RAJ & ANR	SUNIL KUMAR SINGODIYA-P SURESH DHENWAL-P VIRENDRA LODHA-R
	0509		
With 99	C.W. 14808/2010	RAGHUVVEER SINGH KAVIYA R S R T C AND ANR	MAHENDRA SHAH V SHAH-P VIRENDRA LODHA-R MAHENDRA SHAH V SHAH-R
	0509		
With 100	C.W. 15692/2010	GULAM MOHAMMAD R S R T C AND ORS	VINOD LAL MATHUR-P J K SINGHI-R
	0521		
With 101	C.W. 15838/2010	SHARAD KUMAR VERMA R S R T C AND ORS	VINODI LAL MATHUR-P ANUROOP SINGHI-R
	0521		
With 102	C.W. 3290/2011	PREM SINGH R S R T C AND ORS	SURESH KASHYAP-P ANUROOP SINGHI-R
	0521		
With 103	C.W. 7820/2011	UMAR DAN R S R T C AND ORS	G P GUPTA-P ANUROOP SINGHI-R
	0521		

Daily Causelist(Filtered)
Monday Dated : 15/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - ON INTERIM APPLICATIONS			
With 104	C.W. 8951/2011	AKAHAI DAN R S R T C AND ORS	GOVIND PRASAD GUPTA-P RAJEEV SURANA-R ALOK CHATURVEDI-R
	0521		
With 105	C.W. 8952/2011	SANWAL CHAND R S R T C AND ORS	GOVIND PRASAD GUPTA-P RAJEEV SURANA-R ALOK CHATURVEDI-R
	0521		
With 106	C.W. 9376/2011	NIZAMUDDIN R S R T C AND ORS	AMIN ALI-P ANUROOP SINGHI-R
	0521		
With 107	C.W. 11517/2011	HETU DAN R S R T C AND ANR	G P GUPTA-P O P SHARMA-P
	0521		
With 108	C.W. 12912/2011	RAM NIWAS SHARMA R S R T C AND ORS	AMIT DHAWAN-P ANUROOP SINGHI-R
	0521		
With 109	C.W. 13862/2011	RAMESH KUMAR JAGGA AND ORS STATE (TRANSPORT DEP)ANR	V D GATHALA-P O P SHARMA-R
	0509		
With 110	C.W. 14819/2011	SHABBIR AHMED R S R T C AND ORS	VIJAY DUTT SHARMA-P RAJEEV SURANA-R ALOK CHATURVEDI-R
	0509		
With 111	C.W. 2356/2012	LAL CHAND POONIYA R S R T C AND ANR	KAILASH CHOUDHARY-P TAPESH AGARWAL-R
	0509		
With 112	C.W. 2904/2012	MEGH SINGH R S R T C AND ANR	VINODI LAL MATHUR-P VISHWAJEET MANTRI-R
	0509		
With 113	C.W. 8640/2012	GHANSHYAM SHARMA R S R T C AND ORS	VINAY SAXENA-P ANUROOP SINGHI-R M K CHATURVEDI-P J K SINGHI-R
	0509		
With 114	C.W. 11606/2012	ANIL KUMAR SHARMA R S R T C AND ANR	PREM KRISHAN SHARMA-P TAPESH AGARWAL-R
	0509		
With 115	C.W. 18485/2012	BHAGWAN SINGH R S R T C AND ANR	KARANPAL SINGH S P SINGH-P INDRESH SHARMA-R NAWAL SINGH SIKARWAR-R
	0509		

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS - ON INTERIM APPLICATIONS				
With 116	C.W. 18702/2012 0509	PURAN MAL SHARMA R S R T C AND ORS	USMAN KHAN-P	ANUROOP SINGHI-R
With 117	C.W. 231/2013 0504	LAKHAN SINGH R S R T C	BABU LAL GUPTA-P	TAPESH AGARWAL-R
With 118	C.W. 257/2013 0521 APPL 60829/2016	KISHAN CHAND CHAIRMAN CUM M D R S R T C ANR	DR S K TEWARI-P AMIT TANWANI-P BABU LAL GUPTA-P	MR VINAYAK JOSHI-R
With 119	C.W. 4972/2013 0509	MAHESH CHAND YADAV R S R D AND ORS	G P GUPTA-P	ANUROOP SINGHI-R
With 120	C.W. 6554/2013 0521	KAILASH CHAND SHARMA R S R T C AND ORS	ASHOK MISHRA-P	INDRESH SHARMA-R OM PRAKASH SHEORAN-R T P SHARMA-R
With 121	C.W. 7918/2013 0509	MANJU JAIN AND ORS R S R T C AND ANR	MANOJ BHARDWAJ-P	ALOK CHATURVEDI-R
With 122	C.W. 13129/2013 0509	MOHAN SINGH PANWAR RSRTC JAIPUR & ORS	BABU LAL GUPTA-P	
With 123	C.W. 15127/2013 0521	DHARAM CHAND PAREEK R S R T C AND ORS	BABU LAL GUPTA-P	R M BAIRWA-R VANDANA CHAUHAN-R
With 124	C.W. 15708/2013 0509	BHAIRU SINGH KHANGAROT R S R T C AND ORS	R B SHARMA (GANTHOLA)-P	ALOK CHATURVEDI-R
With 125	C.W. 17803/2013 0521	MITTHAN LAL YADAV R S R T C AND ORS	SANDEEP BHAGWATI-P	ALOK CHATURVEDI-R RAJEEV SURANA ADV-R
With 126	C.W. 18746/2013 0509	OM PRAKASH BAIRWA R S R T C AND ANR	NEERAJ K BHATT-P SADHANA BHATT-P	SANDEEP SINGH SHEKHAWAT-R OM PRAKASH SHEORAN-R

Daily Causelist(Filtered)
Monday Dated : 15/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS - ON INTERIM APPLICATIONS				
With 127	C.W. 3019/2014	BRAHMA NAND GUPTA R S R T C C AND ANR	RAJENDRA ARORA-P ANKIT SETHI-P	ANUROOP SINGHI-R
	0521			
With 128	C.W. 3163/2014	PRABHAKAR DUTT SHARMA RSRTC & ORS.	LAXMIKANT SHARMA-P	SANDEEP SINGH SHEKHAWAT-R OM PRAKASH SHEORAN-R
	0509			
With 129	C.W. 3449/2014	BALWANT RAM R S R T C AND ORS	SUNIL KUMAR SINGODIYA-P	R M BAIRWA-R
	0509			
With 130	C.W. 5126/2014	LAXMI NARAYAN MEENA THE MANAGING DIRECTOR, RSRTC & ORS.	K K CHHAWAL-P	ANUROOP SINGHI-R SHRI ASHOK BANSAL-R
	0521 CMS 4667/2014			
With 131	C.W. 13158/2014	GULAM SHABBIR R S R T C	RAJENDRA ARORA-P	
	0509			
With 132	C.W. 13866/2014	JAGDISH CHAND KALAL R S R T C AND ANR	RAJEEV SOGARWAL-P	R M BAIRWA-R
	0509			
With 133	C.W. 124/2015	RAMSWAROOP KUMAWAT R S R T C AND ANR	KAILASH CHOUDHARY-P	OM PRAKASH SHEORAN-R
	0509 CMS 95/2016			
With 134	C.W. 151/2015	RAM PRASAD R S R T C AND ANR	DR SAUGATH ROY-P	OM PRAKASH SHEORAN-R
	0509			
With 135	C.W. 1407/2015	RAM PRATAP SAINI R S R T C AND ANR	V L MATHUR AMIT DHAWAN-P	VINAYAK JOSHI-R
	0509			
With 136	C.W. 2992/2015	DAU DAYAL SHARMA R S R T C AND ORS	I J KATHURIA-P	
	0509			
With 138	C.W. 5091/2015	SATYANARAYAN SHARMA R S R T C AND ANR	RAJEEV SOGARWAL-P	
	0509			
With 139	C.W. 5245/2015	HEERA SINGH JALAL R S R T C AND ANR	MAHENDRA SHAH V SHAH-P	MR VINAYAK JOSHI-R
	0509 CMS 4698/2015			

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS - ON INTERIM APPLICATIONS				
With 140	C.W. 6077/2015	MOHAN LAL SHARMA R S R T C AND ORS	V L MATHUR AMIT DHAWAN-P	INDRESH SHARMA-R MR. VINAYAK JOSHI-R
	0509			
With 141	C.W. 6783/2015	MURARI SINGH PARMAR R S R T C AND ORS	VIKASH KABRA-P	
	0509			
With 143	C.W. 8165/2015	SITA DEVI M D R S R T C AND ANR	VIJAY PATHAK-P	VINAYAK JOSHI-R
	0509			
	STAY 7022/2015			
With 144	C.W. 8726/2015	SAHAIL BISHNOI R S R T C AND ORS	KAILASH CHOUDHARY-P	
	0509			
With 145	C.W. 9139/2015	C M R S R T C MOHANNAD UMAR &ORS	OM PRAKASH SHEORAN-P	
	0509			
	CMS 8031/2015			
With 146	C.W. 9161/2015	LAXMI NARAYAN CHIPPA R S R T C AND ANR	DEVENDRA SHARMA-P	VINAYAK JOSHI-R MR.VINAYAK JOSHI-R
	0509			
With 147	C.W. 9964/2015	IQBAL HUSSAIN R S R T C AND ANR	SWARAJ PANWAR-P	
	0509			
With 151	C.W. 14398/2015	PRAHLAD RAI R S R T C AND ANR	C P SHARMA-P	ALOK CHATURVEDI-R
	0509			
With 152	C.W. 17266/2015	LAKHAN SINGH R S R T C AND ORS	ANKUL GUPTA-P	TAPESH AGARWAL-R VINAYAK JOSHI-R
	0509			
	STAY 15312/2015			
With 156	C.W. 19619/2015	SOHAN SINGH R S R T C AND ANR	RIPU DAMAN SINGH NARUKA-P	
	0509			
With 157	C.W. 781/2016	RAM SWAOOP SAIN R S R T C AND ORS	SUNIL KUMAR SINGODIYA-P	ALOK CHATURVEDI-R ALOK CHATURVEDI-R
	0509			
With 158	C.W. 1721/2016	BHAGIRATH RAM ATTAL CHAIRMAN CUM M D RSRTC &ORS	KAILASH CHOUDHARY-P	VINAYAK JOSHI-R
	0509			

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS - ON INTERIM APPLICATIONS				
With 159	C.W. 4378/2016 0509 CMS 3848/2016	JAMNA LAL R S R T C AND ORS	DHANNA RAM-P	
With 161	C.W. 5427/2016 0521	CHANDRA BHAN SINGH R S R T C AND ANR	V K MATHUR-P	R A KATTA-R
With 163	C.W. 6270/2016 0509	KAILASH CHANDRA R S R T C AND ORS	VEERENDRA SINGH JAKHAR-P	
With 164	C.W. 7750/2016 0509 CMS 6989/2016	SATOSHA KUMAR SHARMA R S R T C AND ORS	ANSHUMAN SAXENA-P	VINAYAK JOSHI-R
With 165	C.W. 8257/2016 0509	SHYAM SUNDER BANSAL R S R T C AND ANR	M F BAIG-P	ALOK CHATURVEDI-R
With 166	C.W. 8871/2016 0509	LADU LAL SUWALKA R S R T C & ORS	VINOD GOYAL-P	VINAYAK JOSHI-R
With 167	C.W. 9955/2016 0509	SAHEB RAM R S R T C AND ANR	M F BAIG-P	INDRESH SHARMA-R VINAYAK JOSHI ADV-R
With 168	C.W. 10099/2016 0509	RAMESH CHAND SHARMA R R P V N LTD & ORS	S S SHARMA-P	
With 169	C.W. 12060/2016 0509	ABDUL WAHID R S R T C AND ANR	VINOD GOYAL-P	VINAYAK JOSHI-R
With 170	C.W. 12748/2016 0509	PRABHU LAL MEENA R S R T C ORS	VINOD GOYAL-P	VINAYAK JOSHI-R
With 171	C.W. 13370/2016 0509	VIJENDRA SINGH R S R T C AND ORS	V K MATHUR RAHUL KUMAR-P	VINAYAK JOSHI-R
With 172	C.W. 13427/2016 0509	JUGAL KISHORE SHARMA&ORS STATE (TRANSPORT DEP)ORS	PRAHLAD SHARMA-P	VINAYAK JOSHI-R VINAYAK JOSHI-R
With 173	C.W. 13706/2016 0509	VED PRAKASH SHARMA R S R T C AND ANR	ASHISH SHARMA UPADHAYAY-P	VINAYAK JOSHI-R

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - ON INTERIM APPLICATIONS			
With 174	C.W. 13846/2016 0509	ABDUL JABBAR R S R T C AND ORS	VINOD GOYAL-P VINAYAK JOSHI-R
With 175	C.W. 13891/2016 0509 CMS 12377/2016	R S R T C RETIRED EMPLOYEES ASSOCIATION STATE OF RAJ (TRANSPORT)	VINODI LAL MATHUR-P VINAYAK JOSHI-R VINAYAK JOSHI-R
With 176	C.W. 14065/2016 0509	SHYAM SUNDER SHARMA MANAGIND DIRECTOR (RSRTC) ADN ORS	SANDEEP BHAGWATI-P VINAYAK JOSHI-R A G SHEETANSHU SHARMA-R
With 177	C.W. 14066/2016 0509	DHUDA RAM YADAV MANAGING DIRECTOR (RSRTC) AND ORS	SANDEEP BHAGWATI-P VINAYAK JOSHI-R A G SHEETANSHU SHARMA-R SHEETANSHU SHARMA-R VINAYAK JOSHI-R
With 178	C.W. 14936/2016 0509 CMS 13257/2016	GOPAL LAL R S R T C AND ORS	VINOD KUMAR ARYA-P VINAYAK JOSHI-R VINAYAK JOSHI-R
With 179	C.W. 15157/2016 0509	GULAB DEVI R S R T C AND ANR	VINOD GOYAL-P VINAYAK JOSHI-R
With 180	C.W. 15413/2016 0521	AZIZUDDIN R S R T C AND ORS	VINOD GOYAL-P VINAYAK JOSHI-R VINAYAK JOSHI-R
With 181	C.W. 15834/2016 0519 CMS 14097/2016	DASHRATH SINGH CHAIRMAN CUM M D R S R T C AND ORS	KAILASH CHOUDHARY-P VINAYAK JOSHI-R
With 182	C.W. 15981/2016 0509	RAM SWAROOP CHAIRMAN AND M D R S R T C AND ANR	R B SHARMA-P VINAYAK JOSHI-R A G SHEETANSHU SHARMA-R
With 183	C.W. 16249/2016 0509	R P N S S R S R T C AND ORS	L M BHARDWAJ-P VINAYAK JOSHI-R
With 184	C.W. 16724/2016 0509	SHYAM SUNDER CHAUDHARY R S R T C AND ANR	RAJ KAMAL GAUR-P VINAYAK JOSHI-R

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - ON INTERIM APPLICATIONS			
With 185	C.W. 16733/2016 0509	MAHESH CHAND GUPTA R S R T C AND ANR	RAJ KAMAL GAUR-P VINAYAK JOSHI-R
With 186	C.W. 16778/2016 0509 CMS 15793/2016	GOPAL LAL SAINI R S R T C AND ORS	V K MATHUR-P VINAYAK JOSHI-R
With 187	C.W. 17013/2016 0509	UMRAV SINGH STATE (TRANSPORT DEP)ORS	S K JINDAL AMIT JINDAL-P VINAYAK JOSHI-R
With 188	C.W. 17122/2016 0509	IKRAMUDDIN KAYAMKSHANI R S R T C AND ORS	V L MATHUR AMIT DHAWAN-P
With 189	C.W. 17168/2016 0509	PRABHU LAL GOCHAR R S R T C AND ANR	VINOD GOYAL-P VINAYAK JOSHI-R
With 194	C.W. 18191/2016 0509 CMS 16269/2016	MAHAVEER PRASAD SHARMA R S R T C AND ORS	SUNIL KUMAR SINGODIYA-P ANKUL GUPTA-P VINAYAK JOSHI-R
With 195	C.W. 57/2017 0509	SURENDRA SINGH CHABA R S R T C AND ORS	SANDEEP GARSSA-P VINAYAK JOSHI-R
With 196	C.W. 480/2017 0509 CMS 466/2017	ALFU KHA R S R T C AND ORS	V K MATHUR-P VINAYAK JOSHI-R
With 197	C.W. 556/2017 0509	SHYAM MURARI GUPTA R S R T C AND ORS	S K JINDAL AMIT JINDAL-P VINAYAK JOSHI-R
With 199	C.W. 913/2017 1502 CMS 844/2017	DESHRAJ SINGH R S R T C AND ANR	S K BENIWAL-P VINAYAK JOSHI-R VINAYAK JOSHI-R
With 201	C.W. 1061/2017 0509	RAMRATAN SHARMA R S R T C AND ANR	AMIT JINDAL-P VINAYAK JOSHI-R
With 202	C.W. 1147/2017 0509	SITARAM AGARWAL R S R T C AND ORS	AMIT JINDAL-P VINAYAK JOSHI-R SATISH CHANDRA MITTAL-R

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - ON INTERIM APPLICATIONS			
With 203	C.W. 1963/2017	ASSOCIATION OF RETIRED EMPLOYEES STATE OF RAJASTHAN AND ORS	TANVEER AHAMAD-P VINAYAK JOSHI-R
	0516 CMS 1773/2017		VINAYAK JOSHI-R
With 204	C.W. 2095/2017	RAJENDRA KUMAR SHARMA R S R T C AND ANR	T S PARMAR-P VINAYAK JOSHI-R
	0509		VINAYAK JOSHI-R
With 205	C.W. 2387/2017	ISMAIL KHAN R S R T C AND ANR	VINOD GOYAL-P VINAYAK JOSHI-R
	0509		VINAYAK JOSHI-R
With 208	C.W. 2798/2017	ABDUL SATTAR R S R T C AND ORS	SANDEEP GARSSA-P VINAYAK JOSHI-R
	0509		VINAYAK JOSHI-R
With 210	C.W. 2998/2017	KAILASH CHAND YADAV R S R T C AND ORS	SANDEEP GARSSA-P ALOK CHATURVEDI-R
	0509		ALOK CHATURVEDI-R
With 211	C.W. 3471/2017	JAI KISHAN SHARMA R S R T C AND ORS	SANDEEP GARSSA-P VINAYAK JOSHI-R
	0509		ALOK CHATURVEDI-R
With 212	C.W. 3472/2017	RAJU RAM OGARA R S R T C AND ORS	SANDEEP GARSSA-P VINAYAK JOSHI-R
	0509		VINAYAK JOSHI-R
With 213	C.W. 4573/2017	SHIVDAYAL PAREEK R S R T C AND ORS	S K JINDAL AMIT JINDAL-P VINAYAK JOSHI-R
	0509		VINAYAK JOSHI-R
With 214	C.W. 5034/2017	PRABHU DAYAL PRAJAPAT THE MANAGING DIRECTOR R S R T C AND ORS	SANDEEP BHAGWATI-P VINAYAK JOSHI-R
	0509		VINAYAK JOSHI-R
With 215	C.W. 5135/2017	MALIRAM BANJARA R S R T C AND ORS	ANKUL GUPTA-P VINAYAK JOSHI-R
	0509 CMS 4699/2017		MR. VINAYAK JOSHI-R
With 217	C.W. 5294/2017	JAGDISH PRASAD YADAV R S R T C AND ANR	AMIT JINDAL NEETU-P VINAYAK JOSHI-R
	0509		VINAYAK JOSHI-R
With 223	C.W. 10470/2017	DEVENDRA KUMAR GOSWAMI R S R T C AND ANR	PREM KRISHAN SHARMA-P VINAYAK JOSHI-R
	0509		VINAYAK JOSHI-R

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - ON INTERIM APPLICATIONS			
With			
226	C.W. 12087/2017 0509	PRITAM SINGH R S R T C AND ORS	V K MATHUR-P VINAYAK JOSHI-R
237	C.W. 13997/2016 0515 APPL 433/2018	ASHOK KUMAR MEDICAL AND HEALTH DEPT AND ORS	KAPIL GUPTA-P SANJAY KUMAR SHARMA G C-R
238	C.W. 17278/2016 0513 APPL 45911/2017 CMS 15419/2016	LAXMINARAYAN STATE OF RAJ AND ORS	K C SHARMA NIDHI SHARMA-P PARIKSHIT SINGH DY G C-R MR PARIKSHIT SINGH-R SANJAY KUMAR SHARMA G C-R
239	C.W. 17606/2016 0516 APPL 66425/2017	SHIVPRASAD STATE (EDUCATION DEPARTMENT)ORS	AMIT SINGH SHEKHAWAT-P
240	C.W. 404/2017 0510 APPL 32798/2017 CMS 393/2017	KULDEEP SINGH YADAV CHIEF ENGINEER AND ANR	C P SHARMA-P SAURABH SARASWAT DY G C-R
241	C.W. 2044/2017 0516 APPL 63692/2017 CMS 1842/2017	SHALU STATE OF RAJASTHAN AND ORS	MAHENDRA SHAH VIGYAN SHAH-P SANJAY SHARMA-R
242	C.W. 8741/2017 0515 APPL 669/2018 CMS 7879/2017	DEEPAK NAINVAYA STATE OF RAJ AND ANR	SAJID ALI-P MR. DEEN DAYAL SHARMA DGC-R
243	C.W. 9105/2017 0515 APPL 69151/2017	RAMESHWAR PRASAD VERMA STATE (EDUCATION DEPARTMENT) ORS	R D MEENA N P MEENA-P
244	C.W. 11387/2017 0515 APPL 49777/2017	KRISHAN KUMAR STATE OF RAJ AND ORS	AJATSHATRU MINA-P AAG AASHISH SHARMA-R M FAISAL BAIG-R
245	C.W. 13298/2017 0515 APPL 2380/2018 CMS 11799/2017	MEERA JAIN STATE OF RAJ AND ORS	RAJENDRA SONI VISHAL-P S K GUPTA AAG-R MR PARIKSHIT SINGH-R
246	C.W. 14701/2017 0515 APPL 924/2018	SUBHASH CHANDRA STATE OF RAJ AND ORS	SANJEEV KUMAR MAHALA-P
247	C.W. 16432/2017 0515 APPL 64090/2017 CMS 14531/2017	DINESH KUMAR GAUTAM AND ANR STATE OF RAJ AND ORS	NAINA SARAF-P AMIT KURI-R
248	C.W. 19155/2017 0515 APPL 69050/2017 CMS 16956/2017	UMESH CHAND SHARMA STATE OF RAJ AND ANR	MAHENDRA SHAH VIGYAN SHAH-P
249	C.W. 21543/2017 0515 APPL 1282/2018 CMS 18824/2017	GHAMA RAM STATE (FINANCE DEPARTMENT) ORS	TANVEER AHAMAD-P M FAISAL BAIG-R AAG AASHISH SHARMA-R
250	C.W. 22086/2017 0515 APPL 1789/2018 CMS 19289/2017	GULAB CHAND STATE (RURAL DEVELP & PANCHAYATI) ORS	R K GOUTTAM G S GOUTTAM-P S K GUPTA AAG-R

Daily Causelist(Filtered)
Monday Dated : 15/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - ON INTERIM APPLICATIONS			
251	C.W. 22807/2017 0510 APPL 75392/2017 APPL 75626/2017 CMS 19896/2017	BHANWAR SINGH STATE OF RAJ AND ORS	MANJEET KAUR-P DINESH YADAV-R
FOR FRESH ADMISSION WITH STAY/BAIL			
252	C.W. 18696/2015 0509 SENIOR CITIZEN STAY 16530/2015	JOHN VARGHESE R S I D AND ANR	MAHENDRA SHAH V SHAH-P ANOOP DHAND-R VIRENDRA LODHA-R
253	C.W. 3610/2015 0505 STAY 3245/2015	RAJ KUMAR DUBEY SECRETARY TO THE DEP &ORS	R S BHADAURIA-P
254	C.W. 17532/2016 0515 BEFORE STAY 15662/2016	MANISH KUMAR SHARMA&ORS STATE (MEDICAL AND HEALTH)ORS	ASHWINI JAIMAN-P BHARAT SAINI SONIYA SAINI-R
255	C.W. 17533/2016 0515 BEFORE STAY 15663/2016	SURENDRA KUMAR BHOJAK STATE (MEDICAL AND HEALTH)ORS	ASHWINI JAIMAN-P BHARAT SAINI SONIYA SAINI-R
256	C.W. 5193/2017 0515 CMS 4751/2017	MEENAXI MEENA RAJASTHAN SUBORDINATE AND MINISTERAIL	MAHESH GUPTA-P
257	C.W. 11462/2017 0515 CMS 10281/2017	MAHENDRA SINGH CHOUHAN J V V N L AND ORS	D K BHARDWAJ-P
258	C.W. 12070/2017 0515 CMS 10761/2017	OM PRAKASH SAINI AND ORS STATE OF RAJ AND ORS	SANTOSH SINGH SHEKHAWAT-P
259	C.W. 18393/2017 0515 CMS 16297/2017	SUBHASH KUMAR SECRETARY RAJASTHAN SUBORDINATE & ANR	SANJAY KHEDAR-P SANDEEP TANEJA KARTIKEYA-R
260	C.W. 22705/2017 0515 CMS 19805/2017	CHIRIPAL SINGH AHADA SECRETARY RAJASTHAN SUBORDINATE & ANR	RAM PRATAP SAINI-P
261	C.W. 23239/2017 0505 CMS 20236/2017	DIRECTOR SECONDARY EDU AND ANR SMT ANSHU YADAV	SANJAY KUMAR SHARMA GC-P
262	C.W. 23400/2017 0515 CMS 20371/2017	LAJYA RAM STATE (RURAL DEVELP & PANCHAYATI) ORS	GOVIND GUPTA-P
263	C.W. 23852/2017 0515 CMS 20713/2017	PRIYANKA DADHICH STATE OF RAJ (WATER RESOURCE DETP)ORS	RAJVIR SHARMA P SINGH-P
264	C.W. 24071/2017 0515 CMS 20853/2017	VIKRAM KUMAR BENIWAL R R V U N L AND ANR	ASHOK JOSHI-P
265	C.W. 24272/2017 0515 CMS 21011/2017	MAUSAM STATE (PANCHAYATI RAJ)ORS	MAHENDRA SINGH GURJAR-P

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY/BAIL			
266	C.W. 50/2018 0515 CMS 40/2018	GOVIND SAHAY SHARMA AND ANR STATE OF RAJ AND ORS	MAHENDRA SHAH VIGYAN SHAH-P
267	C.W. 258/2018 0515 CMS 185/2018	FIROZA KHAN STATE OF RAJ AND ANR	MAHENDRA SHAH VIGYAN SHAH-P
268	C.W. 392/2018 0515 CMS 284/2018	MUKESH KUMAR MANAGING DIRECTOR & CHIEF EXECUTIVE &ORS	HEMANT SHARMA-P
269	C.W. 403/2018 0513 CMS 293/2018	SANJAY VYAS STATE OF RAJ AND ANR	D N SHARMA-P
270	C.W. 422/2018 0513 CMS 307/2018	RAJNEESH KUMAR SHARMA STATE OF RAJ AND ANR	D N SHARMA-P
271	C.W. 456/2018 0515 CMS 337/2018	CHHOTE LAL MEENA STATE OF RAJ AND ORS	ADITYA MATHUR-P
272	C.W. 708/2018 0515 CMS 535/2018	ANIL LOHIYA STATE OF RAJ AND ORS	ANOOP AGARWAL-P
273	C.W. 711/2018 0515 CMS 536/2018	KAILASH CHANDRA SHARMA STATE OF RAJ AND ANR	RAM PRATAP SAINI-P
274	C.W. 713/2018 0515 CMS 537/2018	BRAHAM SINGH STATE OF RAJ	MUNESH BHARDWAJ-P
275	C.W. 767/2018 0515 CMS 572/2018	ANITA SANKHALA STATE OF RAJ AND ORS	RAM PRATAP SAINI-P
276	C.W. 772/2018 0515 CMS 577/2018	AJAY SINGH JATAV UNION OF INDIA AND ORS	RAM PRATAP SAINI-P
277	C.W. 776/2018 0515 CMS 579/2018	MANJU RULANIA R P S C AJMER AND ANR	RAM PRATAP SAINI-P
278	C.W. 778/2018 0515 CMS 580/2018	GHANSHYAM CHOUHAN STATE OF RAJ AND ORS	RAM PRATAP SAINI-P
279	C.W. 783/2018 0515 CMS 585/2018	LAKHAN SINGH GURJAR UNION OF INDIA AND ORS	SUKHDEV SINGH SOLANKI-P
280	C.W. 798/2018 0515 CMS 596/2018	MAMRAJ STATE OF RAJ AND ORS	ANOOP DHAND-P
281	C.W. 826/2018 0515 CMS 619/2018	RAHUL KUMAR SHARMA U I O AND ANR	R B SHARMA (GANTHOLA)-P
282	C.W. 842/2018 0516 CMS 629/2018	PAWAN KUMAR SHARMA STATE OF RAJ	LAXMI KANT (MALPURA)-P
283	C.W. 844/2018 0515 CMS 630/2018	RAVINDRA VERMA STATE OF RAJ AND ANR	MAHENDRA SHAH VIGYAN SHAH-P

Daily Causelist(Filtered)
Monday Dated : 15/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITH STAY/BAIL				
284	C.W. 851/2018 0516 CMS 635/2018	DR KAVITA KHORWAL STATE (MEDICAL & HEALTH) ORS	TANVEER AHAMAD-P	
285	C.W. 857/2018 0515 CMS 639/2018	SAMINA KHAN AND ORS STATE (RURAL DEVELP & PANCHAYATI) ORS	TANVEER AHAMAD-P	
286	C.W. 876/2018 0515 CMS 649/2018	NARENDRA SINGH U I O AND ANR	R B SHARMA (GANTHOLA)-P	
287	C.W. 877/2018 0515 CMS 650/2018	BALRAM SINGH U I O AND ANR	R B SHARMA (GANTHOLA)-P	
FOR FRESH ADMISSION WITHOUT STAY/BAIL				
288	C.W. 23335/2017 0505 SENIOR CITIZEN	I D GARG UNION OF INDIA AND ORS	V K MATHUR-P	
289	C.W. 325/2018 0513 SENIOR CITIZEN	SHANKAR LAL TAILOR PRINCIPAL GOVT SECRETARY &ORS	AKHIL SIMLOTE-P	
290	C.W. 10148/2014 0509	AARAM SINGH MEENA STATE (REVENU DEPARTMENT)ORS	GANESH MEENA-P	
291	C.W. 4397/2015 0515	SURAJ KUMAR VERMA RAJ LEGISLATIVE ASSEMBLY &ANR	RAJAT RANJAN-P	
292	C.W. 5573/2017 0516	RAMDAYAL STATE OF RAJ AND ANR	PRIYA RASTOGI-P	
293	C.W. 22842/2017 0515	LAXMAN KUMAR R P S C AJMER	DEEPAK SHARMA-P	
294	C.W. 23459/2017 0515	DR HANS KUMAR SHARMA PRINCIPAL SECRETARY AND ORS	SANDEEP SAXENA SAVITA-P	
295	C.W. 786/2018 0506	BAJARANG LAL KARWA STATE OF RAJ AND ORS	RAM PRATAP SAINI-P	
296	C.W. 796/2018 0515	RAMAKANT NAREDA STATE (EDUCATION DEPARTMENT) ORS	NARENDRA KUMAR SAINI-P	
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
297	C.W. 19819/2017 0509 SENIOR CITIZEN	LALA RAM CHIEF MANAGING DIRECTOR AND ORS	T C VYAS H K VYAS-P	VINAYAK JOSHI-R
298	C.W. 22159/2017 0509 SENIOR CITIZEN	INDERJEET SINGH R S R T C AND ORS	V K MATHUR-P	VINAYAK JOSHI-R VINAYAK JOSHI-R
299	C.W. 3088/2016 0509 CMS 2700/2016	MANAGING COMMITTEE KANORIA ATISH CHANDRA AGARWAL &ANR	SANDEEP PATHAK-P	ARVIND BERWAL-R ARVIND KUMAR BERWAL-R
300	C.W. 4260/2016 0516 CMS 3742/2016	RAJ KUMAR DIG (ESTT &RECTT)ANR	SANDEEP GARSSA-P	RAVI CHIRANIA-R

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
301	C.W. 10577/2016 0509	NAROTAM LAL PAREEK CHIEF ENGINEER JAL SANSDHAN	K C SHARMA-P
302	C.W. 11170/2017 0513 BEFORE CMS 10012/2017	BABU LAL SHARMA STATE OF RAJ AND ORS	JAI LODHA-P RAJNEESH GUPTA-R
303	C.W. 18225/2017 0515	JAGMOHAN STATE (RURAL DEVELP & PANCHAYATI) ORS	ROHIT KHANDELWAL-P SANJAY KUMAR SHARMA G C-R
304	C.W. 19460/2017 0509	HAMID DULLA KHAN R S R T C AND ORS	L M BHARDWAJ-P MR. VINAYAK JOSHI-R
305	C.W. 20732/2017 0516 CMS 18166/2017	ARUN KUMAR U O I AND ORS	SANDEEP PATHAK-P V K SHARMA RACHIT SHARMA-R
306	C.W. 21931/2017 0515 CMS 19479/2017	KAILASH JAIN AND ORS STATE OF RAJ AND ANR	C P SHARMA-P
307	C.W. 22126/2017 0510 CMS 19327/2017	BHARAT LAL MEENA STATE OF RAJ	AMIT MATHUR-P
308	C.W. 22366/2017 0506 CMS 19520/2017	WAJID NOOR STATE OF RAJ AND ORS	VIKAS KABRA-P TANVEER AHAMAD-R DHARMENDRA PAREEK ADD G C-R
309	C.W. 22929/2017 0515 CMS 19965/2017	VISHNU SHARMA STATE (PANCHAYATI RAJ) ORS	ANIL KUMAR JAIN GIRIRAJ-P
310	C.W. 24025/2017 0510 CMS 20821/2017	RAJENDRA KUMAR VERMA STATE (EDUCATION DEPARTMENT) ORS	ANKIT SETHI-P SANJAY KUMAR SHARMA G C-R
311	C.W. 24182/2017 0505 CMS 20935/2017	ARSHAD ALI UNION OF INDIA AND ANR	TANVEER AHAMAD-P DR. A.S. KHANGAROT AGC-R MR. R.D. RASTOGI,ASG-R
ADMISSION WITH NOTICE SERVED - REPLY FILED			
312	C.W. 5089/2015 0509 SENIOR CITIZEN	ARUN KUMAR GHEYI S B B J	S S HORA-P G C GARG ALOK GARG-R
313	C.W. 1644/2017 0519 SENIOR CITIZEN	SMT SHAKUNTLA DEVI STATE (EDUCATION DEPARTMENT) ORS	D D KHANDELWAL-P RISHI PAL AGARWAL ADD G C-R PARIKSHIT SINGH DY G C-R SHRI PARKSHIT SINGH-R
314	C.W. 503/2008 0515	MANOJ KUMAR AND ORS STATE OF RAJ AND ORS	SURENDRA SINGH-P DR V B SHARMA ADD G C-R
315	C.W. 4584/2008 0516	SMT BABLI DEVI THE A E N JAIPUR V V NIGAM	DILEEP SINSINWAR-P SANDEEP SAXENA-R NALIN G NARIAN DY G C-R SUNIL KUMAR YADAV ADD G C-R

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
316	C.W. 7360/2008	DAL CHAND RAIGAR AND ANR STATE OF RAJ AND ORS	KUMUD SINGH-P MAHESH GUPTA-P H V NANDWANA G C-R AKHIL SIMLOTE-R C L SAINI N R SAIN-R H V NANDWANA G C-R MR NEERAJ BHATT-R N K SINGHAL-R
	0515		
317	C.W. 10943/2009	SUNIL KUMAR STATE OF RAJ & ORS	DHARAMVEER THOLIA-P PREM CHAND DEWANDA-P SYED ZAKAWAT ALI DY G C-R DHARMENDRA PAREEK AGC-R
	0515		
318	C.W. 13810/2009	PYAREY LAL YADAV STATE OF RAJ & ORS	BANWARI SHARMA-P PARIKSHIT SINGH DY G C-R MS PRIYANKA PAREEK GC-R
	0505		
With			
319	C.W. 13799/2009	BABU LAL YADAV STATE OF RAJ & ORS	BANWARI SHARMA-P PARIKSHIT SINGH DY G C-R
	0505		
320	C.W. 8572/2011	SMT RUDKALA DEVI AND ORS STATE (EDUCATION DEP)ORS	M M MEHRISHI-P GANESH MEENA G C-R
	0519		
321	C.W. 9346/2011	SEEMA KUMARI STATE (LAW DEPARTMENT)ORS	D S POONIA-P V K SHARMA-R RACHIT SHARMA-R S K GUPTA-R
	0515		
322	C.W. 13008/2011	ANJU MEENA DIRECTOR WOMEN AND CHILD DEV ORS	SANJAY MEHLA SMT SUNITA-P SMT SUNITA MEHLA-P C L SAINI-R B K SHARMA ADD G C-R S D KHAPURIA ADD G C-R
	0515 STAY 11957/2011		
323	C.W. 16027/2011	RAVINDRA SINGH HADA STATE (EDUCATION DEPARTMENT)ORS	SANJAY SINGHAL-P MAHENDRA SHARMA-P MOHD RAHIL KALAM-R J M SAXENA AAG-R
	0515		
324	C.W. 4535/2012	LAXMAN BABU SHARMA STATE (MEDICAL AND HEALTH)ORS	N C SHARMA S L SHARMA-P SANJAY KUMAR SHARMA G C-R
	0515		
325	C.W. 7824/2012	GOVIND SINGH YADAV U O I (STAFF SELECTION DEP)ANR	D K BHARDWAJ-P SUSHIL SHARMA-R B S CHHABA-R
	0515		
326	C.W. 8505/2012	WASIM KHAN STATE (PWRSONNEL DEPARTMENT)ORS	B L AVASTHI-P TANVEER AHMED-P GANESH MEENA G C-R HEMANT MATHUR DY G C-R SHIVRAJ SINGH DY G C-R
	0509		
327	C.W. 14478/2012	MISS KALPANA TANK STATE (PANCHAYATI RAJ DEP)ORS	JAI RAJ TANTIA-P ANUJA SAXENA-R S N KUMAWAT AAG-R S S HASAN-R
	0515 STAY 12388/2012		
328	C.W. 4923/2013	KAILASH CHAND MEENA STATE (LAW AND LEEGAL)ORS	ASGAR KHAN-P R D MEENA-P JINESH JAIN GC-R ANAND SINGH RAJAWAT-R G S GILL AAG-R
	0505		
329	C.W. 16932/2013	VENKATESH SHARMA STATE (LAW DEPARTMENT)ORS	ANOOP DHAND-P ASHWINI JAIMAN-R ASHISH JOSHI-R
	0515 BEFORE		
330	C.W. 11889/2014	RAJESH MITTAL STATE (PANCHAYATI RAJ DEP)ORS	MAHENDRA SHARMA-P S.K.GUPTA AAG-R
	0515		

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
331	C.W. 13616/2014 0521	SHIV SHANKER SHARMA R R V P N LTD AND ANR	H O P MATHUR-P L L GUPTA-P R M JAIN-P RAM BABU SHARMA-R
332	C.W. 102/2015 0505	GORDHAN SINGH STATE OF RAJ AND ORS	M F BAIG-P DR A S KHANGAROT ADD G C-R
With			
333	C.W. 859/2016 0505 STAY 721/2016	DEVENDRA SINGH &ORS STATE (HOME DEPARTMENT)ORS	SUNIL KUMAR SINGODIYA-P
334	WRIT REVIEW 148/2015 4201 BEFORE STAY 6031/2015	SMT PANKAJ KUMARI STATE OF RAJ & ORS	ASHWINI JAIMAN-P PARIKSHIT SINGH AGC-R
335	C.W. 177/2015 0510 STAY 162/2015	RAMESH CHANDRA GURU STATE (MEDICAL AND HEALTH)ORS	PUNIT SINGHVI-P SANJAY KUMAR SHARMA G C-R MR SANJAY KUMAR SHARMA GC-R SEHBAN NAQVI-R
336	C.W. 6361/2015 0513	PRAHLAD GURJAR ORS DIRECTOR HARISH CHAND MATHUR	SANDEEP BHAGWATI-P MANJU JOSHI ADD G C-R
337	C.W. 11017/2015 0515	SANJAY STATE (EDUCATION DEPARTMENT)ORS	SUNIL KUMAR JAIN-P SHIV CHARAN GUPTA-P PARIKSHIT SINGH DY G C-R
338	C.W. 14300/2015 0521	MOHAN LAL NOVAL S B B J AND ORS	M F BAIG-P G C GARG ALOK GARG-R ALOK GARG SONAL SINGH-R
339	WRIT REVIEW 53/2016 4201 BEFORE CMS 4533/2016	RAJ FINANCIAL CORP MOOL CHAND MEENA	ALANKRITA SHARMA-P TANVEER AHAMAD-R
340	C.W. 2191/2016 0515 CMS 1855/2016	PINKI STATE (MEDICAL AND HEALTH)ORS	MAHENDRA SINGH GURJAR-P SANJAY SHARMA GOVT.COUNSE-R
341	C.W. 2794/2016 0505 CMS 2450/2016	RAM SWAROOP KUMAWAT &ORS ADDI CHIEF SECRETARY &ORS	SANJAY RAHAR-P MUNESH BHARDWAJ-P MUNESH BHARDWAJ-R DR A S KHANGAROT ADD G C-R
342	C.W. 3274/2016 0516 CMS 2875/2016	MADAN LAL CHOUDHARY &ORS R S R T C AND ANR	LAXMI KANT SHARMA-P ALOK CHATURVEDI-R
With			
343	C.W. 10014/2014 0516 STAY 9370/2014	SAMUNDRA SINGH AND ORS R S R T C AND ANR	LAXMI KANT SHARMA-P ALOK CHATURVEDI-R
344	C.W. 3468/2016 0509	DR O P DHAKAR UNIVERSITY OF RAJ AND ANR	PRAHLAD SINGH-P DR RAM KISHAN SHARMA-R KAPIL CHOUDHARY-R
345	C.W. 8585/2016 0513	MADAN LAL YOGI STATE OF RAJ &ORS	K C SHARMA-P ASHISH JAIN ADD G C-R G S GILL AAG-R

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
346	C.W. 18231/2016 0503	KAMAL PRAKASH VERMA STATE (EDUCATION DEPARTMENT) ORS	VIJAY YADAV-P MR SANJAY KUMAR SHARMA GC-R
347	C.W. 18284/2016 0515 CMS 16357/2016	PARAMJEET STATE (MEDICAL AN HEALT DEPT) ANR	ASHOK YADAV PRIYANKA-P SANJAY KUMAR SHARMA G C-R SANJAY KUMAR SHARMA G C-R
348	C.W. 18304/2016 0516	VISHNU KUMAR STATE (HOME DEPARTMENT)ORS	KAILASH KUMAWAT-P G S GILL AAG H KANDPAL-R G S GILL AAG-R
349	C.W. 4296/2017 0509	SUBHASH CHAND SAXENA STATE OF RAJ AND ORS	S D KHASPURIA-P SANJAY RAHAR-R BHUVNESH SHARMA-R
With			
350	C.W. 4297/2017 0509 APPL 30113/2017	RAMESHWAR LAL CHOUDHARY STATE OF RAJ AND ORS	S D KHASPURIA-P BHUVNESH SHARMA ADD G C-R SANJAY RAHAR-R
With			
351	C.W. 4397/2017 0509 APPL 30116/2017	SHIV DAYAL SHARMA STATE OF RAJ AND ORS	S D KHASPURIA-P SANJAY RAHAR-R
352	C.W. 8988/2017 0515	MS RASHMI KUMARI STATE (MEDICAL AN HEALT DEPT) ORS	PRAHLAD SINGH MANJU GARG-P
353	C.W. 14553/2017 0515	KAVITA BHAKHARI STATE (RURAL DEVELP & PANCHAYATI) ORS	LAXMI KANT (MALPURA)-P ANURAG SHARMA AAG-R ANURAG SHARMA AAG-R
354	C.W. 18231/2017 0515	RAVINDRA KUMAR ATAL STATE OF RAJ AND ANR	ATUL KUMAR JAIN-P DR A S KHANGAROT ADD G C-R
FOR HEARING			
355	C.W. 5672/2006 0521	RATAN SINGH R R V P N LTD., JAIPUR	DEVENDRA KUMAR BHARDWAJ-P SHYAM ARYA-R ALADEEN KHAN-R
356	C.W. 5989/2006 0513	PRAKASH CHAND SHARMA STATE	RAM BABU SHARMA-P HV NANDWANA,GA-R M F BEG DYG C-R SANJAY KUMAR SHARMA GC-R
357	C.W. 5147/2007 1502 BEFORE	RAJENDRA KUMAR SHARMA HINDUSTAN PETROLEUM CORP LTD A	GAURAV SHARMA-P SHOBBIT TIWARI-P V S YADAV-R MAHENDRA SINGH-R

SB CRIMINAL MISCELLANEOUS BAILS U/S 439 OF CR PC
SB CRIMINAL MISCELLANEOUS BAILS U/S 438 OF CR PC
SB CRIMINAL APPEALS U/S 14-A OF SC & ST (POA) ACT RELATING
TO BAILS

NOTE: ADVOCATES WHO ARE DESIROUS TO TAKE ADJOURNMENT ARE REQUESTED
TO FURNISH WRITTEN REQUEST IN THIS REGARDS TO THE COURT MASTER,
A DAY BEFORE THE DATE OF HEARING, AFTER SEEKING NO OBJECTION
FROM THE OPPOSITE COUNSEL. IN ABSENCE OF SUCH WRITTEN REQUEST
THE MATTER WILL NOT BE ADJOURNED.

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS (439 CR.P.C.)			
1	CRL. B. CANC. 77/2017 0203	MANISH JAIN STATE OF RAJASTHAN AND ORS	DINESH KALA-P RAJEEV SURANA-R
2	CRL. B. CANC. 97/2017 0203 BEFORE	HARI RAM STATE OF RAJASTHAN AND ORS	SANDEEP GARSSA-P VIPUL JAIMAN-R
3	CRL. B. CANC. 119/2017 0203	RAMKHILADI STATE OF RAJASTHAN AND ANR	D K GARG-P SUNIL KUMAR SINGODIYA-R
4	CRL. B. CANC. 150/2017 0203 BEFORE	RADHA KISHAN STATE OF RAJASTHAN AND ANR	BHAGWAT SINGH CHAUDHARY-P B P MEENA/MOHAR PAL-R
5	CRL.M.(BAIL) 13038/2017 0202	HARKESH MEENA STATE OF RAJASTHAN THROUGH PP	R A MEENA-P P.P.-R
With			
6	CRL.M.(BAIL) 16634/2017 0202	SMT ASHA DEVI STATE OF RAJASTHAN THROUGH PP	PT SHRI RAM JOSHI-P P.P.-R
7	CRL.M.(BAIL) 16627/2017 0202	SHYAMLAL STATE OF RAJASTHAN THROUGH PP	HARENDRA SINGH-P AJAY SINGH-P P.P.-R
8	CRL.M.(BAIL) 16687/2017 0202	SHAKIR STATE OF RAJASTHAN THROUGH PP	RAJ KUMAR GOYAL-P P.P.-R
9	CRL.M.(BAIL) 17157/2017 0202	VIJAY AND ORS STATE OF RAJASTHAN THROUGH PP	O P JHAJHRIA-P P.P.-R
10	CRL.M.(BAIL) 17244/2017 0202	JAGDEV DAS STATE OF RAJASTHAN THROUGH PP	N P MEENA-P ABDUL KALAM KHAN-P P.P.-R
11	CRL.M.(BAIL) 17298/2017 0202	RAJ KUMAR SAVALANI STATE OF RAJASTHAN THROUGH PP	RAJNEESH GUPTA/F R MEENA-P DEEPAK CHAUHAN-R P.P.-R
12	CRL.M.(BAIL) 17408/2017 0202	KAMAL AND ORS STATE OF RAJASTHAN THROUGH PP	V S CHAUHAN-P UMESH VYAS-R P.P.-R
13	CRL.M.(BAIL) 17464/2017 0202	GUDDIBAI AND ANR STATE OF RAJASTHAN THROUGH PP	N K SINGHAL-P P.P.-R
14	CRL.M.(BAIL) 17515/2017 0202	JAVED@JABBI@JAVID STATE OF RAJASTHAN THROUGH PP	RAHUL SINSINWAR-P P.P.-R

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS (439 CR.P.C.)			
15	CRL.M.(BAIL) 17519/2017 0202	SANDEEP STATE OF RAJASTHAN THROUGH PP	LIYAKAT ALI-P P.P.-R
16	CRL.M.(BAIL) 17574/2017	BALWA RAM STATE OF RAJASTHAN THROUGH PP	RAVINDRA SINGH SHEKHAWAT-P P.P.-R
17	CRL.M.(BAIL) 17605/2017 0202	SAHZAD STATE OF RAJASTHAN THROUGH PP	R S TANWAR/SAMSHER-P P.P.-R
18	CRL.M.(BAIL) 17780/2017 0202	ABDUL HAMID STATE OF RAJASTHAN THROUGH PP	KAPIL GUPTA-P P.P.-R
19	CRL.M.(BAIL) 17853/2017 0202	GANGO@GANGARAM STATE OF RAJASTHAN THROUGH PP	AZAD AHMED-P P.P.-R
With			
20	CRL.M.(BAIL) 319/2018 0202	RAMHARI STATE OF RAJASTHAN THROUGH PP	GOVIND CHOUDHARY-P P.P.-R
21	CRL.M.(BAIL) 17938/2017 0202	SUBHASH CHANDRA STATE OF RAJASTHAN THROUGH PP	UMESH KUMAR SHARMA-P P.P.-R
22	CRL.M.(BAIL) 31/2018 0202	ABDUL JABBAR STATE OF RAJASTHAN THROUGH PP	NAWAB ALI RATHORE/JAKIR-P YOJAN SHARMA-R P.P.-R
23	CRL.M.(BAIL) 35/2018 0202	SATYAJIT MALI AND ANR STATE OF RAJASTHAN THROUGH PP	SHRAWAN GUPTA-P P.P.-R
24	CRL.M.(BAIL) 46/2018 0202	MUKESH BAJIYA STATE OF RAJASTHAN THROUGH PP	MAHESH GUPTA-P P.P.-R
With			
25	CRL.M.(BAIL) 93/2018 0202	SURENDRA SINGH SHEKHAWAT STATE OF RAJASTHAN THROUGH PP	DINESH PAREEK-P P.P.-R
26	CRL.M.(BAIL) 210/2018 0202 2ND BEFORE	SMT SUSHILA DEVI STATE OF RAJASTHAN THROUGH PP	PT SHRI RAM JOSHI-P P.P.-R
27	CRL.M.(BAIL) 216/2018 0202	MAHAVEER STATE OF RAJASTHAN THROUGH PP	ANANT PRIYA JAIN-P P.P.-R
With			
28	CRL.M.(BAIL) 400/2018 0202	MANOHAR STATE OF RAJASTHAN THROUGH PP	ANIRUDH SINGH RATHORE-P P.P.-R
With			
29	CRL.M.(BAIL) 439/2018 0202	GOPI CHAND STATE OF RAJASTHAN THROUGH PP	SANDEEP MAHESHWARI-P P.P.-R
30	CRL.M.(BAIL) 219/2018 0202	PAPPAN STATE OF RAJASTHAN THROUGH PP	SUNIL KUMAR SINGODIYA-P P.P.-R
31	CRL.M.(BAIL) 220/2018 0202	SHYAM MURARI AND ANR STATE OF RAJASTHAN THROUGH PP	DHEERAJ SINGHAL-P P.P.-R

Daily Causelist(Filtered)
Monday Dated : 15/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS (439 CR.P.C.)			
32	CRL.M.(BAIL) 221/2018 0202	ALOK RUSTAGI@RASTOGI STATE OF RAJASTHAN THROUGH PP	DEEPAK CHAUHAN-P P.P.-R
33	CRL.M.(BAIL) 222/2018 0202	ABID HUSSAIN STATE OF RAJASTHAN THROUGH PP	SUNIL VIJAY-P P.P.-R
34	CRL.M.(BAIL) 249/2018 0202	ARIF STATE OF RAJASTHAN THROUGH PP	ANKIT KHANDELWAL-P P.P.-R
35	CRL.M.(BAIL) 266/2018 0202	RAJKUMAR STATE OF RAJASTHAN THROUGH PP	POONAM CHAND SHARMA-P P.P.-R
36	CRL.M.(BAIL) 269/2018 0202	ASHOK PACHORI STATE OF RAJASTHAN THROUGH PP	TARUN MISHRA-P P.P.-R MANOJ AVASTHI-R
37	CRL.M.(BAIL) 279/2018 0202	RASHID@HAKKU STATE OF RAJASTHAN THROUGH PP	RAJ KUMAR GOYAL-P P.P.-R
38	CRL.M.(BAIL) 281/2018 0202	LUVKUSH STATE OF RAJASTHAN THROUGH PP	SANJAY JOSHI/B L SAINI-P P.P.-R
39	CRL.M.(BAIL) 285/2018	GOURAV CHHIPA STATE OF RAJASTHAN THROUGH PP	ABDUL HAMEED KHAN-P P.P.-R
40	CRL.M.(BAIL) 292/2018 0202	SURESH KUMAR STATE OF RAJASTHAN THROUGH PP	JAI RAJ TANTIA-P P.P.-R
41	CRL.M.(BAIL) 293/2018 0202	MANGAL SINGH STATE OF RAJASTHAN THROUGH PP	NEERAJ K TIWARI-P P.P.-R
42	CRL.M.(BAIL) 297/2018 0202	MUKEEM KHAN STATE OF RAJASTHAN THROUGH PP	C M SHARMA-P P.P.-R
43	CRL.M.(BAIL) 298/2018 0202	RAMKARAN JAT STATE OF RAJASTHAN THROUGH PP	SHANTNU BANSAL-P P.P.-R
44	CRL.M.(BAIL) 299/2018 0202 2ND BEFORE	SURESH AND ANR STATE OF RAJASTHAN THROUGH PP	ANIL JAIN-P P.P.-R
45	CRL.M.(BAIL) 303/2018 0202	DHAN SINGH AND ORS STATE OF RAJASTHAN THROUGH PP	ANIL JAIN-P P.P.-R
46	CRL.M.(BAIL) 304/2018 0202	RAVI SAXENA STATE OF RAJASTHAN THROUGH PP	DEEPAK CHAUHAN-P P.P.-R
47	CRL.M.(BAIL) 306/2018 0202	KAMLESH KUMARI JAT STATE OF RAJASTHAN THROUGH PP	MAHAVEER KALWA-P P.P.-R
48	CRL.M.(BAIL) 308/2018 0202	MANOJ STATE OF RAJASTHAN THROUGH PP	VINOD JHAJHARIA/MAMTA-P P.P.-R
49	CRL.M.(BAIL) 314/2018	NAVEEN KUMAR SIHAG STATE OF RAJASTHAN THROUGH PP	O P JHAJHRIA-P P.P.-R

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS (439 CR.P.C.)			
50	CRL.M.(BAIL) 315/2018 0202	KAMALJEET@K K MEENA STATE OF RAJASTHAN THROUGH PP	RAHUL AGARWAL-P P.P.-R
51	CRL.M.(BAIL) 321/2018 0202	RAVI KUMAR GUPTA STATE OF RAJASTHAN THROUGH PP	VINOD KUMAR SHARMA-P Y C SHARMA/VISHESH/ASHISH-P P.P.-R
52	CRL.M.(BAIL) 341/2018 0202	MOHAMEEDAN STATE OF RAJASTHAN THROUGH PP	SUGRIV SINGH/KRISHNA-P P.P.-R
53	CRL.M.(BAIL) 344/2018	JAGDISH PRASAD MAHLA STATE OF RAJASTHAN THROUGH PP	O P JHAJHRIA-P P.P.-R
54	CRL.M.(BAIL) 346/2018 0202	NAVEEN KUMAR STATE OF RAJASTHAN THROUGH PP	RAHUL TIWARI-P P.P.-R
55	CRL.M.(BAIL) 350/2018 0202	VIKAS STATE OF RAJASTHAN THROUGH PP	P S RAJAWAT/AJIT SAHARAN-P P.P.-R
56	CRL.M.(BAIL) 355/2018 0202	LEELADHAR SAINI STATE OF RAJASTHAN THROUGH PP	G S FAUZDAR-P P.P.-R
57	CRL.M.(BAIL) 359/2018 0202	YATENDRA SINGH@PAPPU@YASH@PAPPU TOPI STATE OF RAJASTHAN THROUGH PP	ARUN SINGH SHEKHAWAT-P P.P.-R
With			
58	CRL.M.(BAIL) 512/2018 0202	NARENDRA KUMAR STATE OF RAJASTHAN THROUGH PP	VIJAY POONIA-P P.P.-R
59	CRL.M.(BAIL) 360/2018 0202	ANOOP SINGH STATE OF RAJASTHAN THROUGH PP	DR MITHLESH KUMAR-P P.P.-R
60	CRL.M.(BAIL) 363/2018 0202	SMT CHHOTI DEVI URF GHOTI STATE OF RAJASTHAN THROUGH PP	RAJKUMAR SHARMA-P P.P.-R
61	CRL.M.(BAIL) 369/2018 0202	BABLU@RAJKUMAR AND ORS STATE OF RAJASTHAN THROUGH PP	D K GARG-P P.P.-R
62	CRL.M.(BAIL) 370/2018 0202	SANJAY DEEP STATE OF RAJASTHAN THROUGH PP	SANDEEP MAHESHWARI-P P.P.-R
63	CRL.M.(BAIL) 372/2018 0202	ASHOK KUMAR STATE OF RAJASTHAN THROUGH PP	UMESH VYAS-P P.P.-R
64	CRL.M.(BAIL) 373/2018 0202	ASHOK KUMAR STATE OF RAJASTHAN THROUGH PP	UMESH VYAS-P P.P.-R
65	CRL.M.(BAIL) 374/2018 0202	KHEMRAJ CHOUDHARY STATE OF RAJASTHAN THROUGH PP	N K SINGHAL-P P.P.-R
66	CRL.M.(BAIL) 375/2018 0202	BAHADUR SINGH STATE OF RAJASTHAN THROUGH PP	MOHAR PAL MEENA-P P.P.-R
67	CRL.M.(BAIL) 379/2018 0202	KARN SINGH@MINTU STATE OF RAJASTHAN THROUGH PP	SAMARTH SHARMA-P P.P.-R

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS (439 CR.P.C.)			
68	CRL.M.(BAIL) 380/2018 0202	ZUBER ALI STATE OF RAJASTHAN THROUGH PP	SANDEEP PATHAK-P P.P.-R AMIN ALI-R
69	CRL.M.(BAIL) 381/2018 0202	SRIMAN STATE OF RAJASTHAN THROUGH PP	SURESH SAHNI/R M SHARMA-P P.P.-R
70	CRL.M.(BAIL) 382/2018 0202	SUMIT BHATNAGAR STATE OF RAJASTHAN THROUGH PP	ROHAN JAIN-P P.P.-R
71	CRL.M.(BAIL) 383/2018 0202	DHAPU DEVI STATE OF RAJASTHAN THROUGH PP	RAJKUMAR SUTHAR-P P.P.-R
72	CRL.M.(BAIL) 384/2018 0202	YAQOOB ALI@AKKU STATE OF RAJASTHAN THROUGH PP	KALEEM AHMED KHAN-P P.P.-R
73	CRL.M.(BAIL) 386/2018 0202	BABULAL STATE OF RAJASTHAN THROUGH PP	PRS RAJAWAT/SPS RAJAWAT-P P.P.-R
74	CRL.M.(BAIL) 387/2018 0202	MAQSOOD@MASOOD STATE OF RAJASTHAN THROUGH PP	S S HASAN/ABDUL WAHID-P P.P.-R
75	CRL.M.(BAIL) 388/2018 0202	MOHAMMAD SHAFI URF MOHAMMAD SHAFI KAJI STATE OF RAJASTHAN THROUGH P P	GAJENDRA S RATHORE-P P.P.-R
76	CRL.M.(BAIL) 389/2018 0202 2ND BEFORE	KESHAR SINGH STATE OF RAJASTHAN THROUGH PP	DEEPAK CHAUHAN-P P.P.-R KRISHAN SHARMA-R
77	CRL.M.(BAIL) 391/2018 0202	HANNI@RAVI STATE OF RAJASTHAN THROUGH PP	DINESH SHARMA/SANTOSH-P P.P.-R
78	CRL.M.(BAIL) 392/2018 0202	DEEPAK RAY STATE OF RAJASTHAN THROUGH PP	VINOD KUMAR SHARMA-P P.P.-R
79	CRL.M.(BAIL) 394/2018 0202	KAMAL@KEDU STATE OF RAJASTHAN THROUGH PP	NEERAJ JOSHI-P P.P.-R
80	CRL.M.(BAIL) 395/2018 0202	JASVINDER STATE OF RAJASTHAN THROUGH PP	GAJENDRA SINGH RATHORE-P P.P.-R
81	CRL.M.(BAIL) 396/2018 0202	NEERAJ STATE OF RAJASTHAN THROUGH PP	R K DAGA-P P.P.-R
82	CRL.M.(BAIL) 397/2018 0202	FAROOQ STATE OF RAJASTHAN THROUGH PP	JIYA UR RAHMAN-P P.P.-R
83	CRL.M.(BAIL) 398/2018 0202	MOOLCHAND STATE OF RAJASTHAN THROUGH PP	R B MATHUR-P P.P.-R
84	CRL.M.(BAIL) 399/2018 0202 2ND BEFORE	DHARMRAJ MEENA STATE OF RAJASTHAN THROUGH PP	ISHWAR TIWARI-P P.P.-R SUMIT KASWA-R
85	CRL.M.(BAIL) 406/2018 0202 2ND BEFORE	MAHESH KUMAR STATE OF RAJASTHAN THROUGH PP	RAJESH GOSWAMI-P P.P.-R

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS (439 CR.P.C.)			
86	CRL.M.(BAIL) 407/2018 0202	KRISHAN KUMAR SUKLA STATE OF RAJASTHAN THROUGH PP	ANIL UPMAN/K C MEENA-P P.P.-R
87	CRL.M.(BAIL) 408/2018 0202	RAMOTAR SINGH@RAMAVTAR STATE OF RAJASTHAN THROUGH PP	SANJAY SHARMA/SUMER-P P.P.-R
88	CRL.M.(BAIL) 411/2018 0202	JASRAJ YOGI STATE OF RAJASTHAN THROUGH PP	ANIL UPMAN/K C MEENA-P P.P.-R
89	CRL.M.(BAIL) 416/2018 0202	DINESH STATE OF RAJASTHAN THROUGH PP	SAJID ALI-P P.P.-R
90	CRL.M.(BAIL) 432/2018 0202	SMT SANTOSH NIRMAL STATE OF RAJASTHAN THROUGH P P	GIRISH KHANDELWAL-P P.P.-R
91	CRL.M.(BAIL) 440/2018 0202	PANKAJ KHANDELWAL STATE OF RAJASTHAN THROUGH PP	POONAM CHAND BHANDARI-P P.P.-R
FOR ORDERS			
92	CRL.A. 781/2017 0113 U/A 14 A SC/ST ACT	MAHAVEER STATE OF RAJASTHAN THROUGH P P	KARAN PAL SINGH/S P SINGH-P PP-R
93	CRL.A. 2285/2017 0113 U/S 14 A SC/ST ACT	LALCHAND STATE OF RAJASTHAN THROUGH PP	ABDUL KALAM KHAN-P
94	CRL.A. 2309/2017 0113 U/S 14 A SC/ST ACT	JAGDISH STATE OF RAJASTHAN THROUGH PP	SUNIL KUMAR SWAMI-P AMIT SINGH SHEKHAWAT-R
95	CRL.A. 2348/2017 0113 U/S 14 A SC/ST ACT	AMAN STATE OF RAJASTHAN THROUGH PP	ARUN SINGH SHEKHAWAT-P
96	CRL.A.S. 25/2018 0113 U/S 14 A SC/ST ACT	JAIKUMAR STATE OF RAJASTHAN THROUGH P P	PRADEEP MATHUR-P
97	CRL.A.S. 29/2018 0113 U/S 14 A SC/ST ACT	BADRI @ BADRI PRASAD STATE OF RAJASTHAN THROUGH PP	SHAILESH KUMAR PANWAR-P
98	CRL.A.S. 31/2018 0113 U/S 14 A SC/ST ACT	BALLO @ BALVIR STATE OF RAJASTHAN THROUGH P P	K R GURJAR-P
99	CRL.A.S. 35/2018 0113 U/S 14 A SC/ST ACT	SARMEEL KHAN STATE OF RAJASTHAN THROUGH P P	ABDUL KALAM KHAN-P
100	CRL.A.S. 38/2018 0113 U/S 14 A SC/ST ACT	BAGIRTH @ VIJAY KUMAR STATE OF RAJASTHAN THROUGH P P	HANISH KHAN-P
FOR ORDERS ON INTERIM APPLICATIONS			
101	CRL.A.S. 69/2018 0113 APPL 34/2018 U/S 14 A SC/ST ACT	SUMRAN SINGH STATE OF RAJASTHAN THROUGH PP	KAPIL GUPTA-P
With			
102	CRL.A. 2266/2017 0113 U/A 14 A SC/ST ACT	SAJITA KUMARI STATE OF RAJASTHAN THROUGH PP	ANIKET SHARMA-P VIPIN SHARMA-R
FOR ORDERS (438 CR.P.C.)			

Daily Causelist(Filtered)
Monday Dated : 15/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS (438 CR.P.C.)			
103	CRL.M.(BAIL) 11916/2017 0201	DAMANJOT SINGH ANAND STATE OF RAJASTHAN THROUGH PP	RINESH GUPTA-P P.P.-R SUDHIR JAIN/MONU KUMAR-R
104	CRL.M.(BAIL) 14651/2017 0201	HARSHIT VISHWAS AND ORS STATE OF RAJASTHAN THROUGH PP	RAKESH CHANDEL-P P.P.-R SUNIL VIJAY-R
105	CRL.M.(BAIL) 14659/2017 0201	VINIT SINGH STATE OF RAJASTHAN THROUGH PP	RAJESH KALA-P P.P.-R
106	CRL.M.(BAIL) 15149/2017 0201	RAMNIWAS STATE OF RAJASTHAN THROUGH PP	TIMAN SINGH-P P.P.-R
107	CRL.M.(BAIL) 15560/2017 0201	BRAJESH KUMAR STATE OF RAJASTHAN THROUGH PP	P S SHARMA-P P.P.-R
108	CRL.M.(BAIL) 15733/2017 0201	SAURABH STATE OF RAJASTHAN THROUGH PP	KARAN PAL SINGH-P P.P.-R RAHMAT KHAN-R
109	CRL.M.(BAIL) 15887/2017 0201	SURENDRA KUMAR STATE OF RAJASTHAN THROUGH PP	SANTOSH SINGH SHEKHAWAT-P P.P.-R B R VASHISTH/DEVENDRA-R
110	CRL.M.(BAIL) 16116/2017 0201	ASHOK STATE OF RAJASTHAN THROUGH PP	VINAY PAL YADAV-P P.P.-R
111	CRL.M.(BAIL) 16137/2017 0201	ANISH KHAN STATE OF RAJASTHAN THROUGH PP	DINESH YADAV-P P.P.-R
112	CRL.M.(BAIL) 16347/2017 0201	KAILASH MEENA STATE OF RAJ ASTHAN THROUGH PP	SANJAY JOSHI/B L SAINI-P P.P.-R RITESH JAIN-R
113	CRL.M.(BAIL) 16363/2017 0201	VAKIL STATE OF RAJASTHAN THROUGH PP	SUMIT JAIN-P P.P.-R
114	CRL.M.(BAIL) 16559/2017 0201	TOFIQ AND ORS STATE OF RAJASTHAN THROUGH PP	GIRISH KHANDELWAL-P P.P.-R
115	CRL.M.(BAIL) 16649/2017 0201	RAMESHWAR STATE OF RAJASTHAN THROUGH PP	RAJENDRA SINGH TANWAR-P P.P.-R
116	CRL.M.(BAIL) 16692/2017 0201	DINESH YADAV STATE OF RAJASTHAN THROUGH PP	SHYAM BIHARI GAUTAM-P P.P.-R
117	CRL.M.(BAIL) 16747/2017 0201	SHUBHAM STATE OF RAJASTHAN THROUGH PP	RAJESH KAPOOR-P P.P.-R AMITABH VIJAYWARGIA-R
118	CRL.M.(BAIL) 16793/2017 0201	BHANWAR LAL STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P P.P.-R
119	CRL.M.(BAIL) 17036/2017 0201	MUKESH KUMAR YADAV STATE OF RAJASTHAN THROUGH PP	RAVINDRA PALIWAL/MANISH-P P.P.-R
120	CRL.M.(BAIL) 17143/2017 0201	SARVESH SHARMA STATE OF RAJASTHAN THROUGH PP	S P SHARMA/R R GOYAL-P P.P.-R

Daily Causelist(Filterd)
Monday Dated : 15/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS (438 CR.P.C.)			
121	CRL.M.(BAIL) 17257/2017 0201	PRADEEP KUMAR HAJRATI STATE OF RAJASTHAN THROUGH PP	RAVINDRA PALIWAL-P P.P.-R
122	CRL.M.(BAIL) 17810/2017 0201 2ND BEFORE	SMT SANDHYA KAPOOR STATE OF RAJASTHAN THROUGH PP	SUNIL VIJAY-P P.P.-R
123	CRL.M.(BAIL) 288/2018 0201	RAKESH AND ANR STATE OF RAJASTHAN THROUGH PP	ARVIND KUMAR SHARMA-P P.P.-R
124	CRL.M.(BAIL) 353/2018 0201	HITESH STATE OF RAJASTHAN THROUGH PP	S K BENIWAL-P P.P.-R V S CHAUHAN-R
125	CRL.M.(BAIL) 368/2018 0201	LAKHAN LAL AND ANR STATE OF RAJASTHAN THROUGH PP	RAMAVTAR MEENA-P P.P.-R

SB CIVIL MISCELLANEOUS APPEALS (MAC MATTERS)

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
1	C.M.A. 2625/2008 1700	NEW INDIA ASSURANCE CO LTD NIRMALA DEVI & ORS	VIZZY AGRAWAL-P J R TANTIA-R ASHVIN GARG-R
2	C.M.A. 2728/2008 1700	PARAS KUMAR UAIDYA MAHESH KUMAR & ORS	G S SHEKHWAT-P M K GOYAL-R
3	C.M.A. 2809/2008 0603	SHER SINGH RAJENDRA SINGH & ORS	SANDEEP MATHUR-P MANISH GUPTA-R RAJNI VYAS-R
4	C.M.A. 2911/2008 1700	NATIONAL INSURANCE CO LTD DOODHA RAM GURJAR	V P MATHUR-P SURESH KLUMAR-R
5	C.M.A. 2972/2008 1700	BHAGIRATH LAXMINARAYAIN & ORS	TARUN KUMAR SHARMA-P AJEET BHANDARI-R
FOR ORDERS - DEFECT CASES			
6	C.M.A. 6406/2011 1700	PRIYANKA AND OTHERS SWARN SINGH AND OTHERS	VINAY MATHUR-P
7	C.M.A. 525/2015 1700	MOHAMMAD AMIN AND OTHERS IKRAMUDDIN AND OTHERS	RAM SINGH RATHORE-P
8	C.M.A. 3311/2016 1700 CMCC 1200/2016	SMT VINITA MANGLANI AND OTHERS UMASHANKAR PAREEK AND OTHERS	NEERAJ SHARMA-P
9	C.M.A. 6694/2016 0602	UMRAO MEENA HANUMAN SAHAI JANGID	ANOOP AGARWAL-P
10	C.M.A. 344/2017 0603	NAWAL KISHORE MURARI LAL AND OTHERS	R K KASANA-P
11	C.M.A. 5245/2017 1700 CMCC 2146/2017	DASRATH SINGH AND ANR SUNIL KUMAR SONI ALIAS MOTI LAL AND ORS	K N TIWARI-P
12	C.M.A. 5275/2017 0603 CMCC 2150/2017	PREMPRAKASH KUMAWAT SHRI RAMSWAROOP JAT AND ORS	VIKRAM SINGH SOLANKI-P
13	C.M.A. 5393/2017 0603	KALU RAM YOGESH KUMAR GOSWAMI	NEERAJ BATRA-P
14	C.M.A. 5427/2017 1700 APPL 37044/2017	R S R T C THR GEN MANAGER NAND KUMAR AND ORS	V P MATHUR-P
15	C.M.A. 5465/2017 0602 APPL 33764/2017	UMA SHANKAR MAHAVEER PRASAD AND ORS	VINAY MATHUR-P
16	C.M.A. 5491/2017 1700 CMCC 2284/2017	BHAGWAN SAHAY AND ORS KAJODMAL AND ORS	KAMAL GUPTA-P
17	C.M.A. 6216/2017 0603	SADDAM KAILASH CHAND SAINI AND ORS	RITESH JAIN-P

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS - DEFECT CASES				
18	C.M.A. 6298/2017 1700 CMCC 2811/2017	CHANDRA KALA AND ANR SHAHBUDDIN KHAN AND ORS	SUNIL JAIN-P	
19	C.M.A. 6492/2017 0603	DINESH KUMAR GUPTA HARISH KUMAR AND ORS	BUDDHI PRAKASH SHARMA-P	
FOR ORDERS				
20	C.M.A. 193/2000 0602	NATIONAL INSURANCE CO. LTD SHEESH RAM GURJAR & ORS	VIZZY AGRAWAL-P	
21	C.M.A. 2328/2010 1700	SMT MEENA DEVI AND OTHERS RAM KISHAN AND OTHERS	RAM SHARAN SHARMA-P	MAN SINGH CHUNDAWAT-R KAPIL GUPTA-R
With				
22	C.M.A. 2325/2010 1700	OM PRAKASH RAM KISHAN AND OTHERS	RAM SHARAN SHARMA-P	MAN SINGH CHUNDAWAT-R
23	C.R.L.A. 944/2012 0103 2ND SOSA 1061/2017 BEFORE	KOUR SINGH STATE OF RAJASTHAN THROUGH P P	NARENDRA MEWARA-P MAHENDRA GAUR-P S S HORA-P	PP-R
With				
24	C.R.L.A. 965/2012 0103 2ND SOSA 194/2017 3RD SOSA 1424/2017 DEFECT	SHIV DAYAL SIHAG STATE OF RAJASTHAN THROUGH PP.	RAJEEV SURANA-P M K KAUSHIK-P S R SURANA-P SUNIL KUMAR YADAV-P	PP-R
25	C.R.L.A. 1127/2015 0102 2ND SOSA 30/2018 BEFORE	HOSHIAIR SINGH STATE OF RAJASTHAN THROUGH PP	VIKASH KUMAR JAKHAR-P DR ABHINAV SHARMA/ANAND-P	
26	C.M.A. 3493/2016 0603	ROBIN KHAN FAKRUDDIN AND OTHERS	KULDEEP ASWAL/N K MEENA-P	RAJEEV BHUSHAN BANSAL-R
27	C.R.L. B. CANC. 118/2017 0203 BEFORE	STATE OF RAJASTHAN DHAN KISHORE VYAS	N S SHEKHAWAT-P	
28	C.M.Appl. 357/2017 4201	GHANSHYAM LAL SHARMA RAMBABU MORYA AND ORS	RAJEEV BHUSHAN BANSAL-P RAJEEV BHUSHAN BANSAL-P	
29	RES.APPL. 554/2017 4201	SMT GOPALI AND OTHERS MUKESH KUMAR AND OTHERS	RAJIVE SHARMA-P	
30	C.M.A. 3781/2017 1700	ORIENTAL INSURANCE CO LTD THR DIV OFFICE SMT NANCHI DEVI AND ORS	R K SALECHA-P	RAJIV DWIVEDI-R D BARALA-R
FOR ORDERS ON INTERIM APPLICATION				

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATION			
31	C.M.A. 1371/2004	U I I C SHARDA PAREEK	AJEET BHANDARI-P SANJEEV PRAKASH MAHARWAL-R ARVIND SONI-R P S SHUKLA-R PARAS KUHAD-R RAHUL JOSHI-R S K SHARMA-R SANDEEP MATHUR-R
	1700 1ST STAY 1430/2004 2ND STAY 1502/2009 APPL 33315/2017 APPL 33316/2017		
With			
32	C.M.A. 1919/2004	SHARDA PAREEK ASHOK KUMAR	SANDEEP MATHUR,K.N.TIWARI-P GAUTAM RISHI-R ABHISHEK MISHRA-R ARVIND SONI-R NAJEEB ANWAR-R P S SHUKLA-R RAJESH MAHARSHI-R SANJAY KUMAR SHARMA-R SANJEEV PRAKASH MAHARWAL-R
	1700 APPL 34882/2017		
With			
33	C.M.A. 1998/2005	SMT SHEELA PAREEK & ORS SURESH CHAND & ORS	SANDEEP MATHUR-P AMARNATH PAREEK-R
	1700		
With			
34	C.M.A. 2710/2010	UNITED INDIA INSURANCE CO LTD SMT SHEELA PAREEK & ORS	PARAS KUHAD-P GAUTAM RISHI-R
	1700		
With			
35	C.W. 8885/2007	GOPAL SHARMA STATE OF RAJ AND ANR	G P KAUSHIK-P ABHI GOYAL-P M C TAYLOR-P RAJ KUMAR TONGAWAT-P VANDANA CHAUHAN-P ZAKIR HUSSAIN ADD G C-R BHARAT VYAS-R CHANDRASH SINGH-R G.S.GILL AAG-R P C SHARMA-R R B MATHUR-R R P SINGH AAG-R UMASHANKER PANDEY-R
	1600 APPL 16639/2015 APPL 31743/2015 APPL 33700/2015 APPL 33971/2015 APPL 34063/2015 APPL 53324/2015 APPL 9642/2015 BEFORE		

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATION			
With			
36	C.W. 3965/2001	GOVINDA AND ORS BOR AJMER AND ORS	GP KAUSHIK-P MC TAYLOR VANDANA CHAUHAN-P R K DAGA-P
			BHARAT VYAS-R AMIT KURI-R BHARAT VYAS-R DR P C JAIN-R MAHENDRA GOYAL-R P C SHARMA-R PAWAN PAREEK-R SAKET PAREEK HEEMLATA-R
	1804 APPL 37749/2015		
With			
37	C.W. 1556/2002	JAMNA LAL & ORS STATE OF RAJ & ORS	A.K.SHARMA,SHOBHIT VYAS-P MC TAYLOR VANDANA CHAUHAN-P R K DAGA-P
			SAKET PAREEK,A.N.SHARMA-R BHARAT VYAS-R G P KAUSHIK-R JAI LODHA-R P C SHARMA-R PAWAN PAREEK-R S N SHARMA-R
	6900 APPL 37744/2015 APPL 7724/2016 APPL 8085/2015		
With			
38	C.W. 3831/2002	APOLO NAGAR HOUSINGH COOPERATI THE J D A JAIPUR ANDORS	SAKET PAREEK,AN SHARMA-P
			G P KAUSHIK-R P C SHARMA-R PAWAN PAREEK-R RAJ KUMAR TONGAWAT-R
	6900 APPL 37652/2015 APPL 37746/2015 APPL 48359/2015		
With			
39	C.W. 4319/2002	APOLO NAGAR HOUSINGH COOPERATI SETTLEMENT COMMISSIONER JAIPUR	SAKET APREEK-P
			G P KAUSHIK-R MC TAYLOR VANDANA CHAUHAN-R P C SHARMA-R PAWAN PAREEK-R R P GARG-R RAJ KUMAR TONGAWAT-R
	1804 APPL 37654/2015 APPL 52361/2014		
With			
40	C.W. 4320/2002	APOLO NAGAR HOUSINGH COOPERATI B O R AJMER AND ORS	SAKET PAREEK-P
			G P KAUSHIK-R MC TAYLOR VANDANA CHAUHAN-R P C SHARMA-R PAWAN PAREEK-R R P GARG-R RAJ KUMAR TONGAWAT-R
	1804 APPL 37653/2015 APPL 37745/2015		

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATION			
With			
41	C.W. 8710/2005	GOPAL SHARMA STATE OF RAJ & ANR	G S SHARMA-P G P KAUSHIK-P
	1600 APPL 19885/2017 APPL 36864/2015		BHARAT VYAS-R AMIT KURI-R BHARAT VYAS-R MAHENDRA GOYAL-R R B MATHUR-R R P SINGH AAG-R SHYAM LAL SHARMA-R SURYA PRATAP SINGH-R UMASHANKER PANDEY-R ZAKIR HUSSAIN-R
With			
42	C.C.P. 32/2006	GOPAL SHARMA ANIL AGARWAL	P S SHARMA-P
	2401 APPL 3395/2009		
With			
43	C.Ist.Appl 376/2010	GOVIND RAM AND ANOTHER RAJ HOUSING BOARD AND OTHERS	GOPAL SHARMA-P G S SHARMA-P
	3800		UMESH KUMAR SHARMA-R DR P C JAIN-R NARENDRA MISHRA-R P C SHARMA-R
With			
44	C.W. 2178/2011	GOVIND RAM AND ANR RAJ HOUSING BOARD AND ORS	G P KAUSHIK-P
	4300		DR P C JAIN-R P C SHARMA-R SAKET PAREEK-R
With			
45	C.W. 4605/2013	GOVIND RAM AND ANR STATE (URBAN DEVELOPMENT)ANR	P S SHARMA-P ABHI GOYAL-P MAHENDRA GOYAL-P S N KUMAWAT-P
	1806 APPL 34812/2015 APPL 35119/2015 APPL 53325/2015		P C SHARMA-R AMIT KURI-R BHARAT VYAS-R CHANDRASH SINGH-R UMASHANKER PANDEY-R
With			
46	C.W. 6488/2014	GOVIND RAM AND ANR STATE OF RAJ AND ORS	G P KAUSHIK-P ABHI GOYAL-P P C SHARMA-P V K TAMOLIYA-P
	1701 APPL 34820/2015 APPL 35113/2015 APPL 53326/2015		MANU BHARGAVA G C-R ASHWINI JAIMAN-R O P MISHRA RAJAT RANJAN-R SAKET PAREEK-R SHRI MANU BHARGAVA-R UMASHANKER PANDEY-R

Daily Causelist(Filtered)
Monday Dated : 15/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATION			
With			
47	C.W. 9435/2014	GADIYA @GIRDHARI AND ANR STATE (URBAN DEVELOPMENT)ANR	PETITIONER SELF-P P S SHARMA-P R K DAGA-P
	1600 APPL 19486/2017 APPL 36865/2015		MANU BHARGAVA G C-R AMIT KURI-R BHARAT VYAS-R SHYAM LAL SHARMA-R UMASHANKER PANDEY-R
With			
48	C.W. 13866/2015	RAM KISHAN AND ORS STATE OF RAJ AND ORS	O P MISHRA-P
	1600 APPL 39235/2016 APPL 39914/2016 APPL 53322/2015 APPL 54585/2015		SAKET PAREEK-R AMIT KURI-R BHARAT VYAS-R G S GILL AAG H KANDPAL-R M C TAYLOR P S SHARMA-R MAHENDRA GOYAL-R
49	C.RVW. 32/2017	HEERA LAL SHRIRAM GEN INSURANCE CO LTD AND OTHERS	JAIDEEP SINGH RATHORE-P
	4201 APPL 20349/2017 LIMITATION		
50	C.M.A. 1806/2017	IQBAL MOHAMMAD DEENU KHAN AND ANR	HANISH KHAN-P
	0603 CMCC 742/2017		
51	C.M.A. 2683/2017	MOHAMMAD SHADIQ NOOR MOHAMMAD AND ORS	GIRISH KHANDELWAL-P
	0603 CMCC 1097/2017		
52	C.M.A. 3586/2017	UNITED INDIA INSURANCE CO LTD NARENDRA KUMAR AND ORS	VIRENDRA AGRAWAL-P VIRENDRA AGRAWAL-P
	1700 CMCC 1416/2017		
53	C.M.A. 5044/2017	SMT GUDDI AND ORS GOPAL AND ANR	KAMAL GUPTA-P
	1700 CMCC 2894/2017		
54	C.M.A. 5640/2017	SMT PREMLATA ALIAS PREM DEVI AND ORS SHRI CHITTARMAL AND ANR	B C RAWAT-P
	1700 CMCC 2859/2017		
55	C.M.A. 5734/2017	NIRMBHAY SINGH AND ORS GOPAL AND ORS	R B BANSAL/B P YADAV-P
	1700 (LIMITATION) APPL 2396/2017		
56	C.M.A. 6189/2017	SMT ANOPI AND ORS SONU JAIN AND ORS	AKSHAT CHAUDHARY-P
	1700 CMCC 2710/2017		
57	C.M.A. 6610/2017	REKHA ICICI LOMBARD GEN INSURANCE CO LTD	VINAY MATHUR-P
	1700 (LIMITATION) APPL 2961/2017		
58	C.M.A. 34/2018	BABULAL JANGID AND ORS MANGALRAM SAINI AND ANR	RITESH JAIN-P
	1700 CMCC 23/2018		
59	C.M.A. 37/2018	SMT ANITA DEVI AND ORS RAMPRAKASH MEENA AND ORS	SANDESH KHANDELWAL-P
	1700 CMCC 24/2018		

Daily Causelist(Filtered)
Monday Dated : 15/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATION			
60	C.M.A. 39/2018 0603 CMCC 25/2018	PRABHUNARAYAN MEENA HARIMOHAN AND ANR	RITESH JAIN-P
61	C.M.A. 40/2018 0603 CMCC 26/2018	MAHENDRA KUMAR RAJORIYA JOGENDRA KUMAR SHARMA AND ANR	RITESH JAIN-P
62	C.M.A. 42/2018 0603 CMCC 29/2018	LOKESH KUMAR SAINI SIYARAM JOSHI AND ANR	RITESH JAIN-P
63	C.M.A. 43/2018 0603 CMCC 30/2018	KALURAM SHIVRAJ SINGH AND ORS	RITESH JAIN-P
64	C.M.A. 48/2018 1700 CMCC 31/2018	SMT RITA DEVI AND ORS GANGARAM SAINI AND ORS	RITESH JAIN-P
65	C.M.A. 69/2018 0603 CMCC 41/2018	SATPAL ALIAS RAJA HARI NARAYAN AND ORS	GIRISH KHANDELWAL-P
66	C.M.A. 83/2018 0602 CMCC 42/2018	RAMGOPAL ASLAM KHAN AND ORS	K N TIWARI-P
67	C.M.A. 87/2018 0602 CMCC 43/2018	MANGI LAL KANHAIYA LAL AND ORS	K N TIWARI-P
68	C.M.A. 88/2018 0602 CMCC 44/2018	SURENDRA SINGH RAJESH SHARMA AND ORS	K N TIWARI-P
69	C.M.A. 94/2018 1700 CMCC 55/2018	SMT SAPNA SHARMA AND ORS SALEEM THR LRS	GIRISH KHANDELWAL-P
70	C.M.A. 95/2018 1700 CMCC 56/2018	KUMARI PHOOLBANO LAKHAN SINGH AND ORS	ROHIT KHANDELWAL-P
71	C.M.A. 96/2018 1700 CMCC 57/2018	HARESH AND ORS RAMDHAN AND ORS	BUDDHI PRAKASH SHARMA-P
72	C.M.A. 102/2018 0603 CMCC 58/2018	HARKESH ALIAS HARIKESH BRIJMOHAN MALAV AND ANR	GIRISH KHANDELWAL-P
73	C.M.A. 115/2018 1700 CMCC 66/2018	MOHD SALIM ANSARI LAKHAN SINGH AND ORS	ROHIT KHANDELWAL-P
74	C.M.A. 117/2018 1700 CMCC 68/2018	MOHD SALIM ANSARI LAKHAN SINGH AND ORS	ROHIT KHANDELWAL-P
75	C.M.A. 118/2018 1700 CMCC 69/2018	MOHD SALIM ANSARI LAKHAN SINGH AND ORS	ROHIT KHANDELWAL-P
FOR FRESH ADMISSION WITH STAY/BAIL			
76	C.M.A. 1708/2017 0603 STAY 1241/2017	MURLI DHAR BRIJESH AND ORS	VIKAS KABRA-P
77	C.M.A. 5549/2017 1700 STAY 3944/2017	THE NEW INDIA ASSURANCE CO LTD RAJENDRA PRASAD GUPTA AND ORS	R P VIJAY-P

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITH STAY/BAIL				
78	C.M.A. 5609/2017 1700 STAY 4/2018	SMT SANTOSH DEVI AND OTHERS HEERA LAL AND OTHERS	BHANU PRAKASH-P	
79	C.M.A. 5727/2017 0602 STAY 4065/2017	UNITED INDIA INSURANCE CO LTD PRAHLAD ALIAS PAPPU AND ORS	HRIDAYESH SINGH-P	
80	C.M.A. 6661/2017 0603 STAY 4889/2017	THE ORIENTAL INSURANCE CO LTD MEHARBAN SINGH AND ORS	LOKESH PARIHAR-P	
81	C.M.A. 6845/2017 1700 STAY 5064/2017	CHOLAMANDALAM MS GEN INSURANCE CO LTD SMT RAZIA AND ORS	SANDEEP PATHAK-P	
FRESH ADMISSION WITHOUT STAY/BAIL				
82	C.M.A. 3871/2016 1700	SANTOSH KANWAR AND ORS. SANJAY KUMAR @ SANJAY MALAKAR AND ORS.	VINAY MATHUR-P VINAY MATHUR-P	
83	C.M.A. 5572/2016 1700	BHOJA SINGH AND ORS HARI RAM AND ORS	JAI PRAKASH GUPTA-P JAI PRAKASH GUPTA-P	
84	C.M.A. 2418/2017 1700	DEEPA AND ANR VIKRAM SINGH AND ORS	ANSHUL SHARMA-P	
85	C.M.A. 2420/2017 1700	SAPNA AND ANR VIKRAM SINGH AND ORS	ANSHUL SHARMA-P	
86	C.M.A. 2489/2017 0603	MAHENDRA KUMAR RAM KALYAN AND ORS	JITENDRA BAJAJ-P	
87	C.M.A. 2612/2017 0603	SAAID ALIAS SHAID RAJESH VASWANI AND ORS	RITESH JAIN-P	
88	C.M.A. 5063/2017 1700	SMT LADA DEVI AND ORS SITARAM AND ANR	KAMAL GUPTA-P	
89	C.M.A. 5218/2017 0602	ANKIT KHANDELWAL RAMSWAROOP JAT AND ORS	VINAY MATHUR-P	
90	C.M.A. 5723/2017 1700	BANSHILAL AND ANR RAMGOPAL JAT AND ORS	BHANU PRAKASH-P	
91	C.M.A. 6061/2017 1700	TEJRAM AND ORS KISHAN KUMAR ALIAS KRISHAN AND ORS	KAMAL GUPTA-P	
92	C.M.A. 6062/2017 0603	VISHRAM ALIAS BASRAM KISHAN KUMAR ALIAS KRISHAN AND ORS	KAMAL GUPTA-P	
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED				
93	C.M.A. 1301/2000 1700	SMT ANITA SINGH & OTHERS JAGDISH SINGH & OTHERS	RAKESH BHARGAVA-P A MAITRA-P	DHARMENDRA AGARWAL-R DHARMENDRA AGARWAL-R
94	C.M.A. 5968/2017 1700	GURADIVAYA BHOLA AND ANR HARI PAL SINGH AND ORS	SANDEEP MATHUR-P	

Daily Causelist(Filterd)
Monday Dated : 15/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED			
With			
95	C.M.A. 4780/2017	ANJALI BHOLA GURADIVAYA BHOLA AND ORS	RAJNEESH GUPTA-P TRIPURARI SHARMA-R SANDEEP MATHUR-R
	1700		
	STAY 3391/2017		

SB CIVIL CONTEMPT MATTERS

SB CIVIL MISC WRITS (CIVIL COURT ORDERS)

COMPANY MATTERS

NOTE: IN HEARING CASES, LEARNED COUNSEL FOR THE PARTIES ARE REQUESTED TO KEEP AVAILABLE SHORT SYNOPSIS AND LIST OF DATES ALONG WITH PHOTOCOPY OF THE JUDGMENTS RELIED UPON

CASES LISTED IN HEARING CATEGORY EITHER IN MAIN LIST OR IN SUPPLEMENTARY LIST OR IN WEEKLY LIST WILL BE TAKEN YEAR WISE i e IN CHRONOLOGICAL ORDER

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - DEFECT CASES			
1	C.W. 19725/2017 4300 APPL 67495/2017 SENIOR CITIZEN	GIRISH KUMAR DWIVEDI SANJAY AND ORS	MUKESH SHARMA-P
2	C.W. 20741/2017 4300 SENIOR CITIZEN	DHUKLRAM KALU RAM	PRATAP SINGH SIROHI-P
3	C.W. 22424/2017 1200 SENIOR CITIZEN	JAGDISH PRASAD SHARMA AND ANR M/S H D B FINANCIAL SERVICE LTD AND ANR	MAHESH GUPTA-P
4	C.W. 22571/2017 4300 SENIOR CITIZEN	SRINARAIN AND ANR CHAIRMAN MUNICIPAL BOARD & ORS	CHIRANJI LAL SAINI-P
5	C.W. 22598/2017 4300 SENIOR CITIZEN	SUA LAL THROUGH HIS LRS MANAK CHAND THROUGH HIS LRS & ORS	G C GARG ALOK GARG-P
6	C.W. 22642/2017 4300 SENIOR CITIZEN	NAND KISHORE PAREEK AND ORS RAMKARAN JAT AND ORS	N C SHARMA S L SHARMA-P
7	C.W. 22794/2017 4300 SENIOR CITIZEN	NASEER AND ORS ABDUL RASHEED AND ANR	KALEEM AHMED KHAN-P
8	C.C.P. 1984/2017 2401	DINESH GAUTAM SHRI ONKAR MEENA	GIRISH KHANDELWAL-P
9	C.W. 20967/2017 4300	ISHAQ KHAN TEHSILDAR LAXMANGARH AND ORS	KAPIL GUPTA-P
10	C.W. 22412/2017 4300	BHERU LAL RAMJILAL AND ANR	MUKESH SHARMA-P
11	C.W. 22414/2017 4300	TRILOK CHAND KHEM CHAND AND ANR	GAJENDRA SINGH RATHORE-P
12	C.W. 22415/2017 4300	STATE OF RAJ AND ANR M/S G S ATWAL & COMPANY	SANJEEV SINGHAL DY GC-P G P KAUSHIK-R G P KAUSHIK-R
13	C.W. 22418/2017 4300	MANAGING COMMITTEE AND ANR ROHITASH KUMAR GOTHWAL AND ANR	DHOOP SINGH POONIA-P
14	C.W. 22419/2017 4300	MANAGING COMMITTEE AND ANR MAHIPAL SINGH AND ANR	DHOOP SINGH POONIA-P

Daily Causelist(Filtered)
Monday Dated : 15/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS - DEFECT CASES				
15	C.W. 22438/2017 4300	M D BAIJNATH SHRIRAM SABOO SHISHU ANR RAM NIWAS JANGIR AND ANR	DHOOP SINGH POONIA-P	
16	C.W. 22568/2017 2800	LALA RAM AND ORS VIDHI VIHAR AND ORS	RAM MANOHAR SHARMA-P	
17	C.W. 22569/2017 4300	MAHAVEER PRASAD SHARMA PARAS KUMAR JAIN AND ANR	ASHWANI CHOBISA-P	
18	C.W. 22636/2017 4300	RAMLAL PRAHLAD AND ORS	AMIN ALI-P	
19	C.W. 22638/2017 4300	AMINA BANO AND ORS SMT SUBEDAULAT AND ORS	ARUN SINGH SHEKHAWAT-P	
20	C.W. 22708/2017 4300	GOKUL MU KESAR AND ORS	ABDUL HAMID KHAN-P	
FOR ORDERS				
21	C.M.Appl. 440/2015 4201	DR ANAND SHARMA SHRI MUKESH SHARMA AND OTHERS	JAI LODHA-P	G.S. GILL AGG-R
22	C.C.P. 54/2016 2401	VIMALA DEVI TETARWAL AND ANOTHER SHRI P K GOYAL AND ANOTHER	RAM PRATAP SAINI-P	
23	C.C.P. 367/2016 2401	CHHITARMAL VERMA SHRI KRISHAN KUNAL AND OTHERS	HOSHIYAR SINGH ARYA/ANOOP-P	
24	C.C.P. 1245/2016 2401	BRIJ MOHAN SAINI SMT VEENU GUPTA AND OTHERS	ROHITASHW KAJLA-P ROHITASHW KAJLA-P	SHYAM ARYA-R
25	C.C.P. 1354/2016 2401	SHANKAR LAL HARISAN SMT VEENU GUPTA AND ORS	ROHITASHW KAJLA-P ROHITASHW KAJLA-P	
26	C.C.P. 1387/2016 2401	SAMAY SINGH SHRI SUBIR KUMAR AND ORS	JEETENDRA KUMAR SHARMA-P	
27	C.W. 9897/2016 4300 CMS 8884/2016	SMT MANORMA DEVI &ORS GOPALDAS AND ORS	DILEEP SINGH JADOUN-P	
28	C.C.P. 177/2017 2401	SHIV KARAN AND ORS SHRI NARESH PAL GANGWAL AND ORS	SURESH KASHYAP-P	PRAHLAD SINGH/AMIT-R PRAHLAD SINGH-R
With				
29	C.C.P. 184/2017 2401	VINOD TAK AND ORS SHRI NARESH PAL GANGWAL AND ORS	SURESH KASHYAP-P	PRAHLAD SINGH/AMIT-R PRAHLAD SINGH-R
30	W.M.APPL. 462/2017 4201 BEFORE	MANAGEMENT M/S C I M M CO BIRLA LTD STATE OF RAJ AND ORS	LAXMI KANT-P ANITA AGARWAL-P	
31	WRIT RAP 839/2017 4201	RAVI PRAKASH GOPI RAM AND ORS	DR MAHESH SHARMA-P	

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
32	C.C.P. 848/2017 2401	DEEPIKA KHANT SHRI NARESH PAL GANGWAR AND ANR	SUNIL KUMAR SINGODIYA-P	
33	C.C.P. 910/2017 2401	DHARM PAL SINGH SHRI D B GUPTA AND ANR	MANOJ SHARMA/RAMNIWAS-P	AMIT LUBHAYA-R
34	C.C.P. 1030/2017 2401	BHANWAR SINGH SHRI DEEPAK UPRETI AND ORS	MAHENDRA SHARMA-P	
35	C.C.P. 1334/2017 2401	RADHESY SHYAM GUPTA SMT VEENU GUPTA AND ORS	V B SRIVASTAVA-P	SHYAM ARYA AAG-R
36	C.C.P. 1513/2017 2401	GOKUL PRASAD DHANKA SHRI NARESH PAL GANGWAR AND ORS	Y K SHARMA-P	S K GUPTA AAG-R
37	C.C.P. 1726/2017 2401	ANITA PALIWAL SHRI MANJEET SINGH AND ORS	GAJENDER SHARMA-P	
38	C.C.P. 1793/2017 2401	NIROTI LAL STATE OF RAJ AND ORS	S K JINDAL AMIT JINDAL-P	RISHIPAL AGRAWAL-R RISHIPAL AGRAWAL-R
39	C.C.P. 1835/2017 2401	RAHUL KUMAR JAIN AND ORS NAVEEN MAHAJAN AND ORS	RAM PRATAP SAINI-P	
40	C.C.P. 1872/2017 2401	ANIL KUMAR PANDEY SHRI NAVEEN MAHAJAN AND ORS	ASHOK BANSAL-P	
41	C.C.P. 1931/2017 2401	GHEWAR CHAND BANJARA SHRI NATHMAL DIDDEL AND ORS	ASHOK BANSAL-P	
42	WRIT RAP 7/2018 4201 CMCW 57/2018	SURESH KUMAR NARSI AND ORS	K N SHARMA DR ANIL SHARMA-P	
FOR ORDERS - ON INTERIM APPLICATIONS				
43	C.W. 17406/2016 4300 APPL 48761/2017 SENIOR CITIZEN STAY 15528/2016	RAGHUNATH DAS AGARWAL GOPI RAM	M A KHAN-P	
44	C.W. 4078/2017 4300 APPL 74909/2017 CMS 3681/2017 SENIOR CITIZEN	BABULAL GURJAR &ORS RAMJILAL MEENA&ORS	R K DAGA-P	MANOJ SHARMA RAMNIWAS-R P K MISHRA-R
45	C.W. 3768/2008 4300 APPL 1084/2018	STATE OF RAJ AND ORS PRAMOD KUMAR SHARMA	B L AVASTHI ADD GC-P	BANWARI SHARMA-R
46	C.W. 18442/2011 4300 APPL 50482/2017 stay 16913/2011	MANDIR THAKURJI SHRI SAKSHI ADDI CIVIL JUDGE (J D) ORS	VINODI LAL MATHUR-P	ARVIND GUPTA-R
47	RES.APPL. 205/2015 4201 (LIMITATION) APPL 457/2015	PRABHU DAYAL CHAKRADHARI K K PATHAK AND OTHERS	R K SAINI-P	ABHI GOYAL-R

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - ON INTERIM APPLICATIONS			
48	C.W. 4142/2015 4300 APPL 70668/2017 CMS 3719/2015	RAJENDRA SHARMA &ORS RATAN SINGH RANAWAT &ORS	V K TAMOLIYA-P HRIDAYESH SINGH-R DHEERAJ TRIPATHI DY G C-R
49	C.W. 9249/2015 4300 APPL 59661/2016	M/S WIMCO LTD MR GOPAL LAL AGARWAL &ORS	ANANT KASLIWAL-P
50	C.C.P. 1094/2016 2401 APPL 485/2018	SHAMBHU RAM VERMA SHRI BHASKAR A SAWANT AND OTHERS	BY POST-P S. K. GUPTA-R
51	C.W. 9153/2016 4300 APPL 75247/2017 CMS 8238/2016	RAMESH CHAND INDORA GIRIRAJ PRASAD	M C JAIN ANKIT JAIN-P SHAIENDRA SINGH-P SARANSH SAINI-R SARANSH SAINI-R
52	C.C.P. 1208/2017 2401 APPL 425/2018	SATYENDRA SINGH SHRI DEEPAK UPRETI AND ORS	G S FAUZDAR-P G S GILL AAG-R
53	C.W. 2452/2017 4300 APPL 55753/2017 STAY 2203/2017	DR BIJENDRA KUMAR SAINI M/S B K DISTRIBUTORS	I R SAINI-P SRIRAM YADAV-R
54	C.W. 5835/2017 4300 APPL 45164/2017 APPL 45168/2017 APPL 45169/2017	DINESH MINERALS PVT LTD AND ORS SHEOKARAN AND ORS	A K BAJPAI-P O P MISHRA-R
FOR FRESH ADMISSION- WITH STAY/BAIL			
55	C.W. 20540/2017 4300 CMS 18011/2017 SENIOR CITIZEN	CHIRANJILAL SHIR DIGAMBAR JAIN AND ORS	SHOVIT JHAJHARIA-P
56	C.W. 21756/2017 4300 CMS 18999/2017 SENIOR CITIZEN	ROHITASH SINGH ASHOK SINGH	AJAY GUPTA KAVITA-P
57	C.W. 819/2018 4300 CMS 613/2018 SENIOR CITIZEN	BABU LAL BUNDEL RAJESH BUNDEL	ABHI GOYAL-P
58	C.W. 14504/2014 4300 STAY 13346/2014	AYZAZ KHAN SHAFI MOHAMMAD AND ORS	MAHESH GUPTA-P
59	C.W. 6627/2016 4300 STAY 5945/2016	MOHAMMAD IBRAHIM &ORS MEHBOOB KHAN &ORS	ZEESHAN KHAN-P P L SHARMA-R P L SHARMA-R
60	C.W. 17677/2017 4300 CMS 15675/2017	PRAHLAD KISHAN @ CHHITAR MAL SITA RAM AND ORS	R SURANA SANJAY YADAV-P
61	C.W. 19667/2017 1101 CMS 17378/2017	PRADEEP MOTIYANI SMT DROPATI MOTIYANI AND ORS	KAMLENDRA SIHAG N GAUTAM-P
62	C.W. 22758/2017 4300 CMS 19856/2017	DIGAMBER JAISWAL JAIN SAMAJ AND ANR PRAKASH CHAND JAIN AND ORS	DHEERAJ SINGHAL-P
63	C.W. 22760/2017 4300 CMS 19859/2017	DIGAMBER JAISWAL JAIN SAMAJ AND ANR PRAKASH CHAND JAIN AND ORS	DHEERAJ SINGHAL-P

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION- WITH STAY/BAIL				
64	C.W. 22763/2017 4300 CMS 19861/2017	DIGAMBER JAISWAL JAIN SAMAJ AND ANR PRAKASH CHAND JAIN AND ORS	DHEERAJ SINGHAL-P	
65	C.W. 23443/2017 4300 CMS 20409/2017	LAXMAN PARUSRAM AND ORS	NIKHLESH KATARA-P	YOGESH SINGHAL-R YOGESH SINGHAL-R
66	C.W. 23515/2017 4300 CMS 20472/2017	SMT KHERUNISHA HER LR AND ANR SHRI NIJAMUDDIN	RAJAT RANJAN-P	
FOR FRESH ADMISSION- WITHOUT STAY/BAIL				
67	C.C.P. 1414/2017 2401	DINESH KUMAR SHRI ASHIM KHURANA CHAIRMAN S S C	R B SHARMA (GANTHOLA)-P	
68	C.C.P. 1965/2017 2401 APPL 2785/2017 (LIMITATION) APPL 41531/2017	ROOP SINGH VERMA SHRI JAGDISH PRASAHAD SHARMA	DILEEP SINSINWAR/RAHMAT-P	
69	C.C.P. 2113/2017 2401	M/S SHYAM & BROTHERS THR PROPRIETOR SHRI NANNU MAL PAHADIYA AND ANR	S N KUMAWAT-P S N KUMAWAT-P	
70	C.C.P. 50/2018 2401	BHAGCHAND SHRIMANJIT SINGH AND ORS	VINOD KUMAR SHARMA-P	
71	C.C.P. 51/2018 2401	SUNITA KUMARI DR V K MATHUR AND ORS	SANDEEP GARSSA-P	
72	C.C.P. 53/2018 2401	JAGMOHAN GAUR MANJEET SINGH AND ORS	M S GATHWAL-P	
73	C.W. 637/2018 4300	SHARVAN BABULAL AND ORS	BHANU PAREEK-P	
FOR ADMISSION - NOTICE SERVED REPLY NOT FILED				
74	C.W. 4547/2005 4300	CHAND MAL JAIN DESH RATAN JAIN & ORS	GOPI CHAND GARG-P	DINESH KALA-R
With				
75	C.W. 4550/2005 4300	CHAND MAL JAIN DESH RATAN JAIN & ORS	GOPI CHAND GARG-P	DINESH KALA-R
76	WRIT REVIEW 168/2011 4201 BEFORE CMS 11917/2011	DISTRICT AND SESSION JUDGE ORS RAM BHAROSI AND ORS	MR ANIROODH SINGH-P	S B GUPTA-R ASHWINI JAIMAN-R
77	C.C.P. 1081/2012 2401	KAPOOR CHAND GANGWAL SHANTI SWAROOP	NITIN JAIN-P	LAXMI KANT-R
78	C.C.P. 332/2017 2401	MURARI SINGH GURJAR SHRI N C GOYAL AND ORS	B S KACHHAWA-P	G.S.GILL-R
79	C.C.P. 1022/2017 2401	PARTA RAM NEEL KAMAL DARBARI AND ORS	ANOOP DHAND-P	J M SAXENA-R RISHIPAL AGRAWAL-R
80	C.C.P. 1158/2017 2401	DR NAVNEET VERMA &ORS MR ASHUTOSH A T PEDNEKAR AND ORS	AJATSHATRU MINA-P	RAJENDRA PRASAD AAG-R

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ADMISSION - NOTICE SERVED REPLY NOT FILED			
81	C.C.P. 1188/2017 2401	ROBIN SINGH SHRI S K AGARWAL AND ORS	RAVINDRA PALIWAL-P J M SAXENA-R S S RAGHAV-R
82	C.C.P. 1598/2017 2401	SANGEETA SHARMA SHRI NAVEEN MAHAJAN AND ORS	M S GURJAR-P SANJEEV KUMAR MAHALA-R MR. ANURAG SHARMA AAG-R
83	C.C.P. 1875/2017 2401	SMT NEENA MATHUR SHRI SUBHASH GOLECHHA AND ANR	DR VIKRAM SINGH NAIN-P S.K. GUPTA AAG-R
84	C.C.P. 1989/2017 2401	VINOD KUMAR SHARMA SH MANOHAR LAL SHARMA	SURESH KASHYAP-P VINAYAK JOSHI-R
FOR ADMISSION - NOTICE SERVED REPLY FILED			
85	C.W. 9388/2017 4300 CMS 8458/2017 SENIOR CITIZEN	RAJENDRA KUMAR SURANA ABHISHEK JAIN AND ANR	VINEET MEHTA MUDIT-P AJATSHATRU MINA-R AJATSHATRU MINA-R HIMANSHU JAIN-R
86	C.C.P. 970/2014 2401	SHRI JAGDISH PRASAD SAINI DR GOPAL DHAWAN AND OTHERS	M C TAYLOR-P VANDANA CHAUHAN-P RAJESH JAIN-R B S CHHABA(ASSTT S G)-R
87	C.W. 5209/2014 4300 CMS 4739/2014	SHANTI DEVI AND ANR RAJU AND ORS	VIMAL CHOUDHARY-P KAMAL KANT SHARMA-R
88	C.C.P. 468/2016 2401	DR (SMT)GUNMALA JAIN SHRI RAJHANS UPADHYAY AND OTHERS	ARUN SHARMA-P J M SAXENA(AAG)-R CHARU JAIN-R
89	C.C.P. 1055/2016 2401	BHANWAR LAL KUMHAR DR VEENA PRADHAN	BY POST-P PRAHLAD SHARMA-P Y S JADAN-R
90	C.C.P. 1365/2016 2401	ACHAL SINGH AND ORS SHRI RAJHANS UPADHYAY AND OTHERS	MAHENDRA SHAH-P DHARAM VEER THOLIA AAG-R
91	C.C.P. 187/2017 2401	MANAGING COMMITTEE KANORIA&ANR MR. PREM SINGH MEHRA AND ORS	SANDEEP PATHAK-P S.K. GUPTA-R
With			
92	C.C.P. 189/2017 2401	MANAGING COMMITTEE KANORIA &ANR MR. PREM SINGH MEHRA AND ORS	SANDEEP PATHAK-P S K GUPTA AAG-R
93	C.C.P. 1398/2017 2401	GAURAV BHATNAGAR SHRI NARESH PAL GANGWAR AND ORS	SUNIL KUMAR SINGODIYA-P S K GUPTA AAG-R

SB CIVIL MISC WRITS (RENT CONTROL ACT, EVICTION, TRANSPORT MATTERS, ELECTION MATTERS, ACADEMIC AND ADMISSION MATTERS, PANCHAYAT ACT, ELECTRICITY MATTERS, MUNICIPALITIES ACT, UIT ACT HOUSING BOARD, AGRICULTURAL PRODUCE MARKETING ACT, INDIAN STAMPS ACT, AND SB CIVIL SECOND APPEALS

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION- WITH STAY			
1	C.W. 4225/2015 6200 CMS 3796/2015	M/S SHRAVAN LAL KAILASH CHAND STATE (AGRICULTURE DEP)ORS	SHIV CHARAN GUPTA-P
2	C.W. 2436/2017 2612 CMS 7196/2017	PRAVEEN YADAV STATE OF RAJ AND ANR	DEEPAK KHANDELWAL-P R A KATTA-R
3	C.W. 14396/2017 2612 CMS 12736/2017	DILIP KUMAR THE REGIONAL OFFICER & ANR	DHARMENDRA SHARMA-P M S RAGHV-R MR MS RAHGHAV-R
4	C.W. 18403/2017 5400 CMS 16305/2017	DUNGAR SINGH GUJAR AND ORS J D A AND ANR	SANDEEP BHAGWATI SAURABH-P AMIT KURI-R NAINA SARAF-R
With			
5	C.W. 18404/2017 5400 CMS 16307/2017	VISHAMBHAR DAYAL SHARMA AND ORS J D A AND ORS	SANDEEP BHAGWATI SAURABH-P AMIT KURI-R MR. AMIT KUDI-R MRS. NAINA SARRAF-R NAINA SARAF-R
6	C.W. 20533/2017 6700 CMS 18007/2017	M/S SEASAME FOODS PVT LTD STATE OF RAJ AND ORS	G P SHARMA M C GUPTA-P MR. RAJENDRA PRASAD AAG-R
7	C.W. 21513/2017 2612 STAY 18803/2017	DEEPSHIKHA COLLEGE STATE (MEDICAL & HEALTH EDU) ORS	ASHOK MISHRA-P
8	C.W. 22374/2017 2612 CMS 19529/2017	SHIVA GUPTA (MINOR) & ORS STATE OF RAJ AND ORS	RAJENDRA SONI MOHIT SONI-P GAURAV JAIN-R MR. R.D. RASTOGI-R S K GUPTA AAG-R
With			
9	C.W. 510/2017 2612 CMS 490/2017	SOCIETY OF ENGLISH MEDIUM PVT SCHOOLS MINISTRY OF EDUCATION AND ORS	RISHIKESH MAHARISHI-P VINOD KUMAR GUPTA-R ASHISH KUMAR SINGH-R MR SK GUPTA AAG-R
10	C.W. 23389/2017 2612 CMS 20361/2017	KRISHANPURI GOSWAMI AND ORS HIGHER EDUCATION DEPARTMENT &ORS	SANJAY JOSHI B L SAINI-P
11	C.W. 24321/2017 0703 CMS 21055/2017	MANISH GANERIWAL M/S CHAKRESHWARI CONSTRUCTION PVT LTD	VIPUL JAIN-P SARANSH SAINI-R SARANSH SAINI-R
12	C.W. 752/2018 0703 STAY 561/2018	MAHENDRA PARNAMI SMT DROPADI DEVI	NIKHLESH KATARA-P

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION- WITH STAY				
13	C.W. 755/2018 2101 STAY 564/2018	MADAN LAL STATE OF RAJ AND ORS	RAGHURAJ SINGH RAJAWAT-P	
FOR ADMISSION FRESH WITHOUT STAY				
14	C.W. 20020/2017 2101	RAGHUBIR SINGH STATE OF RAJ AND ANR	JAGMEET SINGH-P	
15	C.W. 20422/2017 0703	ANIRUDH SINGH PURENDRA KUMAR	BIPIN GUPTA-P	
16	C.W. 22711/2017 0703	SMT ANITA RAMKATORI @ SHANTI DEVI	JAI PRAKASH GUPTA-P	
17	C.W. 24294/2017 2612	MEENAL BHATI C B S E AND ORS	RAHUL AGARWAL-P	
FOR ORDERS- DEFECT CASES				
18	C.W. 22450/2017 5200 SENIOR CITIZEN	KHEMRAJ DIVISIONAL COMMISSIONER AND ORS	S S YADAV-P	
19	WRIT REVIEW 399/2017 4201	SURESH KUMAR @ SHEERUMAL RAM CHANDRA	ASHISH SAINI-P	
20	W.M.APPL. 659/2017 4201	KAMLESH TAK SMT PUSHPA SAXENA	DINESH SINGH-P	
21	C.W. 21061/2017 5200	SMT HEERA DEVI AND ANR STATE (PANCHAYATI RAJ) ORS	D K BHARDWAJ-P	
22	C.W. 22434/2017 2612	MAHENDRA KUMAR STATE OF RAJ AND ORS	MAHENDRA KUMAR SELF-P	
23	C.W. 22709/2017 2203	APSEENA SHAHAZ	HEMENDRA GOYAL-P	
24	C.W. 22930/2017 5200	RAMAVATAR AGRAWAL THE VILLAGE PANCHAYAT TAMKOR AND ANR	MAHESH GUPTA KAMAL GUPTA-P	
25	C.W. 22933/2017 5200	RAMAVATAR AGRAWAL THE VILLAGE PANCHAYAT TAMKOR AND ANR	MAHESH GUPTA KAMAL GUPTA-P	
FOR ORDERS				
26	W.M.APPL. 9/2018 4201 BEFORE SENIOR CITIZEN	NONIHAL SINGH SMT MAYA DEVI	ANIL MEHTA-P	
27	C.W. 7447/2011 5200 CMS 6812/2011 LETTER 417/2017	DHARAM SINGH ADDI DISTRICT COLLECTOR ORS	S D SHARMA-P DEEPAK SHARMA-P	C S SHARMA-R ANIL KUMAR SHARMA-R B L SHARMA-R MAHESH GUPTA-R
28	WRIT RAP 449/2015 4201	OM PRAKASH AND ORS ADDI DISTRICT COLLECTOR ORS	POONAM CHAND SHARMA-P	

Daily Causelist(Filtered)
Monday Dated : 15/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
29	C.W. 8935/2017 0703 BEFORE LETTER 264/2017	SMT KAILASH KESHOTE MANOJ DUGGAL	G P SHARMA M C GUPTA-P	
30	C.W. 20132/2017 2612 CMS 17790/2017	MAA BHARTI SENIOR SECONDARY SECRETARY CB S C	N C SHARMA S L SHARMA-P	
31	C.W. 22540/2017 2604 CMS 19658/2017	MOHAMMED HARIS DR S R R A UNIVERSITY AND ORS	AMIN ALI-P	MAHENDRA SHAH V SHAH-R
FOR ORDERS - ON INTERIM APPLICATION				
32	C.W. 3034/2005 0702 APPL 57366/2017 APPL 57368/2017	LATIF KHAN SHRI MADAN LAL & ORS	N K MALOO-P	N K MALOO-R ROHAN JAIN-R SHAILESH PRAKASH SHARMA-R
33	C.W. 9379/2012 6200 APPL 75848/2017	NARENDRA SINGH AND ORS K U M S SPL CATE BHARATPUR AND AN	MANISH KUMAR SHARMA-P	INDERJEET SINGH-R MANJU JOSHI-R MANJU JOSHI ADD G C-R PRADEEP KALWANIA ADD G C-R
34	C.W. 2381/2014 5400 APPL 49201/2017	FUTRURE LIFESTYLE FASHINOS LTD MUNICIPAL CORP JAIPUR AND ANR	AMIT GUPTA-P	NAINA SARAF-R
35	C.W. 3622/2016 2203 APPL 51379/2017 APPL 63146/2017 AT 02-00 PM CMS 3199/2016	KAILASH CHAND SHARMA STATE (PANCHAYATI RAJ DEP)ORS	LOKESH SHARMA-P	PREM CHAND DEWANDA-R MR ANURAG SHARMA AAG-R MR. P.C. DEVENDA-R
36	C.W. 15494/2016 0703 APPL 59170/2017 CMS 13785/2016	MOHD AASIF NARENDRA GOLANI	R K DAGA-P	SURYA KANT KAUSHIK-R
37	WRIT REVIEW 366/2017 4201 (LIMITATION) BEFORE CMCW 982/2017 CMS 17645/2017	GOKAL CHAND MAKKHAN LAL	RAJESH KAPOOR-P	VINOD KUMAR SHARMA-R
38	C.W. 9764/2017 2203 APPL 74075/2017 CMS 8840/2017	SAHINA JEENAT AND ORS	MAHENDRA NAHAR-P	V K SHARMA RACHIT SHARMA-R
39	C.W. 15572/2017 2612 APPL 64159/2017	S L ACADEMY SCHOOL STATE (EDUCATION DEPARTMENT) ORS	LOKESH SHARMA-P	
FOR ADMISSION-NOTICE SERVED REPLY NOT FILED				
40	C.W. 5433/2017 2203 CMS 4976/2017	PRAMOD DEVI SMT SUMAN DEVI AND ORS	SHIV CHARAN GUPTA-P	INTJAR ALI-R
41	C.W. 19362/2017 0703 CMS 17155/2017	RAKESH KUMAR TAFAJJUL HUSSAIN	NASEEMUDDIN QAZI-P	

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ADMISSION-NOTICE SERVED REPLY NOT FILED			
42	C.W. 23176/2017 2612 CMS 20179/2017	STANI MEMORIAL P G COLLEGE UNIVERSITY OF RAJ	TANVEER AHAMAD-P V K SHARMA RACHIT SHARMA-R RACHIT SHARMA-R
FOR ADMISSION- NOTICE SERVED REPLY FILED			
43	C.W. 12444/2015 6200 STAY 10899/2015	M/S SHIR SHYAM ENTERPRISES STATE (AGRICULTURE DEP)ORS	AJAY GUPTA-P MANJU JOSHI ADD G C-R
With			
44	C.W. 11845/2017 4300 CMS 10593/2017	M/S SHRI KRISHNA TRADING CO AND ORS STATE OF RAJ AND ORS	AJAY GUPTA P K BANSAL-P MANJU JOSHI ADD G C-R
45	C.W. 14184/2016 2604 CMS 12612/2016	JAMWAMATA COLLEGE ALL INIDIA COUNSEL FOR TECH &ORS	SANDEEP SAXENA SAVITA-P AJAY KUMAR BAJPAI-R MANU BHARGAVA G C-R
46	C.W. 14769/2016 6700 CMS 13099/2016	MAHENDRA SINGH STATE OF RAJ	TANVEER AHAMAD-P DHEERAJ TRIPATHI DY G C-R
47	C.W. 18823/2017 2612 CMS 16675/2017	PARUL PUBLIC SR SEC SCHOOL B S E R AJMER AND ORS	O P JHAJHRIA-P PRAHLAD SINGH-R PRAHLAD SINGH-R
48	C.W. 19027/2017 5200 CMS 16839/2017	SMT ARCHANA TEPAN STATE (RURAL DEVELP & PANCHAYATI) ORS	SHASHI KANT SAINI-P LOKESH SHARMA SHEFALI-R ANURAG SHARMA AAG-R
49	C.W. 20811/2017 5600 CMS 18229/2017	POOJASHISH INFRASTRUICURES PVT STATE OF RAJ AND ANR	SUNITA PAREEK-P
With			
50	C.W. 20797/2017 5600 CMS 18215/2017	WISHMORE INVESTSMART STATE OF RAJ AND ANR	SUNITA PAREEK-P SATYA NARAYAN KUMAWAT-R
With			
51	C.W. 20799/2017 5600 CMS 18217/2017	BOULDER STONE MART PVT STATE OF RAJ AND ANR	SUNITA PAREEK-P SATYA NARAYAN KUMAWAT-R
With			
52	C.W. 20800/2017 5600 CMS 18218/2017	HORIZON PROJECTS STATE OF RAJ AND ANR	SUNITA PAREEK-P SATYA NARAYAN KUMAWAT-R
With			
53	C.W. 20801/2017 5600 CMS 18219/2017	VIVID REALESTATE PVT LTD STATE OF RAJ AND ANR	SUNITA PAREEK-P SATYA NARAYAN KUMAWAT-R
With			
54	C.W. 20802/2017 5600 CMS 18220/2017	AARDEN STONE MART PVT LTD STATE OF RAJ AND ANR	SUNITA PAREEK-P SATYA NARAYAN KUMAWAT-R

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ADMISSION- NOTICE SERVED REPLY FILED			
With			
55	C.W. 20804/2017 5600 CMS 18221/2017	EARNEST REALESTATE PVT LTD STATE OF RAJ AND ANR	SUNITA PAREEK-P SATYA NARAYAN KUMAWAT-R
With			
56	C.W. 20805/2017 5600 CMS 18223/2017	NETTO ALLOYS PVT LTD STATE OF RAJ AND ANR	SUNITA PAREEK-P SATYA NARAYAN KUMAWAT-R
With			
57	C.W. 20807/2017 5600 CMS 18224/2017	RADIX CONSTRUCTIONS PVT LTD STATE OF RAJ AND ANR	SUNITA PAREEK-P SATYA NARAYAN KUMAWAT-R
With			
58	C.W. 20808/2017 5600 CMS 18226/2017	ROOPTARA MERCHANDISE PVT LTD STATE OF RAJ AND ANR	SUNITA PAREEK-P SATYA NARAYAN KUMAWAT-R
With			
59	C.W. 20810/2017 5600 CMS 18228/2017	GOODWIN WEALTH CONSULTANCY PVT STATE OF RAJ AND ANR	SUNITA PAREEK-P
With			
60	C.W. 20812/2017 5600 CMS 18231/2017	NUTRILITE FOODS PVT LTD STATE OF RAJ AND ANR	SUNITA PAREEK-P
FOR HEARING			
61	C.W. 8809/2002 5200	MST SHANTI DEVI JAI NARAIN & ORS	DR MAHESH SHARMA-P GA-R B C JAIN-R GIRRAJ SHARMA-R PARIKSHIT SINGH DY G C-R
62	C.W. 8848/2002 5400	PREM CHAND KASLIWAL THE JAIPUR MUNICIPAL CORPORATI	MANU BHARGAVA-P R D RASTOGI-R NAINA SARAF-R R D RASTOGI-R
63	C.W. 6441/2004 0701	VIRENDRA KUMAR ESTATE OFFICER DEPUTY COMMISSI	G K GARG-P ASHISH JAIN DY GA-R H P BAIRWA DY G C-R
With			
64	C.W. 2006/2004 0800	JAGDISH PRASAD ESTATE OFFICER DEVASTHAN DEPAR	G.K.GARG-P G.A.-R H P BAIRWA DY G C-R
65	C.W. 8918/2005 0702	JANSI RAM STATE OF RAJ & ORS	GAYATRI RATHORE-P N C CHOUDHARY-R DHARMENDRA PAREEK ADD G C-R P S BAISLA-R SYED ZAKAWAT ALI DY G C-R

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
66	C.W. 9574/2005 5400	ALOK KHANNA & ANR MUNICIPAL CORPORATION JAIPUR &	S D SHARMA-P J M SAXENA-R ABHI GOYAL-R G P SHARMA-R S K GUPTA-R
67	C.W. 4580/2008 2612	MANAGING COMMITTEE J B SHAH STATE OF RAJ AND ORS	N K MALOO-P DR SONIYA SAINI ADD G C-R MANU BHARGAVA G C-R
68	C.W. 8310/2009 0800	RAM SWAROOP AND ORS JAMNA LAL KANI RAM BAJAJ &ANR	A K BAJPAI-P B L MANDANA-R R K GOYAL-R SUDESH BANSAL-R
69	C.W. 5376/2011 0703	MADAN LAL AND ORS RENT CONTROL APPEL TRIBUNAL ORS	ALANKRITA SHARMA-P R A AGARWAL-R
70	C.W. 1514/2014 0703	IRSHAD AHASAN	RAUNAK SINGHVI-P SARVESH SARASWAT-P SUMAN SHARMA-R SUMAN SHARMA-R
71	C.W. 5402/2015 0703 CMS 4832/2015	NARAYAN PRAKASH &ANR AJAY KUMAR JAIN &ANR	S K JINDAL AMIT JINDAL-P ALOK CHATURVEDI-R
72	C.W. 8246/2015 0703	NARENDRA KUMAR BAJ &ANR SANJAY KUMAR GARG	VIMAL CHOUDHARY-P R P GARG-R
73	C.W. 15396/2016 2203	SAROJ DEVI BAJRANG LAL AND ORS	MOHIT GUPTA-P KAPIL GUPTA-R KAPIL GUPTA-R
74	C.W. 800/2017 2203	VIJAYBHAN SINGH DHRUV SINGH AND ANR	R B MATHUR RAJEEV BANSAL-P D K DIXIT-R D K DIXIT-R
75	C.W. 15366/2017 2203	NEERAJ VIJAY LAXMI AND ORS	N C SHARMA S L SHARMA-P SURESH PAREEK-P KOSHLESH KUMAR-R KAPIL GUPTA-R

Daily Causelist(Filterd)

Monday Dated : 15/01/2018

Court No :20

HON'BLE MR. JUSTICE PRAKASH GUPTA

10.30 AM TO 01.00 PM

02.00 PM TO 04.30 PM

SB CIVIL FIRST APPEALS, SB CIVIL RESIDUE MATTERS

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - DEFECT CASES			
1	C.TRNS.APPLI 70/2016 4201 STAY 1735/2016	SMT RUCHI KUMARI BHANUPRATAP SINGH	NEERAJ SHARMA-P
2	C.TRNS.APPLI 82/2017 4201 STAY 2070/2017	PRATIBHA RANA MR VIKRAM JUNG RANA	SUNIL KUMAR SINGH-P
3	C.TRNS.APPLI 163/2017 4201 CMS 3738/2017	KULDEEP SINGH SEEMA KANWAR ALIAS KHEM KANWAR	D K SRIVASTAV/ANKITA-P
4	C.TRNS.APPLI 169/2017 4201 STAY 3869/2017	DEEPAK KUMAR SHAH GABBULA LAXMIPATI AND ANR	MANOJ AGRAWAL-P
FOR ORDERS			
5	C.Ist.Appl 36/1982 2800	SMT.GULAB DEVI SMT. NARANGI DEVI	J P GOYAL-P RAJENDRA ARORA-R B L AGARWAL,K N SHARMA-R V K TAMOLIYA-R
6	C.Ist.Appl 107/1995 1103	MOHAN LAL BODU RAM	M P MATHUR-P AMIT SINGH SHEKHAWAT-P ANOOP DHAND-R AMIT DADHICH-R B.L.MANDHANA-R GAYATRI RATHORE-R
7	C.Ist.Appl 779/2005 1805	MANOJ KUMAR AGARWAL JAGDISH NARAIN MATHUR & ANR	J P GOYAL-P SANJAY SRIVASTAVA-R
8	C.Ist.Appl 282/2007 1103	SAMIUNISSA CHAMMA BI	PRAVEEN JAIN-P LAXMIKANT SHARMA-R R K DAGA-R
9	C.Ist.Appl 498/2008 3800	SITA DEVI KAMLA PRASAD AND OTHERS	P C SWAMI-P AMIT SINGH SHEKHAWAT-P TANVEER AHAMAD-P TANVEER AHMED-P ABHI GOYAL-R
10	C.Ist.Appl 378/2009 3800	AMBESSADOR BUILCON PVT LTD HEERA PANNA FLAT SOCIETY	MANISH SHARMA-P MRS NAINA SARAF-R R P AGARWAL-R
11	C.Ist.Appl 665/2009 1003	PUKHRAJ BABU LAL & ORS	MAHENDRA SHAH-P SUDESH BANSAL-R B D AGARWAL-R
12	C.TRNS.APPLI 44/2016 4201 CMS 1015/2016	SHIV KUMAR SANGEETA	N C CHOUDHARY-P PAWAN SHARMA/ NEERAJ-R
13	C.TRNS.APPLI 161/2016 4201 CMS 3846/2016	SURBHI BANSAL KAPIL GARG	DHARMENDRA AGARWAL-P ABHIJEET SHARMA-R AMITABH VIJAY WARGIA-R
14	C.Ist.Appl 582/2016 3800	BALU RAM BADRINARAYAN AND ORS	DHOOP SINGH POONIA-P
15	C.Ist.Appl 625/2016 3800	DRAUPADI AND ORS SHANTI AND ANR	ASLAM KHAN/MUKESH-P DEEPAK KHANDELWAL-R

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
16	C.TRNS.APPLI 61/2017 4201 STAY 1610/2017	SMT KOSHAL LODHA ALIAS MEENA RAJA PATHRIYA	SAJID ALI-P	GAJENDRA VYAS-R
17	C.TRNS.APPLI 70/2017 4201 STAY 1771/2017	SMT SAVITA CHANDRA PRAKASH VEDWAL	SUBHASH KHANDELWAL-P	
18	C.lst.Appl 73/2017 3800 CMS 353/2017	UMESH AND ORS OMWATI AND ANR	P C JAIN-P	R K DAGA-R
19	C.TRNS.APPLI 157/2017 4201 STAY 3646/2017	RADHA SHARMA MUKESH SHARMA AND ANR	SHREE RAM DHAKAR-P	
20	C.lst.Appl 280/2017 3800 STAY 1490/2017	HANUMAN SAHAY YADAV RATAN LAL YADAV	YUNUS KHAN-P	ISHWAR JAIN-R
21	C.lst.Appl 345/2017 2800 STAY 1825/2017	KAILASH AND ORS LADDU AND ORS	RAJ KAMAL GAUR-P	VIJAY POONIA/ANIL KUMAR-R
22	C.lst.Appl 398/2017 3800	GOVIND LAL NAND KISHORE AND ORS	D N SHARMA-P	NASEEM UDDIN QAZI-R B S KACHHAWA-R
23	C.lst.Appl 541/2017 3800	KHALIL AHAMAD SHRI ABDUL RAIS	DINESH SINGH-P	
24	RES.APPL. 770/2017 4201	STATE THROUGH CHIEF SECRETARY AND ANOTHE BRIG MAHARAJA SAWAI BHAWANI SINGH AND OT	PRATEEK KASLIWAL-P	
With				
25	C.lst.Appl 86/2012 3800 APPL 23147/2016	STATE THROUGH CHIEF SECRETARY AND ANOTHE BRIG MAHARAJA SAWAI BHAWANI SINGH AND OT	C S SHARMA (L A)-P R B MATHUR-P SURYA PRATAP SINGH-P	R C SHARMA/VIVEK SHARMA-R B L SHARMA P KAUSHIK-R PRATEEK KASLIWAL-R SUDESH BANSAL-R
26	C.TRNS.APPLI 1/2018 4201 STAY 19/2018	SOBHNA ANKIT KUMAR SHARMA	RAJAT RANJAN-P	
FOR ORDERS ON INTERIM APPLICATIONS				
27	C.M.A. 396/1997 0603 APPL 40441/2017 BEFORE	SMT MOHARI DEVI & ORS RAM KARAN & ORS	S C SRIVASTAVA-P KAMAL GUPTA-P	SMT ARCHANA MANTRI-R S P SHARMA-R
28	C.lst.Appl 428/2003 3800 APPL 32536/2016	CHANDGIRAM PURSHOTTAM	SANJAY VERMA-P	M C JAIN-R GA, SHYAM ARYA-R J.R.CHOUDHARY-R
29	C.lst.Appl 290/2007 3800 APPL 39134/2017	L I C HOUSING FINANCE SHIVRAJ SHARMA	G K GARG-P	M F BAIG-R ASHISH SHARMA-R MAHESH GUPTA-R

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS ON INTERIM APPLICATIONS				
30	C.lst.Appl 321/2008 3800 APPL 8581/2014	MUNICIPAL BOARD, LAXMANGARH JUGAL KISHORE & ORS	K N GUPTA, AMIT TIWARI-P	R K AGRAWAL-R ABHISHEK CHOUDHARY-R RAJAT RANJAN-R
31	C.lst.Appl 252/2009 3800 APPL 6889/2009(LIMITATION) APPL 7034/2009	KARTAR SINGH ONKAR SINGH & ORS	NIKHLESH KATARA-P	YOGESH SINGHAL-R
32	C.lst.Appl 248/2012 3800 APPL 20401/2014 APPL 23735/2016	MAHESH RAMESH CHANDRA AND OTHERS	SHAILESH PRAKASH SHARMA-P SHAILESH PRAKASH SHARMA-P	AMIT JINDAL-R ANIL MEHTA-R
With				
33	C.M.A. 3892/2015 1103	RAMESH CHAND MAHESH	ANIL MEHTA-P	SHAILESH PRAKASH SHARMA-R
34	C.lst.Appl 478/2012 1704 (LIMITATION) APPL 28/2012	MAHESH CHAND SHARMA JAIPUR VIDYUT VITRAN NIGAM LTD AND ANOTH	DINESH SINGH-P	
35	C.lst.Appl 407/2014 1103 APPL 18351/2017	MAN SINGH BRIJENDRA SINGH AND OTHERS	S D SHARMA/DEEPAK SHARMA-P SANDEEP MAHESHWARI-P	V S FAUZDAR-R
36	C.lst.Appl 452/2014 3800 APPL 249/2017	DINESH KUMAR MEENA SMT JANKI BAI	SANJAY GANGWAR-P	SUMATI BISHNOI-R
37	RES.APPL. 754/2015 4201 APPL 4289/2017 APPL 4290/2017 APPL 4291/2017 APPL 4292/2017	SMT SANTOSH KUMARI NAVAL KISHORE	SHREY GAHARANA-P	DHARMENDRA JAIN-R
38	RES.APPL. 871/2015 4201 (LIMITATION) APPL 1944/2015	SMT KANCHAN KANWAR RAJA RAM SINGH & ORS	V S YADAV-P	RAM SINGH RATHORE-R MOHAMMED ANEES-R RAVI SHANKAR/RASHMI JAIN-R S ZAKAWAT ALI-R
39	C.lst.Appl 356/2016 1704 APPL 748/2018	A V V N L LTD THROUGH CHIEF M D AND ORS TARAMANI DEVI	MADHUSUDAN S RAJPUROHIT-P	AKSHAT CHAUDHARY-R
40	C.lst.Appl 360/2016 1704 APPL 32927/2017	A V V N L LTD THROUGH CHIEF M D AND ORS GIRDHARI LAL SHARMA AND OTHERS	MADHUSUDAN S RAJPUROHIT-P	AKSHAT CHAUDHARY-R
41	RES.APPL. 12/2017 4201 (LIMITATION) APPL 63/2017	PARASRAM SITA RAM AND OTHERS	GAURAV SHARMA-P	SATISH KUMAR BHAKER-R VISHAL JOSHI-R
42	C.lst.Appl 129/2017 1704 APPL 44605/2017 BEFORE	J V V N L AND ORS MST MEENA AND ORS	BIPIN GUPTA-P	RAJ KAMAL GAUR-R
43	C.lst.Appl 307/2017 3800 APPL 22374/2017	RAMESHWAR PRASAD ALIAS PAPPU RAM KALYAN	SURUCHI KASLIWAL/SUKRITI-P	SANDEEP JAIN-R YASHPAL SINGH JHALA-R

Daily Causelist(Filtered)
Monday Dated : 15/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATIONS			
44	C.Ist.Appl 376/2017 2800 APPL 33662/2017 APPL 38329/2017	RAMESH CHAND RAJ HANS	SUDESH BANSAL-P JAIDEEP SINGH RATHORE-R
45	C.Ist.Appl 476/2017 2800 (LIMITATION) APPL 1385/2017	MAYA DEVI SMT KISHAN DEVI AND ORS	ASHVIN GARG/ANIL YADAV-P DHEERAJ TRIPATHI-R V K ARYA/ MAMRAJ GURJAR-R
46	C.Ist.Appl 649/2017 3800 APPL 35208/2017 APPL 37810/2017	RAJENDRA PRASAD GOYAL AND ANR CHANDRASHEKHAR GOYAL THR LRS	RAJAT RANJAN-P SUDESH BANSAL-R
47	C.Ist.Appl 747/2017 3800 APPL 37492/2017	NAND KISHORE SONI GINNI DEVI THR LRS AND ANR	REASHM BHARGAVA-P BIHARI LAL AGARWAL-R
With			
48	C.Ist.Appl 753/2017 3800	GINNI DEVI THR LRS SHRI NAND KISHOR SONI AND ANR	B L AGARWAL-P REASHAM BHARGAVA-R AMIT GUPTA/ B L AGARWAL-P
49	C.Ist.Appl 928/2017 1704 CMCC 2910/2017 (LIMITATION) STAY 4764/2017	ASSISTANT ER A V V N L AND ORS LADA DEVI AND ORS	ASHISH SHARMA-P RAHUL AGARWAL-R
FOR FRESH ADMISSION - WITH STAY/BAIL			
50	C.Ist.Appl 576/2016 2800 STAY 3417/2016	RAMA PRAKASH BHARGAVA AND ORS M/S AMIT COLONIZERS LTD AND ORS	SUDESH BANSAL-P SANDEEP PATHAK-R ASHOK MISHRA-R B L AGARWAL-R GOVIND GUPTA-R
51	C.Ist.Appl 210/2017 3800 APPL 19380/2017 STAY 1119/2017	SOHAN LAL BARODA RAJASTHAN KSHETRIYA GRAMIN BANK	TARA CHAND SHARMA-P
With			
52	C.Ist.Appl 283/2017 3800 STAY 1492/2017	BABULAL AND ANR BARODA RAJASTHAN KSHETRIYA GRAMIN BANK	RAJKUMAR SUTHAR-P
53	C.Ist.Appl 490/2017 3800 STAY 2534/2017	SAMBHAR SALTS LTD STATE OF RAJASTHAN THR DIST COLLECTOR	ADITYA SHARMA-P
54	C.Ist.Appl 811/2017 1103 STAY 4237/2017	REVA CHAND ALIAS MANAK CHAND SMT SEETA DEVI AND ORS	ABHI GOYAL-P ASHISH JAIN-R
55	C.Ist.Appl 886/2017 2800 STAY 4599/2017	MOOLA RAM AND ORS BRIJMOHAN AND ORS	L L GUPT/VIKRAM JONWAL-P RAJESH PARASHR/A K SHARMA-R
56	C.Ist.Appl 901/2017 3800 STAY 4684/2017	LOKESH KUMAR AND ORS SMT SANTRA DEVI GOYAL	RAJAT RANJAN-P SUNITA PAREEK-R
57	C.Ist.Appl 26/2018 2800 STAY 72/2018	SMT MEENA DEVI SHRI GAINDI LAL GHALOT AND ANR	RAMESH KUMAWAT-P G P SHARMA-R
FOR FRESH ADMISSION - WITHOUT STAY			

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION - WITHOUT STAY				
58	EX.F.APEAL 10/2017 3600	SMT RADHA DEVI SMT LALLI DEVI AND ORS	L L GUPTA/VIKRAM JONWAL-P	LOKESH ATREY-R
With				
59	C.Ist.Appl 471/2017 1103	SMT RADHA DEVI SMT LALLI DEVI AND ORS	L L GUPTA/VIKRAM JONWAL-P	P L SHARMA-R LOKESH ATREY-R
60	C.RVW. 175/2017 4201 BEFORE	BHARAT UDYOG SAHAKARI SAMITI LTD &ORS SHRI AJAY SINGH AND ORS	B L AGARWAL-P	SUNITA PAREEK-R
61	C.Ist.Appl 818/2017 1704	SMT BIMLA DEVI AND ORS A V V N L AND ANR	SATYAPAL POSHWAL-P	
62	C.M.A. 2409/2017 1700 BEFORE	SMT LAXMI DEVI AND ORS SHIV PRASAD MEENA AND ORS	ARCHANA MANTRI-P	
FOR ADMISSION WITH NOTICE SERVED-REPLY NOT FILED				
63	C.Ist.Appl 626/2009 2800 STAY 3441/2009	RAMESHWAR BHAGWAN DAS & ORS	RAJ KAMAL GAUR-P	S K SINGODIYA-R SUNIL KUMAR SINGODIYA-R
64	C.Ist.Appl 260/2010 1103 STAY 1289/2010	RAJENDRA KUMAR AND ANOTHER GANGA SAHAY AND OTHERS	GHANSHYAM BRIJWASI-P	ANIL KUMAR SHARMA-R PREM KUMAR JATAV-R RAJ BIHARI GEHLOT-R
65	C.Ist.Appl 227/2013 3800 STAY 1095/2013	RAM CHANDRA SMT TEEJJI AND ANOTHER	PEUSH NAG-P	RAMESH KUMAWAT-R
66	C.Ist.Appl 164/2014 3800	SHANKAR LAL AND ANOTHER SMT RAM PYARI AND OTHERS	GAYATRI RATHORE-P	SUDESH BANSAL-R AMIT KURI-R PRAMOD KUMAR GOUR-R RAJESH MOONDIA-R
67	C.Ist.Appl 179/2015 2800 APPL 25262/2015 STAY 1041/2015	SMT URMILA MATHUR RAKESH KUMAR VERMA	PRATEEK KASLIWAL/ASHA-P	AJEET BHANDARI-R
68	C.Ist.Appl 213/2015 3800 STAY 1155/2015	RATAN SINGH MOHAN SINGH AND OTHERS	JAI KISHAN YOGI-P	DHARMENDAR JAIN-R
69	C.Ist.Appl 265/2015 3800 2ND CMS 4614/2017 STAY 1455/2015	SMT PANCHI DEVI SMT MOHARI DEVI THROUGH LRS AND OTHERS	RAVI SHANKAR-P ARVIND CHAWLA-P RAVI SHANKAR-P	SOHAN LAL SHARMA-R ANOOP PAREEK/ADITYA-R
70	C.Ist.Appl 352/2015 3800	JAGDISH PRASAD KHANDELWAL SAMPAT SHARMA	SUNITA PAREEK-P	C P SHARMA-R
With				
71	C.Ist.Appl 564/2010 3800	JAGDISH PRASAD SAMPAT SHARMA	R K AGARWAL-P	C P SHARMA-R
With				
72	C.Ist.Appl 565/2010 3800	JAGDISH PRASAD SAMPAT SHARMA	R K AGARWAL-P	C P SHARMA-R

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ADMISSION WITH NOTICE SERVED-REPLY NOT FILED			
73	C.Ist.Appl 537/2015 3800	MS RADHIKA BHAGNAGAR C B S E THROUGH SECRETARY AND OTHERS	RIZWAN AHMED-P M S RAGHAV-R
74	C.Ist.Appl 9/2016 3800 CMS 33/2016	MAHESH CHAND AND ANOTHER MUNICIPALITY MALPURA AND OTHERS	MANOJ BHARDWAJ-P PRAVEEN KUMAR JAIN-R DR A S KHANGAROT(ADD GC)-R J M SAXENA-R
75	C.Ist.Appl 202/2016 3800 STAY 1546/2016	HEERA LAL SMT LALI DEVI AND OTHERS	SUDESH BANSAL-P SUDESH BANSAL-P KAPIL BARDHAR-R
76	C.Ist.Appl 367/2016 3800 CMS 2430/2016	KAPTAN SINGH STATE OF RAJ AND ANOTHER	RAJ KAMAL GAUR-P DHARMENDRA PAREEK-R DEPUTY G.C.-R
77	C.Ist.Appl 374/2016 3800 STAY 2472/2016	CHANDRABHAN THROUGH LRS FIRM BHOLANATH TRADING COMPANY	M C JAIN/ANKIT JAIN-P BIPIN GUPTA-R
FOR HEARING			
78	C.Ist.Appl 84/1995 3800	U.CO.BANK BEGA RAM	G.K.GARG-P HARSHVARDHAN-R S.S. SUNDA-R

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018
Before Dy. Registrar (Judicial)**

AT 11.30 AM

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS- CRIMINAL CASES				
1	CRL.A. 765/2016 0104	PREM KUMAR @ PREM SINGH STATE OF RAJASTHAN THROUGH PP	SUMER SINGH-P	SANJAY KHEDAR-R
2	CRL.A. 249/2017 0104	SUJAN SINGH @ GATIYA AND ANR STATE OF RAJASTHAN THROUGH PP	AJAY SINGH-P	RINESH GUPTA-R
3	CRL.A. 977/2017 0104	SURENDRA SINGH STATE OF RAJASTHAN THROUGH P P	N C CHOUDHARY-P	PP-R
4	CRL.A. 1304/2017 0104	MUKESH AND ORS STATE OF RAJASTHAN THROUGH P P	YOGESH SINGHAL-P GOVIND PRASAD RAWAT-P	PP-R
5	CRL.A. 2110/2017 0106	STATE OF RAJASTHAN MANSINGH AND ORS	P P-P	
6	CRL.A. 2182/2017 0106	MAHESH STATE OF RAJASTHAN AND ORS	R C JATAV-P	
7	CRL.A. 2205/2017 0106	STATE OF RAJASTHAN GOYAL SONOGRAPHY CENTER AND ANR	P P-P	
8	CRL.A. 2249/2017	RAJESH CHOUHAN SMT MADHU JAIN AND ANR	PEUSH NAG-P	
9	CRL.A. 2267/2017 0106	STATE OF RAJASTHAN BALMUKAND@MUKAND	P P-P	
FOR ORDERS- CIVIL CASES				
10	C.IInd.APPL 555/2007 3900	RAJENDRA SINGH THE UNION BANK OF INDIA AND OR	D C GUPTA-P	R C PAPRIWAL/RUPIN KALA-R
11	C.M.A. 4412/2009 0603	AJAY PAL RAMESH CHAND & ORS	R D MEENA-P	
12	C.M.A. 916/2014 0603	VIKRAM SINGH SHEKHAWAT M/S DESERT HARITATE RESOURTS PVT LTD AND	RAM SHARAN SHARMA-P	MRS CHITRA GOYAL-R P S ARYA-R
13	C.Ist.Appl 292/2016 3800	SATENDRA KUMAR SHARMA SMT KAMLA DEVI AND OTHERS	MOHIT GUPTA-P	P S SHUKLA/AKASH-R
14	C.Ist.Appl 84/2017 3800	KAILASH AND ORS NANDRAM	RAJEEV SURANA-P	
FOR ORDERS- CIVIL WRIT CASES				
15	C.W. 12595/2011 0507 DEFECT	BIJMOHAN GOYAL STATE (PENSION AND PENSIONER)ORS	JITENDRA MITRUCKA-P	
16	C.W. 12747/2011 0507 DEFECT	SHRI JAGDISH SHARMA PRINCIPAL SECRETARY EDU AND ORS	SUBHAHS BISAWA DADHICHI-P	
17	C.W. 13706/2011 0523 DEFECT	THE DEPUTY SECRETARY TO THE GO CHARAN SINGH & ANR	AAG-P	

Daily Causelist(Filterd)
Monday Dated : 15/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS- CIVIL WRIT CASES				
18	C.W. 18331/2011 0511 DEFECT	MURARI LAL JAIN CHAIRMEN CUM MANAGING DIR ORS	SHIV KUMAR-P	
19	C.W. 12355/2012 4300 DEFECT	RAZAAK KHAN AND ORS ADDI DISTRICT AND SESSION ORS	NAJEEB A KHAN-P	
20	C.W. 20006/2012 2800 DEFECT	KEDARNATH AGARWAL ADDI DISTRICT JUDGE ANR	RISHI PARASHAR-P	
21	C.W. 7284/2014 0507 DEFECT	MANAGING COMMITTEE SHREE SANTOSH KUMAR JAIN AND ORS	PRAHLAD SINGH-P	D P SHARMA-R
22	C.W. 19748/2017 0516 DEFECT	NARENDRA SINGH STATE OF RAJ AND ORS	SUNIL KUMAR SAINI-P	

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018
Before Registrar (Admn.)**

AT 11.30 AM

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS- CRIMINAL CASES				
1	CRL.M.PET. 6826/2017 0204 DEFECT	RAHIL KUMAR JAWA STATE OF RAJ AND ORS	NEERAJ JOSHI-P	
2	CRL.R. 6/2018 0209 DEFECT	SATISH STATE OF RAJASTHAN THROUGH P P	SANDEEP GARSSA-P	
3	CRL.R. 10/2018 0206 DEFECT	SUNIL KUMAR AND ANR STATE OF RAJASTHAN THROUGH P P	AMIN ALI-P	
4	CRL.R. 13/2018 0209 DEFECT	BALMUKAND STATE OF RAJASTHAN THROUGH P P	HARENDRA SINGH-P	
5	CRL.R. 14/2018 0206 DEFECT	RAJESH CHAND MATHUR STATE OF RAJASTHAN AND ANR	HARENDRA SINGH-P	
6	CRL.R. 18/2018 0208 DEFECT	SMT SONI AND ANR BANWARILAL	SHREY GAHARANA-P	
7	CRL.M.PET. 27/2018 0204 DEFECT	KU. SWATI VIJAY AVTAR SINGH	RAM MANOHAR SHARMA-P	
8	CRL.M.PET. 29/2018 0204 DEFECT	VISHNUPRASAD SHARMA STATE OF RAJ AND ANR	P S RAJAWAT/ AJIT SAHARAN-P	
9	CRL.M.PET. 31/2018 0204 DEFECT	SATISH KUMAR LAJPATRAI MALHOTRA	KAPIL GUPTA-P	
10	CRL.M.PET. 39/2018 0204 DEFECT	MOHANLAL STATE OF RAJASTHAN THROUGH PP	ASGAR KHAN-P	
11	CRL.M.PET. 41/2018 0204 DEFECT	MEHAR SINGH BALMIKI STATE OF RAJ AND ORS	GAURAV GUPTA-P	
12	CRL.M.PET. 42/2018 0204 DEFECT	DR. AJEET SINGH GURJAR STATE OF RAJ AND ANR	GAURAV GUPTA-P	
13	CRL.M.PET. 75/2018 0204 DEFECT	NAND LAL TAILOR (VERMA) STATE OF RAJ AND ORS	AMITABH VERMA-P	
FOR ORDERS- CIVIL CASES				
14	C.Ist.Appl 660/2005 1704	SMT FATIYA & ANR SUPREME SITRIPUS LTD	M IQBAL KHAN-P	
15	C.Ist.Appl 252/2007 1103	TIKAM BHATIA PARMANAND BHATIA	S R SURANA-P	A K SHARMA-R V K SHARMA-R V K SHARMA/RACHIT SHARMA-R
16	C.Ist.Appl 96/2014 1704	INDIAN ARCHAEOLOGY SURVEY OF INDIA SHANKAR LAL & ORS.	TEJ PRAKASH SHARMA-P	SANJAY MISHRA-R B K SHARMA-R
17	C.Ist.Appl 295/2014 1103	ROOP SINGH THROUGH LRS DEVI SINGH AND OTHERS	LAXMI KANT-P	T C SHARMA-R JAGDISH NARAIN SHARMA-R KRISHAN SHARMA-R

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- CIVIL CASES			
18	RES.APPL. 341/2015 4201	MAHAVIR PRASAD THROUGH LRS STATE THROUGH DISTT COLLECTOR AJMER & OR	S D SHARMA/DEEPAK SHARMA-P PARIKSHIT SINGH(DY GC)-R
19	C.IInd.APPL 385/2015 3900	RAJENDRA AND OTHERS JAGDISH PRASAD AND OTHERS	AJAY GUPTA-P UMAKANT BHARDWAJ-R G C GARG/ALOK GARG-R
20	C.IInd.APPL 242/2016 3900	LAXMANRAM BHAGWAT SINGH AND OTHERS	RAJDEV TRIPATHI-P JITENDRA SINGH SHEKHAWAT-R
21	C.Ist.Appl 282/2016 2800	SARLA DEVI OM PRAKASH AND OTHERS	RAJAT RANJAN-P
22	EXCIS.APEAL 136/2017 1304 DEFECT	M/S KRISHI UPAJ MANDI SAMITI BUNDI ADDL COMMISSIONER EXCISE &SER TAX-I	TANUJ AGRAWAL-P
23	EXCIS.APEAL 141/2017 1304 DEFECT	COMMISSIONER OF CENTRAL GOODS&SER TAX KRISHI UPAJ MANDI SAMITI MUHANA JAIPUR	ANUROOP SINGHI-P
24	C.R. 241/2017 4100 DEFECT	GOPESH SHARMA DR NAINA SHARMA AND ORS	BIPIN GUPTA-P
25	S.T.R. 344/2017 1301 DEFECT	ASSISTANT COMMISSIONER ANTI-EVASION M/S AU FINANCE (INDIA)PVT LTD	R B MATHUR-P
26	S.T.R. 347/2017 1301 DEFECT	ASSISTANT COMMISSIONER ANTI EVASION M/S AU FINANCE (INDIA)PVT LTD	R B MATHUR-P
27	C.M.Appl. 462/2017 4201 DEFECT	STATE OF RAJ & ORS KANHAIYA LAL & ORS	SANJEEV SINGHAL DYGC-P
28	C.M.Appl. 464/2017 4201 DEFECT	GHANSHYAM CHITA &ORS PR SECRETARY GOVT OF RAJ AND ANR	RAJVIR SHARMA/PRADEEP-P
29	C.M.Appl. 468/2017 4201 DEFECT	CHIEF MANAGER R S R T C AND ORS HARDEVARAM AND ORS	TABASSUM JOAD-P
30	C.Ist.Appl 505/2017 3800	BHANWARLAL THR LRS MANGILAL AND ORS	SANJAY MEHRISHI-P
31	C.Ist.Appl 506/2017 1704	A V V N L AND ORS SOHAN LAL AND ANR	PARINITOO JAIN-P
32	C.IInd.APPL 742/2017 3900 DEFECT	GRAMEEN JANTA NREDA KALAN AND ANR BABULAL AND ORS	MITHUN CHATURVEDI-P
33	RES.APPL. 749/2017 4201 DEFECT	KASTURCHAND BHAWANISHANKAR AND ORS	DR MAHESH SHARMA-P
34	C.IInd.APPL 752/2017 3800 DEFECT	RAMBABU BALMUKUND AND ORS	BHARAT SAINI /DR SONIYA-P

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS- CIVIL CASES				
35	C.IInd.APPL 760/2017 3900 DEFECT	STATE OF RAJ THR DIST COLLECTOR AND ORS JAGDISH PRASAD MUDGAL THR LRS	SANJEEV SINGHAL DYGC-P	
36	RES.APPL. 766/2017 4201 DEFECT	SITARAM JAT TARACHAND SHARMA AND ORS	AJATSHATRU MEENA-P	
37	RES.APPL. 778/2017 4201 DEFECT	SHRIRAM TRANSPORT FINANCE SMT KRISHAN SAINI & ORS	PUNEET SHARMA-P	
38	RES.APPL. 779/2017 4201 DEFECT	MURARI LAL GANGA SAHAI (DECEASED) THR LRS	KAPIL PRAKASH MATHUR-P	
39	C.IInd.APPL 781/2017 DEFECT	PYARELAL THR LRS URBAN IMPROVEMENT TRUST AND ANR	DINESH SHARMA/VIPUL JAIN-P	
40	C.Ist.Appl 892/2017 1704 DEFECT	JAIPUR MUNICIPAL COR AND ANR SMT SUMAN KANWAR AND ORS	NAINA SARAF-P	
41	C.Ist.Appl 894/2017 1704 DEFECT	KISHORI DEVI AND ANR J V V N L AND ORS	PRAVEEN KUMAR JAIN-P	
42	C.Ist.Appl 898/2017 1704 DEFECT	RAMPRASAD SHARMA SMT AMRI AND ORS	VISHWAJEET MANTRI-P	
43	C.Ist.Appl 924/2017 1704 DEFECT	ASSIST ER AND ORS NARAYAN LAL AND ANR	DEEPAK PAREEK-P	
44	C.Ist.Appl 958/2017 3800 DEFECT	M/S JAHOOOR AHMED ABDUL MAJEED AND ANR SMT INDRA JAIN	R S MEHTA-P	ALOK CHATURVEDI-R
45	C.Ist.Appl 973/2017 3800 DEFECT	M/S KIRAN SECURITIES THR PROPRIETOR SEEMA SECURITIES PVT LTD AND ANR	NIKHLESH KATARA-P	
46	C.C.P. 2064/2017 2401 DEFECT	SUSHIL KUMAR YOGENDRA SINGH DEVAL AND ORS	VIKRAM SINGH SHEKHAWAT-P	
47	C.C.P. 2066/2017 2401 DEFECT	RAJKUMAR VANAWAT STATE OF RAJ AND ORS	SUNIL KUMAR JAIN-P	
48	C.C.P. 2076/2017 2401 DEFECT	KHEEMA RAM LOHAR SHRI NARESH PAL GANGWAR AND ORS	T L PANDEY-P	
49	C.C.P. 2079/2017 2401 DEFECT	HEERA LAL YADAV SUDERSHAN SETHI AND ORS	SHIKHA PARNAMI-P	
50	C.C.P. 2131/2017 2401 DEFECT	LAXMAN SHARMA SHRI DINESH KUMAR AND ORS	RAJ KUMAR SHARMA-P	
51	C.C.P. 2133/2017 2401 DEFECT	MAHESH CHANDRA SHARMA SHRI RAJHANS UPADHYAY AND ORS	N C SHARMA/S L SHARMA-P	
52	C.C.P. 2140/2017 2401 DEFECT	POONAM GURJAR AND ANR SHRI SUDARSHAN SHETTY AND ORS	R K GOUTTAM G S GOUTTAM-P	

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- CIVIL CASES			
53	C.M.A. 2901/2017 0603 DEFECT	GOVIND NARENDRA KUSHWAHA AND ORS	MAYANK KUMAR CHOUDHARY-P
54	C.M.A. 2921/2017 0603 DEFECT	UNITED INDIA INSURANCE CO LTD DARA SINGH AND ORS	A S OBERAI/LOKESH PARIHAR-P
55	C.M.A. 2964/2017 1700 DEFECT	NAND LAL AND ANR RAMDHAN AND ANR	JAI PRAKASH GUPTA-P
56	C.M.A. 2973/2017 1700 DEFECT	SMT LAXMI DEVI AND ORS UMMEDSINGH AND ANR	MITTHUN CHATURVEDI-P
57	C.M.A. 2974/2017 1700 DEFECT	SMT KAMLA DEVI AND ANR UNITED INDIA INSURANCE CO LTD AND ORS	RAM SHARAN SHARMA-P
58	C.M.A. 3030/2017 1001 DEFECT	KALURAM SMT MAUSAMI	SUMIT KHANDELWAL-P
59	C.M.A. 3039/2017 1002 DEFECT	SMT ANITA JADON MANVENDRA SINGH CHAUHAN	KULDEEP ASWAL-P
60	C.M.A. 3063/2017 1700 DEFECT	LAXMI MAHAWAR AND ORS SHRI TEJMAL SONI AND ORS	SUNIL JAIN-P
61	C.M.A. 3076/2017 0602 DEFECT	MAHAVEER NARAYAN LAL AND ORS	AKSHAT CHAUDHARY-P
62	C.M.A. 3084/2017 1001 DEFECT	GIRIJESH KUMAR SARASWAT SMT LAXMI SARASWAT	DHOOP SINGH POONIA-P
63	C.M.A. 3131/2017 1700 DEFECT	IFFCO TOKIO GEN INSURANCE CO LTD SMT SUMAN DEVI AND ORS	SANDEEP PATHAK-P
64	C.M.A. 3141/2017 1001 DEFECT	RUPESH KUMAR MADHOGARIA SMT RESHAM MADHOGAIRA	ANOOP DHAND-P
65	C.M.A. 3170/2017 1001 DEFECT	SMT NARANGI ALIAS PARWATI OM PRAKASH BANSHIWAL	MAHESH GUPTA/KAMAL GUPTA-P
66	C.M.A. 3180/2017 1004 DEFECT	RAHEESH AASHMA AND ANR	ARVIND CHAWLA-P
67	C.M.A. 3188/2017 1700 DEFECT	PURSHOTTAM DAS AND ANR RAMDULARI AND ANR	D K GARG-P
68	C.M.A. 3201/2017 0602 DEFECT	PAWAN KUMAR AND ORS JAGDISH PRASAD AND ANR	B L SHARMA P KAUSHIK-P
69	C.M.A. 3203/2017 1700 DEFECT	DEEPAK KUMAR YOGI AND ANR SHIVI SINGH AND ORS	VIKRAM SINGH SHEKHAWAT-P
70	C.M.A. 3206/2017 0602 DEFECT	THE NEW INDIA ASSURANCE CO LTD INDRAJEET CHANWARIYA AND ORS	RISHIPAL AGRAWAL-P

Daily Causelist(Filtered)
Monday Dated : 15/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- CIVIL CASES			
71	C.M.A. 3228/2017 0602 DEFECT	SALIM KURESHI UPDESH	VIRAM SINGH SOLANKI-P
72	C.M.A. 3236/2017 0603 DEFECT	BIJENDRA KUMAR GABA BHAGWAN SINGH AND ORS	GIRISH KHANDELWAL-P
73	C.M.A. 3240/2017 0603 DEFECT	KUMARI RIYA ALIAS REEMA BHAGWAN SINGH AND ORS	GIRISH KHANDELWAL-P
74	C.M.A. 3249/2017 0603 DEFECT	RADHEYSHYAM KANARAM AND ORS	DEEPAK KHANDELWAL-P
75	C.M.A. 3253/2017 0603 DEFECT	KRISHAN KUMAR GUPTA KISHAN LAL MAHAJAN AND ORS	VINAY MATHUR-P
76	C.M.A. 3255/2017 0602 DEFECT	SMT URMILA DEVI MOHAN LAL AND ANR	KAMAL GUPTA-P
77	C.M.A. 3256/2017 1700 DEFECT	SMT MOTA DEVI AND ORS SITARAM GURJAR AND ANR	DIGVIJAY MANTRI-P
78	C.M.A. 3258/2017 1001 DEFECT	SUNIL KUMAR SOMANI SMT POOJA SINGHAL	SURYANARAYAN SOORWAL-P
79	C.M.A. 3260/2017 1700 DEFECT	SMT GHISI BAI AND ORS GHANSI KHAN AND ORS	RAM SINGH RATHORE-P
80	C.M.A. 3261/2017 1700 DEFECT	SMT SUSHILA DEVI AND ORS SITARAM GURJAR AND ANR	DIGVIJAY MANTRI-P
81	C.M.A. 3269/2017 0603 DEFECT	MADAN LAL MOHAN LAL AND ANR	KAMAL GUPTA-P
82	C.M.A. 3299/2017 1700 DEFECT	PREM CHAND AND ORS SHRINARAYAN RAIGAR AND ORS	RAMIT PAREEK-P
83	C.M.A. 3303/2017 1700 DEFECT	SMT PHAIPHI DEVI AND ORS SHRI NAND LAL AND ORS	SUNIL SAINI-P
84	C.M.A. 3306/2017 1700 DEFECT	SMT MEWA DEVI AND ANOTHER SHAITAN SINGH AND OTHERS	ROHIT KHANDELWAL-P
85	C.M.A. 3307/2017 1700 DEFECT	SMT NAUSAR AND ORS MADHURAM AND ORS	VEYANKATESH GARG-P
86	C.M.A. 3311/2017 1700 DEFECT	MANGAL CHAND AND ANR AZAD SINGH SHARMA AND ORS	DIGVIJAY MANTRI-P
87	C.M.A. 3312/2017 1700 DEFECT	MUKESH KUMAR AND ANR RAHMANI AND ORS	MOHAR PAL MEENA-P
88	C.M.A. 3313/2017 1700 DEFECT	KALU LAL SHIV LAL AND ORS	SHAILESH KUMAR PANWAR-P

Daily Causelist(Filtered)
Monday Dated : 15/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- CIVIL CASES			
89	C.M.A. 3337/2017 1700 DEFECT	SMT RAMWATI AND ANR THE NEW INDIA INSURANCE CO LTD ANR	ANIL JAIN/ DUSHYANT-P
90	C.M.A. 3342/2017 0601 DEFECT	RAMESH CHAND SURESH KUMAR AND ORS	SUNIL JAIN-P
91	C.M.A. 3343/2017 1700 DEFECT	DEVRAJ BANWAL AND ORS KARMDAS AND ORS	SUNIL JAIN-P
92	C.M.A. 3344/2017 0603 DEFECT	VIVEK SINGH CHAUHAN KAILASH CHAND YADAV AND ORS	NITESH RAWAT-P
93	C.M.A. 3359/2017 0603 DEFECT	KALYANI BAI NAND KISHOR MEENA AND ANR	DINESH SINGH-P
94	C.M.A. 3360/2017 1700 DEFECT	SMT NASEEM BEGUM AND ORS RAJJAK AND ORS	VEYANKATESH GARG-P
95	C.M.A. 3362/2017 1700 DEFECT	SMT NASEEM BEGUM AND ORS RAJJAK AND ORS	VEYANKATESH GARG-P
96	C.M.A. 3365/2017 1700 DEFECT	SMT NASEEM BEGUM AND ORS RAJJAK AND ORS	VEYANKATESH GARG-P
97	C.M.A. 3366/2017 0603 DEFECT	SUNIL KUMAR AND ANR MOHAN TANWAR AND ORS	D K DIXIT-P
98	C.M.A. 3371/2017 1700 DEFECT	SMT KHATUNI AND OTHERS JAMSHED KHAN AND OTHERS	GIRISH KHANDELWAL-P
99	C.M.A. 3372/2017 0603 DEFECT	JAGDISH PRASAD GOPALRAM SWAMI AND ORS	GAJENDRA SINGH RATHORE-P
100	C.M.A. 3373/2017 1700 DEFECT	NEW INDIA ASSURANCE CO LTD CHITTARMAL THR AND ORS	PRAVEEN KUMAR JAIN-P
101	C.M.A. 3377/2017 1700 DEFECT	MANGILAL AND ANR AMINA BANO	KUMUD SINGH-P
102	C.M.A. 3516/2017 0603 DEFECT	YOGI SONI KHALID MIYA AND ORS	SUNIL JAIN-P
103	C.M.A. 6300/2017 0603 DEFECT	SHAUKIN KATHAT MAN SINGH AND ANR	JAI PRAKASH GUPTA-P
104	C.M.A. 6307/2017 0602 DEFECT	SHIVSHANKAR JAKIR HUSSAIN AND ORS	VINAY PAL YADAV-P
105	C.M.A. 6340/2017 1700 DEFECT	SUMER SINGH AND ORS MANGI LAL AND ORS	MUKESH KUMAR GOYAL-P
106	C.M.A. 6341/2017 1700 DEFECT	HEERALAL AND ANR PAPPAN MEENA AND ORS	JITENDRA BAJAJ-P

Daily Causelist(Filtered)
Monday Dated : 15/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS- CIVIL CASES				
107	C.M.A. 6354/2017 1200 DEFECT	DULLI CHAND KOLI M/S SHRI RAM TRANSPORT FINANCE CO LTD	K L MEENA-P	
108	C.M.A. 6361/2017 0601 DEFECT	SUWA LAL BHAG CHAND AND ORS	KAMAL GUPTA-P	
109	C.M.A. 6393/2017 1200 DEFECT	SHREERAM TRANSPORT CO FINANCE LTD JAMEEL AHMED AND ORS	B R VASHISTH/DEVENDRA-P	
110	C.M.A. 6407/2017 1700 DEFECT	UNITED INDIA INSURANCE CO LTD RAJESH AND ORS	TEJ PRAKASH SHARMA-P	
111	C.M.A. 6409/2017 1700 DEFECT	THE NEW INDIA ASSURANCE CO LTD SMT RAMA DEVI AND ORS	GAURAV JAIN-P	ROHIT KHANDELWAL-R
112	C.M.A. 6423/2017 1700 DEFECT	UNITED INDIA INSURANCE CO LTD SMT SHANTI DEVI AND ORS	ARCHANA MANTRI-P	
113	C.M.A. 6429/2017 1700 DEFECT	BANWARI LAL THR LRS MOHAMMAD AYUB AND ORS	JAI PRAKASH GUPTA-P	
114	C.M.A. 6450/2017 1700 DEFECT	DURGA BAI AND ORS NIRANJAN AND ORS	SANJAY MEHRISHI-P	
115	C.M.A. 6476/2017 1700 DEFECT	RELIANCE GENERAL INSURANCE CO LTD RAM SHANKAR SHARMA AND ORS	CHANDERDEEP SINGH JODHA-P	
116	C.M.A. 6655/2017 1700 DEFECT	SURJA RAM AND ANR THE NEW INDIA ASSURANCE CO LTD AND ORS	VIKRAM SINGH SHEKHAWAT-P	
117	C.M.A. 6700/2017 1001 DEFECT	PADAM KUMAR SMT ANITA ALIAS HANI	DEVENDRA KUMAR BHARDWAJ-P	
FOR ORDERS- CIVIL WRIT CASES				
118	C.W. 9199/2005 1804	M/S MISTY MEADOWS PVT LTD & OR STATE OF RAJ & ORS	R K MATHUR-P	ASHOK GAUR-R ALTAF HUSSAIN-R S ZAKAWAT ALI DY G C-R
119	C.W. 12597/2010 0703	KHANCHAND GULRAJANI AND ANR MURLIDHAR RUDHWANI AND ORS	A K SHARMA V K SHARMA-P	DR P C JAIN-R
120	C.W. 6572/2012 0502	ROOP NARAYAN PRESCRIBED AUTHORITY UNDER ORS	SURESH KASHYAP-P	
121	C.W. 10285/2012 1600	BAHADUR SINGH AND ORS L A O AND ORS	ANUROOP SINGHI-P ABHI GOYAL-P	ANIL BHARDWAJ-R DHARMENDRA PAREEK ADD G C-R
With				
122	C.W. 3690/2004 1600	SMT LAXMI DEVI LAND ACQUISITION OFFICER AND O	G K GARG-P	G A-R AJEET BHANDARI-R PARINITOO JAIN-R

**Daily Causelist(Filterd)
Monday Dated : 15/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- CIVIL WRIT CASES			
123	C.W. 7413/2017 4300 CMS 6711/2017	KANHAIYALAL MAHESHWARI GYAN CHAND AND ANR	SUMER SAINI-P RAVI BHOJAK-R
124	C.W. 11162/2017 1103 CMS 10004/2017	SMT SAVITRI AND ANR PUSHPA DEVI AND ORS	AMIT JINDAL S K JINDAL-P BIHARI LAL AGARWAL-R
125	C.W. 24349/2017 1701 DEFECT	PADAM KUMAR UNION OF INDIA AND ORS	AMIT DADHICH-P
126	S.A.W. 2/2018 4300 DEFECT	SUMTHIMAL LODHA THE CHIEF INFORMATION AND ORS	RAHUL KAMWAR ALI HASSAN-P
127	WRIT REVIEW 2/2018 4401 DEFECT	NATHURAM AND ORS R S R T C	JAI LODHA-P
128	WRIT REVIEW 3/2018 4401 DEFECT	GANESH NARAYAN &ORS R S R T C	JAI LODHA-P
129	S.A.W. 5/2018 4300 DEFECT	SMT RADHIKA CHAUHAN U O I AND ORS	R B MATHUR-P
130	WRIT RAP 5/2018 4201 DEFECT	GRAM PANCHAYAT JHIRANA, TONK BHANWAR SINGH AND ANR	BHARAT YADAV-P
131	S.A.W. 6/2018 0521 DEFECT	THE REGINOAL PROVIDENT FUND COMMI SMT VIJAY BAIJAL AND ANR	R B MATHUR-P
132	WRIT RAP 6/2018 4201 DEFECT	MAHESH CHAND GUPTA R S R T C AND ORS	RAJ KAMAL GAUR-P
133	WRIT REVIEW 6/2018 4401 DEFECT	KANHAIYA LAL R S R T C	JAI LODHA-P
134	C.W. 9/2018 6900 DEFECT	HPCL J D A AND ANR	SUKRITI KASLIWAL-P
135	S.A.W. 12/2018 1804 DEFECT	TULSI DEVI AND ORS SUNITA DEVI AND ORS	BHARAT YADAV-P
136	S.A.W. 14/2018 3100 DEFECT	UCO BANK AND ANR TONK ZILA KHADI GRAMODAY SAMITI &ORS	R K SALECHA-P
137	C.W. 23/2018 4300 DEFECT	AMICHAND AND ORS STATE OF RAJ AND ORS	HEMANT SHARMA VISHRAM-P
138	C.W. 24/2018 0502 DEFECT	SURAJ BHAN UNION OF INDIA AND ORS	ABHISHEK SHARMA-P
139	C.W. 35/2018 1804 DEFECT	SURAJ DATARAM THROUGH HIS LRS & ANR	AMBRISH VASHISHTHA-P
140	C.W. 36/2018 4300 DEFECT	DHAPU DEVI PHOOLA AND ORS	DILIP BAGDOLIYA-P

Daily Causelist(Filtered)
Monday Dated : 15/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- CIVIL WRIT CASES			
141	C.W. 37/2018 4300 DEFECT	SMT REKHA CHANDANI RIICO AND ORS	SUDESH BANSAL M ADIL-P
142	C.W. 39/2018 4300 DEFECT	CHANDRAKANT STATE OF RAJ AND ORS	RAHUL KAMWAR ASHISH-P
143	C.W. 47/2018 0703 DEFECT	RAVINDRA SINGH SMT SANTOSH DEVI	ABHI GOYAL-P
144	C.W. 48/2018 0502 DEFECT	VISHNU PRASAD STATE OF RAJ AND ORS	R D MEENA DINESH KUMAR-P
145	C.W. 49/2018 1504 DEFECT	RAMA KANT AWASTHI AND ORS UNION OF INDIA AND ORS	H V NANDWANA P K SINGH-P
146	C.W. 51/2018 1502 DEFECT	AUTHORIZED DISCIPLINARY AUTH ABDUL KARIM	OM PRAKASH SHEORAN-P
147	C.W. 53/2018 1502 DEFECT	EXECUTIVE MANAGER SIRAJUDDIN	OM PRAKASH SHEORAN-P
148	C.W. 66/2018 0523 DEFECT	MAHAVIR PRASAD AND ORS STATE OF RAJ AND ORS	ASHOK SINGH SHEKHAWAT-P
149	C.W. 115/2018 0400 -PIL DEFECT	JAYATRI ROY STATE OF RAJ AND ORS	P S SIROHI-P
150	C.W. 116/2018 4300 DEFECT	M/S VIVEK PHARMACHEM (INDIA) M D R M SERVICE CORP	VIVEK DANGI-P
151	C.W. 123/2018 2203 DEFECT	KOMAL BAI USHA KUMARI&IORS	SANDEEP PATHAK-P
152	C.W. 158/2018 0523 DEFECT	SMT SHAKUNTALA SHARMA STATE OF RAJ AND ANR	S K SAKSENA ASHISH-P
153	C.W. 159/2018 0515 DEFECT	RAMESHWAR PRASAD GURJAR STATE OF RAJ AND ORS	VIKAS KABRA-P
154	C.W. 169/2018 0516 DEFECT	CHITTAR MAL SHARMA R S R T C AND ANR	MITESH SHARMA-P
155	C.W. 170/2018 1502 DEFECT	DEVI SHANKAR KACHAWATIA COMMISSIONER (PERSONNEL) AND ANR	A K ARORA VINOD SHARMA-P
156	C.W. 259/2018 0515 DEFECT	RANVEER SINGH AND ORS STATE OF RAJ AND ORS	S K SAKSENA ASHISH-P
157	C.W. 295/2018 0515 DEFECT	SONPAL SINGH STATE OF RAJ AND ORS	B M SINGHAL-P

